



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Monday,30th September 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 02:00 PM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR
HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 2

[DIVISION BENCH-I

THIS BENCH WILL SIT AT 2:00 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR ORDERS -				
1	WA/211/2024	BHUBANESWAR SARMA Versus THE STATE OF ASSAM AND 3 ORS	MR. S K GOSWAMI MR. B K GOSWAMI MR. R SHARMA	GA, ASSAM MR. A PHUKAN, SC, GAD R-1
2	WA/249/2024	THE FOOD CORPORATION OF INDIA AND ORS. Versus SEKHAR KANTI DEB	MR. P K ROY MR. S K CHAKRABORTY	
- FOR FRESH ADMISSION WITH STAY/BAIL -				
3	WA/301/2024	ABDUL KADER Versus THE STATE OF ASSAM AND 3 ORS	MR B M DEKA MS D MAHANTA S YESMIN MR D MEDHI	SC, PWD
4	WP(C)/5057/2024	GIASH UDDIN AND 6 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. A ROSHID MS. T BEGUM	GA, ASSAM SC, REVENUE
- FOR FRESH ADMISSION WITHOUT STAY/BAIL -				
5	PIL/58/2024	NUR HUSSAIN LASKAR Versus THE STATE OF ASSAM AND 5 ORS	MR. B U LASKAR	GA, ASSAM SC, REVENUE SC, WATER RESOURCE
6	WP(C)/5072/2024	SURESH CHANDRA KALITA Versus THE UNION OF INDIA AND 4 ORS.	MR D K SARMAH MS. J DEKA MS. A TALUKDAR	DY.S.G.I.
- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -				
7	WP(C)/1648/2022	THE UNION OF INDIA AND 3 ORS. Versus MANISH KUMAR SHAH	MR H GUPTA	MR. S C KEYAL MR. A AHMED MS. D GOSWAMI
8	WP(C)/4815/2022 WITH OFFICE NOTE	SUBIN PAYENG AND 7 ORS Versus THE STATE OF ARUNACHAL PRADESH AND 10 ORS	MR. A K PURKAYASTHA MR. S NATH MR. R C PAUL MR. S SHARMA MS M BHARATI	GA, AP
9	PIL/22/2024 FIXED	ABDUL SALAM SHAH Versus THE STATE OF ASSAM AND 8 ORS	MR. A K PURKAYASTHA MR. R MAJUMDAR MS. J GHOSH	GA, ASSAM SC, PWD

10 WA/117/2024	DR. AMIT SWARNAKAR Versus THE STATE OF ASSAM AND 3 ORS	MR.A SARMA MR.K PAUL MR D K DEY MR.J P CHAUHAN MS. R VERMA	SC, APSC MR. B K DAS(R-3) MS. P DAS(R-3) MR K THAKUR (R-4) MS P DEVI (R-4) MS. NANDITA DEVI (R-4) MR P R SARMA (R-4) MR D MEDHI (R-4) B ALI SK (R-4) SC, HEALTH
11 WA/173/2024 CAVT. NO.04292/024,	MAMAT BAISHYA Versus KHAGARU BAISHYA AND 14 ORS	MR H K SARMA	GA, ASSAM MR. R ALI SC, REVENUE AND DISASTER MANAGEMENT DEPT FOR CAVEATOR
WITH I.A.(Civil)/1583/2024 in WA/173/2024	MAMAT BAISHYA Versus KHAGARU BAISHYA AND 14 ORS	MR H K SARMA	GA, ASSAM MR. R ALI SC, REVENUE AND DISASTER MANAGEMENT DEPT FOR CAVEATOR
12 WA/179/2024	DIDAR MIRDHA Versus THE UNION OF INDIA AND 9 ORS.	MR. S K TALUKDAR MS. S T BOKTH MR. P KAKATI MS. B. BANIA	GA, ASSAM SC, NHAI DY.S.G.I. SC, NHIDC SC, REVENUE
13 WA/237/2024	DIMBESWAR DEKA Versus THE STATE OF ASSAM AND 4 ORS	MR. M K CHOUDHURY MR. K SARMA MR. S BORUAH	GA, ASSAM SC, GHC
WITH I.A.(Civil)/2161/2024 in WA/237/2024	DIMBESWAR DEKA Versus THE STATE OF ASSAM AND 4 ORS	MR. M K CHOUDHURY MR. K SARMA MR. S BORUAH	GA, ASSAM SC, GHC
WITH I.A.(Civil)/2449/2024 in WA/237/2024	DIMBESWAR DEKA Versus THE STATE OF ASSAM AND 4 ORS	MR. K SARMA MR. S BORUAH	GA, ASSAM SC, GHC
14 WA/248/2024	THE UNION OF INDIA AND ORS. Versus MANUJ PAIT AND 152 ORS.	MR. H GUPTA	GA, ASSAM MR J C GAUR (r-1,6,20, 21,55,66,68,72,89,93,117, 140,142,144) MR. N DAS, GA, ASSAM (R- 151,152,153) MR D SAIKIA (r-1,6,20, 21,55,66,68,72,89,93,117, 140,142,144)
15 WA/283/2024 CAVT. NO.07092/024, FIXED, CAVT./709/2024	NUMALIGARH REFINERY LTD AND 3 ORS Versus DIGANTA HALOI	MR. U HAZARIKA MR. N DEKA MR. M GOGOI MR S BAISHYA	MR. P MAHANTA MS C DAS FOR CAVEATOR
WITH I.A.(Civil)/2491/2024 in WA/283/2024	NUMALIGARH REFINERY LTD AND 3 ORS Versus DIGANTA HALOI	MR. U HAZARIKA MR. N DEKA MR. M GOGOI MR S BAISHYA	MR. P MAHANTA MS C DAS FOR CAVEATOR
16 WA/284/2024 CAVT. NO.07352/024, FIXED, CAVT./735/2024	NUMALIGARH REFINERY LTD AND 3 ORS Versus PANKAJ BORO	MR. U HAZARIKA MR. N DEKA MR. M GOGOI MR S BAISHYA	MR. A SANDILYA FOR CAVEATOR
WITH I.A.(Civil)/2493/2024 in WA/284/2024	NUMALIGARH REFINERY LTD AND 3 ORS Versus PANKAJ BORO	MR. U HAZARIKA MR. N DEKA MR. M GOGOI MR S BAISHYA	MR. A SANDILYA FOR CAVEATOR

17	WP(C)/4531/2024	THE CHAIRMAN CUM MANAGING DIRECTOR BSNL AND 2 ORS Versus SHASHI KANT AND 3 ORS	MR. K N CHOUDHURY MR G GOSWAMI N GAUTAM	MR K BISWAKARMA (R-1) DY.S.G.I.
- FINAL DISPOSAL AT ADMISSION STAGE -				
18	WA/286/2024 FIXED	PRASHANNA BAISHYA Versus THE STATE OF ASSAM AND 2 ORS	MR. D DAS SR. ADV MR. K MOHAMMED MR. INDRAJIT BHUYAN	MR P NAYAK (R-2) MS. D BORA, SC, HEALTH DEPTT. (R-1&3)
	WITH I.A.(Civil)/2515/2024 in WA/286/2024	PRASHANNA BAISHYA Versus THE STATE OF ASSAM AND 2 ORS	MR. D DAS SR. ADV MR. K MOHAMMED MR. INDRAJIT BHUYAN	SC, HEALTH

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LEAVE NOTE OF ADVOCATES FOR 30/09/2024

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
3)	MS. B M CHETRI	11-09-2024	To	06-11-2024
4)	J SHARMA	17-09-2024	To	04-10-2024
5)	MR. B NATH	19-09-2024	To	02-10-2024
6)	MR A TEWARI	23-09-2024	To	03-10-2024
7)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
8)	MR. S C KEYAL	27-09-2024	To	30-09-2024
9)	MR. M K MAJUMDAR	25-09-2024	To	30-09-2024
10)	MR A GOENKA	26-09-2024	To	04-10-2024
11)	MR R GOENKA	26-09-2024	To	04-10-2024
12)	MS. S SARMA	03-10-2024	To	21-10-2024
13)	MS A.SARMA	30-09-2024	To	05-10-2024
14)	MRS A BUJARBARUAH	30-09-2024	To	05-10-2024



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[CIVIL BENCH-II AND CRIMINAL MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Cont.Cas(C)/13/2023	PRANAMIKA BORAH Versus SRI PAWAN KUMAR BORTHAKUR AND ANR	MR. S U AHMED MR A HAWARI	SC, ELEM. EDU MR. A PHUKAN
2	Cont.Cas(C)/527/2023	MARJINA BEGUM Versus JYOTSHNA RANI BARMAN AND 2 ORS	MR. N J DUTTA MR. N AHMED MR R A AHMED	
3	Cont.Cas(C)/378/2024	JOGA BORUAH BORAH Versus RAVI KOTA	MR. U S BORA MR P J DUTTA	
4	Cont.Cas(C)/393/2024	ABDUS SHAHAD Versus SURANJANA SENAPATI	MR T N SRINIVASAN MS TH A DEVI M KHATUN	
5	Cont.Cas(C)/464/2024	HUMAN BURAGOHAİN Versus MAMATA HOJAI	MR. K K HANDIQUE MR D SHARMA MR. M KALITA MS. D CHAUHAN	
6	WP(C)/1782/2024	ROHIDUL ISLAM Versus THE STATE OF ASSAM AND 8 ORS	MR S H SIKDAR MR. S HAQUE MS S ABDULLAH	SC, ELEM. EDU GA, ASSAM SC, SSA
7	WP(C)/2901/2024	HIMADRI SARKAR Versus THE STATE OF ASSAM AND 5 ORS	MR M RAHMAN S AHMED	SC, ELEM. EDU GA, ASSAM
8	WP(C)/3054/2024	JAYANTI BALA DAS Versus THE STATE OF ASSAM AND 9 ORS	MR. M KHAN MR. J RAHMAN MS J AKTAR	SC, ELEM. EDU GA, ASSAM SC, AG SC, FINANCE
9	WP(C)/4606/2024	MONOWARA BEGUM Versus THE STATE OF ASSAM AND 6 ORS	MR J ABEDIN MR. S C BISWAS MS. K L R YANTHAN MS A DAS MS. U NANDA MS A BORAH MS. J GHOSH MR. A K DAS	GA, ASSAM SC, SEC. EDU.
10	WP(C)/4822/2024 FIXED	DR. ABHINAV KALITA AND 11 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. A CHOUDHURY MR S MUKTAR MR S ISLAM MS. M PATGIRI	DY.S.G.I. SC, HEALTH

11	WP(C)/5056/2024	SUMALI TRIPURA AND 10 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. K A MAZUMDER MR E AHMED MR A HAI S A ISLAM	SC, ELEM. EDU
12	WP(C)/5064/2024	AKBAL HUSSAIN LASKAR AND 2 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	SC, ELEM. EDU GA, ASSAM
13	WP(C)/5067/2024	MAIDUL ISLAM AND 14 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. M K CHOUDHURY MR. N HOSSAIN MR N SARMA	SC, ELEM. EDU GA, ASSAM
14	WP(C)/5069/2024	DR. MANASH JYOTI NEOG Versus THE STATE OF ASSAM AND 3 ORS	MR. B K DAS MR H P GUWALA H P NEOG	SC, HIGHER EDU SC, U G C
15	WP(C)/5070/2024	DR. UDEEP BORUAH Versus THE STATE OF ASSAM AND 3 ORS	MR. B K DAS MR H P GUWALA H P NEOG	SC, HIGHER EDU SC, U G C
16	WP(C)/5073/2024	DR. KRISHNA BORGHAIN Versus THE STATE OF ASSAM AND 3 ORS	MR. B K DAS MR H P GUWALA H P NEOG	SC, HIGHER EDU SC, U G C
17	WP(C)/5076/2024	DR. BASIR UDDIAN BEPARI Versus THE STATE OF ASSAM AND 3 ORS	MR. B K DAS MR H P GUWALA H P NEOG	SC, HIGHER EDU SC, U G C
18	WP(C)/5079/2024	ANJU MONOWARA BEGUM AND 11 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. N HOSSAIN MR N SARMA	SC, ELEM. EDU GA, ASSAM
19	WP(C)/5081/2024	ZABEDUR RAHMAN Versus THE STATE OF ASSAM AND 6 ORS	MRS A BUJARBARUAH MS A.SARMA	SC, SEC. EDU. SC, FINANCE DEPTT.
20	WP(C)/5085/2024	MASHIDA KHATUN Versus THE STATE OF ASSAM AND 5 ORS	MR. A T SARKAR MR S HUSSAIN	SC, ELEM. EDU SC, BTC
ADMISSION				
21	WP(C)/378/2017 FIXED	BHASKAR KUMAR DAS Versus THE STATE OF ASSAM and 3 ORS.	MR.A D CHOUDHURY MR. S DEKA MR.T CHAKRABORTY MR.D CHOUDHURY MR. P DUTTA	MR. A GONI MS. M DAS MR A N AHMED MR. S HOQUE SC, SECONDARY EDUCATION SC, BTC MR. U BARMAN MR J ISLAM
WITH I.A.(Civil)/3529/2019 in WP(C)/378/2017				
22	WP(C)/3723/2018	SATISH BRAHMA Versus BHASKAR KUMAR DAS	MS. S B CHOUDHURY MR A N AHMED MS. R SULTANA	MR A D CHOUDHURY SC, SEC. EDU. SC, BTC
WITH				
23	WP(C)/1935/2020	CHANDANA MAHANTA Versus THE STATE OF ASSAM AND 4 ORS.	MR. B SARMA MS. B SARMA MR. A K SAHU	GA, ASSAM MR. S DEKA (R5) MS. J BORO (R5) MR D TUMUNG (R5) SC, BTC
WITH				
24	WP(C)/3550/2021	CHANDANA MAHANTA Versus THE STATE OF ASSAM AND 4 ORS.	MR. P MAHANTA MR. R B GOHAIN	SC, SEC. EDU. SC, BTC
WITH				
24	WP(C)/3550/2021	BHASKAR KUMAR DAS Versus THE STATE OF ASSAM AND 4 ORS	MR A D CHOUDHURY MR. S DEKA MS. J BORO	MS. S B CHOUDHURY (r-4) MR. B SARMA MR A N AHMED (r-4) MR. P MAHANTA MR. R B GOHAIN SC, SEC. EDU. SC, BTC

25	WP(C)/4058/2022	DR. MANJUSHA DASGUPTA Versus THE STATE OF ASSAM AND 9 ORS.	MR. B PURKAYASTHA MR. B ZAMAN	SC, HIGHER EDU MR. P P DUTTA MR B CHANDA (r-9) MR. A BORUA MS P SARMA MS. P P DAS (R-10) SC, ASSAM UNIVERSITY SC, U G C SC, G U
26	WP(C)/4870/2022	MRS. GITANJALI DEVI Versus THE STATE OF ASSAM AND 5 ORS.	MR. R GOSWAMI MS N DEVI MS S DAS MS. U BHATTACHARYYA	SC, SEC. EDU.
27	WP(C)/5704/2022	MANUJ KUMAR GOHAIN Versus THE STATE OF ASSAM AND 6 ORS	MR. P J SAIKIA, SR. ADV MR. R S MISHRA MR K J SAIKIA	SC, EDU SC, SSA
28	Crl.Rev.P./72/2023 FIXED	SUMAN SEN Versus THE STATE OF ASSAM	MR. A R SIKDAR MD A ALI MR. M M ZAMAN D HUSSAIN	PP, ASSAM
29	Crl.Pet./968/2023 WITH LCR 1 FILE(SCANNED COPY), FIXED	MD. RYADULLA @ RYADULLA RAHMAN Versus THE STATE OF ASSAM AND ANR	MRS S RAHANA MR. A M AHMED MR. M K HUSSAIN P. GHOSH	MR. A AHMED U U KHAN PP, ASSAM
30	WP(C)/2254/2023	PRAKASH DEKA Versus THE STATE OF ASSAM AND 7 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	SC, ELEM. EDU SC, FINANCE
31	WP(C)/5705/2023	PADUMI RAY Versus THE STATE OF ASSAM AND 7 ORS	MR J MOLLAH MRS. A BHANU MS. S P DAS MR H P GUWALA MR. A BORO	SC, ELEM. EDU MR. A ALI (r-8)
32	Crl.Rev.P./264/2024 FIXED	DR. SURYA KUMAR SAIKIA Versus SMTI. DWIPANNITA KALITA	MRS K M SAIKIA	
	WITH I.A.(Crl.)/624/2024 in Crl.Rev.P./264/2024	DR. SURYA KUMAR SAIKIA Versus SMTI. DWIPANNITA KALITA	MRS K M SAIKIA	MS. F HUSAIN
33	Crl.Pet./301/2024	RAJ BORA @ RAJ NARAYAN BORA AND ANR Versus THE STATE OF ASSAM AND ANR	MR S BORTHAKUR MR P H KONWAR	MR. SADHAN KALITA (R-2) MR. P DAS (R-2) MR. GUNJAN DAS (R-2) PP, ASSAM
34	WP(C)/305/2024 B/O	AJIT DAS Versus THE STATE OF ASSAM AND 2 ORS	MR. N BORAH G. R. SINGHA	SC, SEC. EDU.
35	WP(C)/506/2024 B/O	GUNESWARY BASUMATARY @ GUNESWARI WARY Versus THE STATE OF ASSAM AND 9 ORS	MR. K R PATGIRI MR G SARMA MS CHITRALEKHA DAS	SC, ELEM. EDU GA, ASSAM SC, BTC SC, FINANCE
36	Crl.Pet./707/2024 FIXED	MUNIN BARMAN @ MOON BARMAN Versus THE STATE OF ASSAM AND ANR	MR K THAKUR MR D MEDHI MS. P. NAIDING	B ALI SK DIKSHITA DEKA(R-2) PP, ASSAM
37	Crl.Pet./1084/2024 FIXED	SHEFALI BHATTACHARJEE Versus THE STATE OF ASSAM AND ANR	MR. M KHAN MS J AKTAR	PP, ASSAM
38	WP(C)/1697/2024 B/O	KANAK CHANDRA BORA Versus THE STATE OF ASSAM AND 4 ORS	MR. A GANGULY MR T CHHETRI	SC, ELEM. EDU
39	WP(C)/3783/2024	ANUP PAUL CHOUDHURY AND 14 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. I H SAIKIA MR. M R CHOUDHURY MR K KASHYAB	SC, ELEM. EDU SC, FINANCE

40	WITH WP(C)/3226/2024	NISHU RANJAN DAS AND 32 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR. I H SAIKIA MR. B BORAH MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB L SANGTAM	SC, ELEM. EDU SC, FINANCE
BAIL HEARING				
41	AB/1645/2024 WITH CASE RECORD(SCANNED COPY), FIXED	DILWAR HUSSAIN @ KUTI AND ANR Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODhani	PP, ASSAM
ORDERS				
42	Review.Pet./185/2019 IN WP(C)/7377/2019 (D/O)	SRI BHASKAR PRATIM BORAH Versus THE STATE OF ASSAM AND 4 ORS	MR G PHUKAN MR. T DEORI	GA, ASSAM SC, HEALTH
43	Cont.Cas(C)/293/2021	SMT. KUNJAMAI BORDOLOI Versus DR. (MRS.) BIJOYA CHOUDHURY AND 9 ORS	MR. D BORAH	MR J CHUTIYA (r-6) MR. D NATH (R-2) MR B DEURI (R-4) MS R GOGOI MS. S KEMPRAI (r-6)
44	Review.Pet./55/2024 IN WP(C)/2024/2022 (D/O)	NIJUMONI BORAH Versus THE STATE OF ASSAM AND 4 ORS	MS M DAS	SC, ELEM. EDU GA, ASSAM
45	Cont.Cas(C)/290/2024 B/O	JAYANTA BORUAH Versus RAJIVE MOHAN PANT	MR B KAUSHIK MR. S HAZARIKA S ACHUMI K BHARALI	
46	Crl.Rev.P./350/2024 FIXED	HATEM ALI MOLLAH Versus AYESHA SIDDIKA	MR. M I HUSSAIN MS. P AHMED N. UDDIN	
47	Cont.Cas(C)/353/2024 B/O	MISS MALATI BEPARI Versus NARAYN KONWAR, IAS AND ANR	MR I HAQUE	MR. D SAIKIA (R-2) MR. N J KHATANIAN(R-2) MR B KAUSHIK(R-2)
48	Cont.Cas(C)/368/2024	NURUL HUDA LASKAR Versus SURANJANA SENAPATI, ACS	MR M J QUADIR MR. A K HANNAN	MR. R MAZUMDAR MS K DAS
49	Cont.Cas(C)/405/2024	SALEK AHMED AND 8 ORS Versus NARAYAN KONWAR AND ANR	MR. S ROY MR. M H LASKAR M. HOSSAIN	
50	Crl.Pet./1108/2024 FIXED	SAMSUL HOQUE Versus THE STATE OF ASSAM AND ANR	MR. M HUSSAIN MR. A Z AHMED	PP, ASSAM
51	I.A.(Civil)/2810/2024 in Cont.Cas(C)/577/2020	MD. MUZAMIL HOQUE MIR Versus PREETOM SAIKIA AND 5 ORS.	MRS. K DEVI MS S A KHALIFA	
WITH				
Cont.Cas(C)/577/2020				
52	I.A.(Civil)/2843/2024 in WP(C)/7200/2023	MD. MUZAMIL HOQUE MIR Versus PREETAM SAIKIA AND 2 ORS DR. BIKASH BORTHAKUR Versus STATE OF ASSAM AND 3 ORS	MRS. K DEVI MS R P BARUAH MR. C CHOWDHURY MS M BARMAN MS J.S. DAS	SC, AGRI. DEPARTMENT
WITH				
WP(C)/7200/2023				
53	I.A.(Civil)/2885/2024 in Cont.Cas(C)/415/2016	BIKASH BORTHAKUR Versus STATE OF ASSAM AND 3 ORS SMTI. SARIFA BEGUM Versus MAHTABUDDIN AHMED AND 4 ORS.	MR. C CHOWDHURY MS P RABHA MS M BARMAN MS J.S. DAS MR. B SHARMA MR. D DAS	MR. P N GOSWAMI SC, AGRI. DEPARTMENT
WITH				
Cont.Cas(C)/415/2016				
		SMTI. SARIFA BEGUM Versus MAHTABUDDIN AHMED and 4 ORS.	MR. B SARMA MR.S BARUA	MR.S ISLAM(R-3) MR.A CHOUDHURYR-3 MS.M KONCH(R-3)

54 [I.A.\(Civil\)/2898/2024](#)
in WP(C)/3618/2024

HARESWAR BASUMATARY
Versus
THE STATE OF ASSAM AND 3 ORS

MR. S K GHOSH
MS F AHMED

SC, ELEM. EDU

WITH
[WP\(C\)/3618/2024](#)

HARESWAR BASUMATARY
Versus
THE STATE OF ASSAM AND 3 ORS

MR M CHANDA
MR. S K GHOSH
MS F AHMED

SC, ELEM. EDU
SC, AG (A AND E)

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LEAVE NOTE OF ADVOCATES FOR 30/09/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/4483/2024 FIXED	M/S MEGA ELECTRICALS Versus THE STATE OF ASSAM AND 9 ORS	MR. N N B CHOUDHURY MR. A A BARMAN MR. D SUTRADHAR	GA, ASSAM SC, PWD
2	WP(C)/5058/2024	GOTESH HOJAI Versus THE STATE OF ASSAM AND 5 ORS	MR H TALUKDAR MRS. M DEKA MR. K D SARMA MR. R SARMA	GA, ASSAM SC, DIMA HASAO SC, FINANCE
3	WP(C)/5059/2024 B/O	M/S R J ENTERPRISES Versus THE STATE OF ASSAM AND 5 ORS	G KAUSHIK R A LAHKAR	SC, P H E
4	WP(C)/5062/2024	ABDUL HASHEM Versus THE STATE OF ASSAM AND 7 ORS	MR. A M KHAN MR T T MONI MR Z RAHMAN	GA, ASSAM
5	WP(C)/5063/2024	CACHAR PAPER PROJECT WORKERS AND EMPLOYEES UNION AND 3 ORS. Versus THE UNION OF INDIA AND 6 ORS.	D DAS D GUPTA MR. M R BHARALI	GA, ASSAM DY.S.G.I. SC, INDUSTRIES AND COMMERCE SC, PF SC, AIDC
6	WP(C)/5065/2024	CACHAR PAPER MILL OFFICER AND SUPERVISORS ASSOCIATION AND ANR Versus THE UNION OF INDIA AND 6 ORS.	MR. D DAS D GUPTA MR. M R BHARALI	GA, ASSAM DY.S.G.I. SC, INDUSTRIES AND COMMERCE SC, PF SC, AIDC
7	WP(C)/5066/2024	BIPRADEEP DEB Versus THE FOOD CORPORATION OF INDIA AND 6 ORS	MR P C DEY MR BASAB DEY	SC, F C I
8	WP(C)/5071/2024	MD. JIYAU PASA Versus THE UNION OF INDIA AND 3 ORS	MD S HOQUE MR. M DEKA MS B A AHMED MS A BEGUM	SC, PWD ROAD DY.S.G.I.
9	WP(C)/5083/2024	ABDUL HALIM SK Versus THE STATE OF ASSAM AND 2 ORS	MS. A HUSSAIN MR R ISLAM S PAUL	GA, ASSAM
10	WP(C)/5088/2024	BINOD DAIMARI Versus THE STATE OF ASSAM AND 4 ORS	MR. S SUTRADHAR J.P. BARUAH	SC, IRRIGATION SC, FINANCE

11	WP(C)/5089/2024	SAILAJA COMMERCIAL CONSTRUCTION PVT. LTD. Versus THE STATE OF ASSAM AND 4 ORS	MR. J PATOWARY	GA, ASSAM SC, PWD SC, REVENUE
12	WP(C)/5091/2024	DIGANTA BORAH Versus THE STATE OF ASSAM AND 8 ORS ADMISSION	MR. N BORAH MR M.J. BHARALI	GA, ASSAM SC, EXCISE DEPTT.
13	WP(C)/3368/2016 FIXED	MINTU BARUAH and 6 ORS Versus THE STATE OF ASSAM AND 4 ORS	MRH I CHOUDHURY MR.J I BORBHUIYA MR.L MOHAN MRS.K H CHOUDHURY MS.F BEGUM	MS.R HUSSAIN(R-5) MR.Z MUKIT(R-5) GA, ASSAM MR.A SATTAR(R-5) MS.N BARMAN(R-5) MR.H BARUAH(R-5) MS.S CHOUDHURY(R-5) SC, GMC SC, G M D A
14	WP(C)/1874/2017	M/S. PROGRESSIVE ENTERPRISE Versus THE STATE OF ASSAM and 3 ORS.	MR.B K DAS MR.A S DHILLON MR.H P NEOG MR.H P GUWALA	GA, ASSAM MR P N GOSWAMI, SC, EXCISE
15	WP(C)/2319/2017	M/S ISHWAR FOOD PRODUCTS PVT. LTD. Versus THE UNION OF INDIA and 4 ORS	DR. B P TODI MR.J U AHMED MR.A NATH MR.N J MEDHI MR.ANKIT TODI	GA, ASSAM MR.P DASR-5 MR.G DAS(R-5) SC, INDUSTRIES & COMMERCE ASSTT.S.G.I. SC, NEDFI
	WITH			
16	WP(C)/2204/2017	M/S ISHWAR FOOD PRODUCTS PVT. LTD. Versus THE UNION OF INDIA and 4 ORS	DR. B P TODI MR. J U AHMED MR. A NATH MR. N J MEDHI MR. ANKIT TODI	GA, ASSAM MR. P DAS(R-5) MR. G DAS(R-5) SC, INDUSTRIES & COMMERCE SC, NEDFI ASSTT.S.G.I.
	WITH			
17	WP(C)/2225/2017	M/S ISHWAR FOOD PRODUCTS PVT. LTD. Versus THE UNION OF INDIA and 4 ORS	DR.B P TODI MR.A NATH MR.A TODI MD.J U AHMED MR.N J MEDHI	GA, ASSAM MR.P DAS(R-5) MR.G DAS(R-5) SC, INDUSTRIES & COMMERCE SC, NEDFI ASSTT.S.G.I.
	WITH			
18	WP(C)/2299/2017	M/S ISHWAR FOOD PRODUCTS PVT. LTD. Versus THE UNION OF INDIA and 4 ORS	DR.B P TODI MR.A NATH MR.A TODI MR.N J MEDHI	GA, ASSAM MR.P DAS(R-5) MR.G DAS(R-5) SC, INDUSTRIES & COMMERCE ASSTT.S.G.I. SC, NEDFI
19	WP(C)/3927/2017	GUWAHATI WHOLESALE CONSUMERS' CO-OPERATIVE SOCIETY LTD. Versus THE STATE OF ASSAM and 4 ORS.	MR. P K KALITA MR R CHAKRAVORTY MR. M CHALIHA	SC, CO-OP. GA, ASSAM
20	WP(C)/4910/2017	M/S. S.B.ELECTRICALS Versus THE STATE OF ASSAM and 3 ORS.	MR.D SARMAH MR.N UPADHYAYA	GA, ASSAM
21	WP(C)/4956/2017	ANJUM ARA Versus THE STATE OF ASSAM and 2 ORS.	MR.S KAKATI MR.S BORTHAKUR MR.C CHAKRABORTY	GA, ASSAM
22	WP(C)/3413/2018	FAIZUL HOQUE LASKAR AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MS C MEDHI MR. S NATH MR R DHAR MR. R A CHOUDHURY MR. R A MAJUMDAR	SC, P AND R.D. GA, ASSAM

23	WP(C)/7605/2019	SYED ALTAF HUSSAIN Versus BHARAT PETROLEUM CORPORATION LTD. AND 2 ORS	MR. U K NAIR MR P S DEKA MR. A CHETRY MR. M P SARMA	MR. S S ROY MR. S BORTHAKUR
24	WP(C)/7666/2019	M/S PURVANCHAL COMMUNICATION PVT. LTD. AND 2 ORS. Versus FOOD CORPORATION OF INDIA AND 3 ORS.	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	SC, F C I
	WITH			
25	WP(C)/7668/2019	M/S PURVANCHAL COMMUNICATION PVT. LTD. AND 2 ORS. Versus FOOD CORPORATION OF INDIA AND 3 ORS.	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	SC, F C I
26	WP(C)/2378/2020	M/S. RANA CONSTRUCTION AND ENGINEERS PVT. LTD. Versus THE UNION OF INDIA AND 3 ORS.	MR. K N CHOUDHURY MR. R M DEKA	SC, F C I ASSTT.S.G.I.
27	WP(C)/2392/2020	EMAMI LTD Versus THE UNION OF INDIA AND 6 ORS	DR. A SARAF MR. P DAS MR. S P SHARMA MR. Z ISLAM MR S J SAIKIA MR. P BARUAH MR. N N DUTTA	MR. S C KEYAL MR A KALITA SC, INDUSTRIES AND COMMERCE ASSTT.S.G.I.
28	WP(C)/3626/2022	NARZA BASUMATARY Versus THE STATE OF ASSAM AND 4 ORS.	MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY	SC, BTC SC, WATER RESOURCE
	WITH			
29	WP(C)/3627/2022	NARZA BASUMATARY Versus THE STATE OF ASSAM AND 4 ORS.	MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY	SC, BTC SC, WATER RESOURCE
	WITH			
30	WP(C)/3629/2022	NARZA BASUMATARY Versus THE STATE OF ASSAM AND 5 ORS.	MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY	SC, P AND R.D. SC, BTC
31	WP(C)/1872/2023 FIXED	ASHA HAQUE ALI Versus THE STATE OF ASSAM AND 6 ORS	MR. N AHMED MR R A AHMED	SC, AG DY.S.G.I. SC. WATER RESOURCE DEPTT.
32	WP(C)/5061/2023 B/O	TAPAN CH KALITA Versus THE STATE OF ASSAM AND 6 ORS	MR. T K BHUYAN MR A ALI MS. M KHATUN	GA, ASSAM MS U DAS (R-3)
33	WP(C)/318/2024 FIXED	14/15 NO. NISHARI HARIA NADI SAMABAI SAMITY LTD Versus THE STATE OF ASSAM AND 6 ORS	MS A HUSSAIN S AHMED	SC, P AND R.D. GA, ASSAM SC, FISHERY SC, REVENUE
34	WP(C)/2335/2024 FIXED	AHMED HUSSAIN BARBHUIYA Versus THE STATE OF ASSAM AND 11 ORS	MR. I ALAM MR. T SK	GA, ASSAM SC, APDCL SC, PWD SC, FINANCE
35	WP(C)/2916/2024 FIXED	MOINUR ALI Versus THE JOINT SECRETARY (MARKET AND FAIRS), BTC AND 3 ORS	MS. T SOM MR H DAS MS. U HAZARIKA	MR M CHETIA, G.A ASSAM SC, BTC
36	WP(C)/3615/2024 FIXED	KADAM ALI Versus THE STATE OF ASSAM AND 5 ORS	MRS S RAHANA MR. A M AHMED MR. M K HUSSAIN P. GHOSH	SC, P AND R.D.
	WITH			
37	WP(C)/3613/2024 CAVT. NO. 06562/024,	MD. ANSER ALI Versus THE STATE OF ASSAM AND 3 ORS	MR. R ALI MR H A AHMED MR. MUSTAFA HUSSAIN	SC, P AND R.D. MR. M U MAHMUD MS. D BORA
	WITH			
38	WP(C)/3632/2024	MD. ALIM UDDIN Versus THE STATE OF ASSAM AND 4 ORS	MR S BORTHAKUR MR SAURADEEP DEY MR K M BORA	SC, P AND R.D. GA, ASSAM

39	WITH WP(C)/3649/2024	PADMA KANTA HAZARIKA AND ANR Versus THE STATE OF ASSAM AND 2 ORS	MR. D A KAIYUM MR. M S MONDAL	SC, P AND R.D.
40	WITH WP(C)/3663/2024	RAJ HUSSAIN Versus THE STATE OF ASSAM AND 4 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	SC, P AND R.D. GA, ASSAM
41	WITH WP(C)/4076/2024	SHAFIKUL ISLAM Versus THE STATE OF ASSAM AND 6 ORS	MRS S RAHANA MR. A M AHMED B DAS P. GHOSH	SC, P AND R.D. MR. U K GOSWAMI MR. U K GOSWAMI MR M SHELM(R-7) MR M Z SHAHR-7)
42	WP(C)/4225/2024 FIXED	RAMA KANTA DEB Versus THE STATE OF ASSAM AND 5 ORS	MR G CHOUDHURY MR. N BHATRA MR ARINDAM BARUAH	SC, PWD (BUILDING) SC, HEALTH
<u>ORDERS</u>				
43	WP(C)/5240/2019	ARUN DUTTA Versus THE STATE OF ASSAM AND 5 ORS.	MR. M KALITA MR K K DAS	SC, PNRD MR J CHUTIYA MR F U BARBHUIYA MS. S KEMPRAI MS S DAS MR. J HATIMURIA
44	I.A.(Civil)/1851/2021 WITH LCR in WP(C)/5373/2017 WITH WP(C)/5373/2017 CAVT. NO. 972/17	MANAGEMENT, DOOMNI TEA ESTATE Versus MOHAN GOPE AND ANR.	MR. N SHARMA	
45	I.A.(Civil)/1858/2021 in WP(C)/5179/2018 WITH WP(C)/5179/2018	MANAGEMENT, DOOMNI TEA ESTATE Versus MOHAN GOPE and ANR. M/S. JRC TEA COMPANY Versus ASSAM POWER DISTRIBUTION COMPANY LTD. AND 2 ORS.	MR.B NATH MR.N SHARMA MRA UPADHYAY MR. S K KEJRIWAL MS. S KEJRIWAL	MR.S DAS MR.N BARUAH FOR CAVEATOR SC, APDCL MR. P N GOSWAMI
46	Cont.Cas(C)/350/2023 FIXED	M/S. JRC TEA COMPANY Versus ASSAM POWER DISTRIBUTION COMPANY LTD. AND 2 ORS.	MR. S K KEJRIWAL MS. S KEJRIWAL	SC, APDCL MR. P N GOSWAMI
47	Cont.Cas(C)/349/2023	M/S RCN CONSTRUCTIONS PVT LTD Versus CHANDAN SHARMA AND 2 ORS	MR B D DAS MRS R DEKA MR. H R DAS	MR R DHAR
48	WITH Cont.Cas(C)/428/2023	M/S RCN CONSTRUCTIONS PVT LTD Versus CHANDAN SHARMA AND 2 ORS	MR B D DAS MRS R DEKA MR S BORA	MR R DHAR MR. B GOGOI(R- 2) MR P NAYAK (R- 2) MR A CHALIHA(R- 2) MR M BHUYAN(R- 2)
49	WITH Cont.Cas(C)/648/2023	DEBOJIT DEB Versus CHANDAN SHARMA AND OTHRS	MR B D DAS MR H K SARMA MR. D THAOSEN MR. H R DAS	MR. B GOGOI
50	Cont.Cas(C)/648/2023	MD. JAN MOHAMMAD TALUKDAR Versus AKASH DEEP AND 3 ORS	MR P SARMA	MR. D SAIKIA (R-1) MR. D SAIKIA (R-1) MR. B CHOUDHURY (R-3,2) MR. B CHOUDHURY (R-3,2) MR P NAYAK (R-3,2) MR P NAYAK (R-3,2)
50	WP(C)/3688/2024 FIXED	ANUPAM SAIKIA Versus THE STATE OF ASSAM AND 6 ORS	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR. R KALITA MR H AGARWAL MR J SINGH MS M ZOMUANPUII MR P DOLEY MS S JAIN	MR K L GUPTA (R-6) SC, FOREST

51 [WP\(C\)/4311/2024](#)
FIXED

APURBA KR NATH
Versus
THE STATE OF ASSAM AND 5 ORS

MR. M K HUSSAIN
MRS. S Y AHMED
MS. F H AHMED
MR. M ALOM
MD A RAHMAN

SC, P AND R.D.

WITH
52 [WP\(C\)/4313/2024](#)

GAUTOM MEDHI
Versus
THE STATE OF ASSAM AND 5 ORS

MR. M K HUSSAIN
MRS. S Y AHMED
MS. F H AHMED
MR. M ALOM
MD A RAHMAN

SC, P AND R.D.

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LEAVE NOTE OF ADVOCATES FOR 30/09/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
3)	MS. B M CHETRI	11-09-2024	To	06-11-2024
4)	J SHARMA	17-09-2024	To	04-10-2024
5)	MR. B NATH	19-09-2024	To	02-10-2024
6)	MR A TEWARI	23-09-2024	To	03-10-2024
7)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
8)	MR. S C KEYAL	27-09-2024	To	30-09-2024
9)	MR. M K MAJUMDAR	25-09-2024	To	30-09-2024
10)	MR A GOENKA	26-09-2024	To	04-10-2024
11)	MR R GOENKA	26-09-2024	To	04-10-2024
12)	MS. S SARMA	03-10-2024	To	21-10-2024
13)	MS A.SARMA	30-09-2024	To	05-10-2024
14)	MRS A BUJARBARUAH	30-09-2024	To	05-10-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Monday,30th September 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 5

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Cont.Cas(C)/474/2024	SURESH RAM Versus SAURABH SABHLOK	MR. R DE MS. D PATHAK	
	WITH WP(C)/2047/2013	AMARJEET PRASAD and 5 ORS Versus THE UNION OF INDIA and 3 ORS	MR.R ISLAM MR.R DE MS.N MITRA MS.D DEVI	C.G.C. MR.J M A CHOUDHURY MR.K K PARASAR(R-1 to 4) ASSTT.S.G.I.
	WITH I.A.(Civil)/1663/2024 in WP(C)/2047/2013	SARITA DEVI Versus THE UNION OF INDIA and 3 ORS	MR. R DE MS. D PATHAK	MR. S S ROY
3	WP(C)/3379/2013 WITH WP(C)/3382/2013 (D/O)	AMARJEET PRASAD and 5 ORS. Versus THE UNION OF INDIA and 3 ORS	MR.R ISLAM MR.R DE MS.N MITRA MS.D DEVI	MR.D K SAIKIA MR.S S ROY ASSTT.S.G.I.
	WITH I.A.(Civil)/1634/2024 in WP(C)/3379/2013	SARITA DEVI Versus THE UNION OF INDIA and 3 ORS	MR. R DE MS. D PATHAK	DY.S.G.I.
4	WP(C)/2804/2015	RAM NARESH RAI and 5 ORS Versus THE UNION OF INDIA and 3 ORS	MR.R ISLAM MR.R DE MS.N MITRA MS.D DEVI MS.M JALAN	C.G.C. ASSTT.S.G.I. MR.A C KALITA
	WITH I.A.(Civil)/1626/2024 in WP(C)/2804/2015	SARITA DEVI Versus THE UNION OF INDIA and 3 ORS	MR. R DE MS. D PATHAK	DY.S.G.I.
5	Cont.Cas(C)/522/2024	NAKIB SAIKIA AND 15 ORS. Versus JOHN BERCHMANS EKKA AND 3 ORS.	MR. Y DOLOI MR. D BARUAH MR. P K BORDOLOI	
6	WP(C)/1368/2024	GITASHRI TARAFDAR Versus THE STATE OF ASSAM AND 4 ORS	MR. N DHAR MR. B K SEN MR F HAQUE MR A HUSSAIN N HASAN	SC, IRRIGATION

7	WP(C)/3750/2024	KHAGENDRA NATH BORO Versus THE STATE OF ASSAM AND 3 ORS	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA	SC, WATER RESOURCE
8	WP(C)/4189/2024 B/O	PARUL DEVI Versus THE STATE OF ASSAM AND 5 ORS	MR. A BHATTACHARYYA MR P S RAJA MR A B DUTTA	SC, AG (A AND E) SR. GA, ASSAM SC, FINANCE
9	WP(C)/4327/2024	MASHARRAF HUSSAIN CHOUDHURY Versus THE STATE OF ASSAM AND 2 ORS	MS. T SOM MR H DAS MS. U HAZARIKA MS S ISLAM	SC, FOREST
10	WP(C)/4435/2024	DR. LAKSHYA DHAR DEKA Versus THE STATE OF ASSAM AND 5 ORS	MR H DAS D BARUAH	GA, ASSAM
	WITH I.A.(Civil)/2820/2024 in WP(C)/4435/2024	DR. LAKSHYA DHAR DEKA Versus THE STATE OF ASSAM AND 5 ORS	MR H DAS D BARUAH	SC, Social Justice
11	WP(C)/4698/2024	SHIV SANKAR DHAKAL Versus THE UNION OF INDIA AND 8 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS MS K BARMAN MS. D. DEVI	DY.S.G.I.
12	WP(C)/4972/2024 FIXED	MANABENDRA CHAKRAVORTY Versus THE UNION OF INDIA AND 4 ORS	MR. A R TAHBILDAR	DY.S.G.I.
13	WP(C)/5060/2024	RUMI GOSWAMI Versus THE STATE OF ASSAM AND 5 ORS	MR S C DAS P BURAGOHAIN	SC, AG (A AND E) GA, ASSAM SC, FINANCE
14	WP(C)/5078/2024	NANDA SINHA AND ANR Versus SENIOR MANAGER CANARA BANK AND ANR	D DAS D GUPTA MR. M R BHARALI	SC, CANARA BANK
15	WP(C)/5082/2024	GOLAM MOSTAFA AHMED Versus THE STATE OF ASSAM AND 2 ORS.	MR. I H LASKAR MR. P K DEKA MR. M S ALAM MR. P DAIMARY MR. R. KARIM	GA, ASSAM
16	WP(C)/5086/2024	BIREN SARMAH Versus THE STATE OF ASSAM AND 3 ORS	MR. S S BAROOAH	GA, ASSAM
17	WP(C)/5087/2024	BHASKAR JYOTI NATH Versus THE STATE OF ASSAM AND 3 ORS	MR. B CHAKRABORTY MRS P HAZARIKA MS. RIA TIWARI	GA, ASSAM
		ORDER NO STEPS		
18	WP(C)/6261/2023	ROKIBUL ISLAM MOLLAH Versus THE STATE OF ASSAM AND 3 ORS.	MR D SHARMA MR. M KALITA	SC, SOCIAL JUSTICE AND EMPOWERMENT SC, G U
		ADMISSION		
19	WP(C)/2837/2017	SAJID AHMED SW and 16 ORS. Versus THE STATE OF ASSAM and 14 ORS.	MR.K K MAHANTA MR.K SINGHA MR.A K SINGH	MR B D DAS (R-8) MR H K SARMA (R-8) MR.P KATAKI(R- 9&11) MS.M DEVI(R- 9&11) MS.B BHUYAN MS.R BEGUM(R- 9&11) MR. D THAOSEN (R-8) SC, BTC SC, HEALTH SC, FINANCE
20	WP(C)/1485/2020	BADAR UDDIN LASKAR Versus THE STATE OF ASSAM AND 4 ORS.	MR. A M BARBHUIYA MR. J N ISLAM MS A BEGUM	SC, PNRD SC, FINANCE
21	WP(C)/1462/2023 FIXED	MADHU DEKA AND 7 ORS Versus THE SECRETARY TO THE GOVT OF ASSAM, AGRICULTURE DEPARTMENT AND 2 ORS	MR. R GOSWAMI MS S DAS MS. U BHATTACHARYYA	SC, AGRI. DEPARTMENT SC, FINANCE

22	WP(C)/428/2024 FIXED	KAMAL NATH Versus THE STATE BANK OF INDIA AND 7 ORS	MR. R P SARMAH MR. P N SHARMA	
23	WP(C)/487/2024 B/O	SARET KRO Versus THE STATE OF ASSAM AND 5 ORS	MR. K R PATGIRI MR G SARMA MS CHITRALEKHA DAS	GA, ASSAM SC, AG MR. R. DHAR SC, PWD MR. R. RONGHANG SC, K A A C SC, FINANCE
24	WP(C)/2394/2024 B/O	RUHUL AMIN KHAN AND 10 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. A CHAMUAH MR. K P PATHAK MR BHARGAV DAS	GA, ASSAM SC, FINANCE
25	WP(C)/2957/2024 FIXED	MUSLEH UDDIN AHMED Versus THE STATE OF ASSAM AND 3 ORS	MR. Y S MANNAN MR S M ABDULLAH P MS F HUSSAIN MD R ISLAM MD IMRAN	GA, ASSAM SC, PWD
26	WP(C)/3552/2024 B/O	MATTHEW JOHNSON DARA Versus UNION OF INDIA AND 6 ORS	MR. D DAS SR. ADV MRS P BARUA MR M KALITA MR. K MOHAMMED MS N BEDI	MR. B SHARMA(R-2 TO 7) MR D CHUTIA(R-2 TO 7) DY.S.G.I.
	WITH I.A.(Civil)/2499/2024 in WP(C)/3552/2024	MATTHEW JOHNSON DARA Versus HINDUSTAN URVARAK AND RASAYAN LIMITED AND ORS	MR. D DAS SR. ADV MRS P BARUA MR M KALITA MR. K MOHAMMED MS N BEDI	DY.S.G.I.
27	WP(C)/3698/2024 B/O	SAJAHAN SARKAR Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. J PATOWARY MS N MAHANTA N GAUTAM	GA, ASSAM
28	WP(C)/4446/2024 FIXED	AJIT DAS AND 9 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR P CHOWDHURY MR. V K CHANDAK MRS N. AGARWAL CHANDAK	GA, ASSAM SC, FINANCE SC, PWD

ORDERS

29	WP(C)/7145/2017	MINARUL ISLAM PRODHANI Versus THE STATE OF ASSAM and 7 ORS.	MR.B HUSSAIN MR.A T SIKDER MR.S ALIM	GA, ASSAM
30	Review.Pet./36/2018 IN RSA/29/2007 (D/O)	BHUPEN BARTHAKUR Versus CHANDAN DUTTA and ANR,	MR.H.DAS MR. M K SHARMA	
31	I.A.(Civil)/1995/2019 in WP(C)/3742/2019	HUSSAINARA SULTANA AND 50 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR H K DAS	SC, HEALTH
	WITH WP(C)/3742/2019	HUSSAINARA SULTANA AND 50 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR H K DAS MR. U PATHAK MR. D J DAS	SC, HEALTH ASSTT. S.G.I.
32	WP(C)/3728/2020	NO. 074610482 CONST./GD MRIDUL CHANDRA MALAKAR Versus THE UNION OF INDIA AND 6 ORS.	MR. R K TALUKDAR MR. D BORAH	MS. B SARMA ASSTT.S.G.I.
33	Cont.Cas(C)/549/2022	EX TC 62091 RECT/GD SATBIR SINGH Versus AJAY KUMAR BHALLA AND ANR	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MS. S. SAIKIA MR. R DEKA	MRS. A GAYAN (R2)
34	WP(C)/5461/2022	KHIRUD BORUAH Versus THE UNION OF INDIA AND 5 ORS	MR. N BORAH MR H MAZUMDER	MR. A K DUTTA ASSTT.S.G.I.
35	Cont.Cas(C)/418/2023	SMTI. KUNTALA KALITA Versus BIBHASH MODI AND 2 ORS	MR. S CHAUHAN MR. P MAZUMDER M. BORUAH	MR. M BHAGABATI (R-3) MS G BORA (R-3) MS. B TALUKDAR (R-3) MR. R DHAR (R-1) MS TOSHISENLA (R-1) A LONGKUMER (R-1)

36	WITH WP(C)/4110/2022	RINA KALITA Versus THE STATE OF ASSAM AND 3 ORS	MR. S CHAUHAN MR. P MAZUMDER	GA, ASSAM
37	WITH WP(C)/4143/2022	KUNTALA KALITA Versus THE STATE OF ASSAM AND 3 ORS	MR. S CHAUHAN MR. P MAZUMDER	GA, ASSAM
38	WITH WP(C)/4384/2022	MANOMOTI DEVI Versus THE STATE OF ASSAM AND 3 ORS	MR. S CHAUHAN MR. P MAZUMDER	GA, ASSAM
39	WITH Cont.Cas(C)/419/2023	SMTI MANOMOTI DEVI Versus BIBHASH MODI AND 2 ORS	MR. S CHAUHAN MR. P MAZUMDER M. BORUAH	MR. M BHAGABATI (R-3) MS G BORA (R-3) MS. B TALUKDAR (R-3) MR. R DHAR MS TOSHISENLA A LONGKUMER
40	WITH Cont.Cas(C)/420/2023	SMTI. RINA KALITA Versus BIBHASH MODI AND 2 ORS	MR. S CHAUHAN MR. P MAZUMDER M. BORUAH	MR. M BHAGABATI (R-3) MS G BORA (R-3) MS. B TALUKDAR (R-3) MR. R DHAR (R-1) MS TOSHISENLA (R-1) A LONGKUMER (R-1)
41	Cont.Cas(C)/659/2023	KABI CHANDRA TALUKDAR Versus PABITRA RAM KHAUND, I.A.S. AND 5 ORS.	MR S SARMA MR. A SAXENA PARTHA R CHOUDHURY	MR. B GOGOI (r-6) MR P NAYAK (r-6) MR A CHALIHA (r-6)
42	WP(C)/19/2024	KALPANA MAZUMDAR Versus THE ASSAM KHADI AND VILLAGE INDUSTRIES BOARD AND 6 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. R DEKA MR N ALI	SC, KHADI AND VILLAGE INDUSTRIES BOARD
43	MC/45/2024 IN WP(C)/3239/2014 (D/O) in WP(C)/3239/2014	SHYAMAL KUMAR DAS Versus THE UNION OF INDIA and 4 ORS	MR. P MAHANTA MS. P SAHARIA	DY.S.G.I.
	WITH I.A.(Civil)/2121/2024	SHYAMAL KUMAR DAS Versus THE UNION OF INDIA and 4 ORS		DY.S.G.I.
44	Cont.Cas(C)/275/2024	EX TC NO. 61611 RECT/GD SATISH Versus AJAY K. BHALLA AND ANR	MR. R MAZUMDAR MS T WAPANGLA MR. R DEKA MR N ALI	MR. S S ROY (r-2)
45	WP(C)/2194/2024	RAJESH Versus THE UNION OF INDIA AND 4 ORS.	MR B PATHAK MR B HAZARIKA MR V KUMAR MS M TIWARI	MRS. R DEVI DY.S.G.I.
46	WP(C)/2785/2024 FIXED	RAJA KARANCHAT BASUMATARY AND 198 ORS Versus THE STATE OF ASSAM AND 155 ORS	MR. M SARANIA MR. P P GOGOI MR R.BEZBARUAH MR A SARANIA	MR. A R SIKDAR J U AHMED (R-14,63,93,127,153,152,135,11) MR. S I TALUKDAR MR S A REEYAZ(R-14,63,93,127,153,152,135,11) SC, BTC SC, REVENUE
	WITH I.A.(Civil)/2768/2024 in WP(C)/2785/2024	CHIRANZAL NARZARY AND 130 ORS Versus RAJA KARANCHAT BASUMATARY AND 204 ORS	MR. A R SIKDAR J U AHMED J U AHMED MR. S I TALUKDAR MR S A REEYAZ	MR. M SARANIA SC, BTC
47	WITH WP(C)/387/2024	KAUSHIK DEKA AND 13 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. M SARANIA MS. C NEWME MR. P P GOGOI MR R.BEZBARUAH MR A SARANIA	SC, BTC SC, REVENUE
48	WP(C)/2933/2024 FIXED	RAMUDGAR YADAV Versus THE UNION OF INDIA AND 8 ORS	MR. A SARMA MR. K KALITA MR. A D CHOUDHURY MS G SWAMI	MR. P K ROY(R-2 TO 7) MR. S K CHAKRABORTY(R-2 TO 7) MRS. A CHAKRABORTY(R-2 TO 7) DY.S.G.I. SC, F C I

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LEAVE NOTE OF ADVOCATES FOR 30/09/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
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13)	MS A.SARMA	30-09-2024	To	05-10-2024
14)	MRS A BUJARBARUAH	30-09-2024	To	05-10-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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10:30 AM to 1:00 PM

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[For Monday,30th September 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 02:00 PM]

BEFORE:

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 7

[DIVISION BENCH-II

THIS BENCH WILL SIT AT 2:00 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/274/2023	JAHURA KHATOON Versus UNION OF INDIA AND 6 ORS	MR G BORDOLOI V SOLO MS. J BURAGOHAIN	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
2	WP(C)/4273/2023	RABIA KHATUN @ RABIA BEGUM Versus THE UNION OF INDIA AND 5 ORS	MRS S RAHANA MR. A M AHMED P. GHOSH	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
3	WP(C)/1163/2024 WITH LCR	MUSSTT RAHIMA KHATUN @ ROHIMA BIBI Versus THE UNION OF INDIA AND 5 ORS	MR S ISLAM MS. A KAUSHAR MS J MARIYAM	GA, ASSAM DY.S.G.I. SC, F.T SC, ECI
4	WP(C)/2686/2024 WITH LCR	MANGAL THIKADAR Versus THE UNION OF INDIA AND 7 ORS	MR R K MOUR MR. R GUPTA	GA, ASSAM DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
5	WP(C)/3677/2024	SAHERA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	GA, ASSAM DY.S.G.I. SC, F.T SC, ECI
6	WP(C)/3934/2024	JAHAN UDDIN Versus THE UNION OF INDIA AND 6 ORS	MR. M AHMED MD I H LASKAR	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
7	WP(C)/4223/2024	HATEM ALI @ HATEM MIAH Versus THE UNION OF INDIA AND 6 ORS.	MR. D P BORAH MS. S BORO MR B PAUL P JHA	GA, ASSAM DY.S.G.I. SC, ELECTION COMMISSION. SC, F.T
	WITH I.A.(Civil)/3084/2024 in WP(C)/4223/2024	HATEM ALI @ HATEM MIAH Versus THE UNION OF INDIA AND 6 ORS.	MR. D P BORAH MS. S BORO MR B PAUL P JHA	GA, ASSAM DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.

8	WP(C)/4385/2024 FIXED, WITH LCR	MUSSTT MAJIRAN NESSA Versus THE UNION OF INDIA AND 5 ORS	Mr M U Ahmed	GA, ASSAM DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
9	WP(C)/4626/2024	RAHAM ALI @ RAHAM UDDIN Versus THE UNION OF INDIA AND 6 ORS	MR. D P BORAH MS. S BORO MR B PAUL	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
WITH				
	I.A.(Civil)/3051/2024 in WP(C)/4626/2024	RAHAM ALI @ RAHAM UDDIN Versus THE UNION OF INDIA AND 6 ORS	MR. D P BORAH MS. S BORO MR B PAUL	GA, ASSAM DY.S.G.I. SC, F.T SC, ECI
10	WP(C)/4704/2024	SUFIA KHATUN Versus THE UNION OF INDIA AND 5 ORS.	MR. A R SIKDAR MR. S I TALUKDAR MS M SARMA	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
11	WP(C)/4843/2024 FIXED	RAMJAN ALI Versus THE UNION OF INDIA AND 5 ORS	MR. K BORUAH MR. M ALAM MS. P BORAH	GA, ASSAM DY.S.G.I. SC, ELECTION COMMISSION. SC, F.T
12	WP(C)/5075/2024	RAHIMAN NESSA Versus THE UNION OF INDIA AND 5 ORS.	Mr M U Ahmed	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
13	WP(C)/5080/2024	BULBUL NESSA@ BULBULI NESSA Versus THE UNION OF INDIA AND 5 ORS	MR T N SRINIVASAN MR. N ISLAM MS S PARBIN	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T

ADMISSION

14	WP(C)/1552/2019 WITH LCR	JUBBAR ALI @ ABDUL JUBBAR Versus THE UNION OF INDIA AND 5 ORS	MS. R CHOUDHURY	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
15	WP(C)/1286/2021 WITH LCR	MOINUDDIN SHEIKH Versus THE UNION OF INDIA AND 5 ORS	MR. S A AHMED MR A KAKOTI MR F A AHMED	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
WITH				
16	WP(C)/543/2021	MAHARUDDIN Versus THE UNION OF INDIA AND 5 ORS	MR A KAKOTI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
17	WA/345/2024 WITH OFFICE NOTE	PHULENDRA KALITA Versus THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MR. B PURKAYASTHA J.P. BARUAH	GA, ASSAM SC, AG SC, SEC. EDU. SC, FINANCE

ORDERS

18	W.P.(CrI.)/10/2024 PART-HEARD, WITH LCR	PAPPU KUMAR SAHANI Versus NARCOTICS CONTROL BUREAU ANR.	MR. FIRUZ KHAN MR U CHAUDHURY MR. ABHIJIT MENA M. GLORY Q. KIBA K. SUMI MS LITO AWOMI	PP, ASSAM SC, NCB
19	Review.Pet./173/2019 IN WP(C)/6420/2018 (D/O), WITH LCR	MD. NUR MAHAMMAD AND ANR Versus UNION OF INDIA AND 6 ORS	MR. J SARMAH	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.

20	Review.Pet./45/2020 IN WP(C)/227/2018 (D/O), WITH LCR	MD. NOOR AHMED Versus THE UNION OF INDIA AND 5 ORS	MR J C GOGOI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
21	Review.Pet./116/2020 IN WP(C)/6376/2018 (D/O), WITH LCR, REVIEW PET./66/2019 (D/O)	PHULJAN NESSA Versus THE UNION OF INDIA AND 5 ORS.	MR. M A SHEIKH MR M H CHOUDHURY K U AHMED MS F INTAZ	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
22	Review.Pet./14/2023 IN WA/229/2022 (D/O)	SURAJIT BARMAN AND 2 ORS. Versus PUNJAB NATIONAL BANK AND 2 ORS.	MR. S P ROY MS. S KUMARI JYOTISH DAS	MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA
23	WA/402/2023 FIXED, WITH OFFICE NOTE, WITH WA/110/2022 (D/O)	DR. MD. SARWAR JAHAN Versus THE STATE OF ASSAM AND AND 6 ORS.	MR A R BHUYAN MR S ABDULLAH	SC, HIGHER EDU MR. S K MEDHI (r-7) MR. A H M R CHOUDHURY (R-5) MR. S R BARBHUIYA (R-5) MRS. M BARMAN (R-7) MR K K MEDHI (r-7)
24	WITH WA/407/2023	DR. MITHUN PAUL Versus THE STATE OF ASSAM AND 6 ORS.	MR. S K MEDHI MRS. M BARMAN P. SWARGIARY MR K K MEDHI	SC, HIGHER EDU
	WITH I.A.(Civil)/3215/2023 in WA/407/2023	DR. MITHUN PAUL Versus THE STATE OF ASSAM AND 6 ORS.	MR. S K MEDHI MRS. M BARMAN P. SWARGIARY MR K K MEDHI	SC, HIGHER EDU
25	W.P.(CrI.)/9/2024	RUPA BORAH Versus THE STATE OF ASSAM 9 ORS	MS. T SOM MR. P TELI	GA, ASSAM
26	I.A.(Civil)/2943/2024 IN WA/49/2020(D/O) in WA/49/2020	MIR HAMZA @ AMIR HUSSAIN AND 4 ORS Versus THE UNION OF INDIA AND 2 ORS	MR. N HOQUE MD. S HUDA MR. A R SIKDAR	GA, ASSAM DY.S.G.I.
27	I.A.(Civil)/3041/2024 WITH LCR in WP(C)/7922/2017	FAZILA BEGUM @ FAJILA BEGUM Versus THE UNION OF INDIA and 4 ORS.	MR.K R PATGIRI MS.C DAS MS.U CHOUDHURY	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
	WITH WP(C)/7922/2017	FAZILA BEGUM @ FAJILA BEGUM Versus THE UNION OF INDIA and 4 ORS.	MR.K R PATGIRI MS.C DAS MRS.C DAS MS.U CHOUDHURY	GA, ASSAM ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 30/09/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
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THE GAUHATI HIGH COURT AT GUWAHATI

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DAILY CAUSELIST

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10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Monday,30th September 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 02:00 PM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI
HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 10

[SPECIAL DIVISION BENCH

THIS BENCH WILL SIT AT 2:00 P.M.]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	Crl.A./318/2024 B/O	BISWAJIT DOLEY @ DEBARAM Versus THE STATE OF ASSAM AND ANR	MR. M K DAS MS. B CHETRY	PP, ASSAM
	WITH I.A.(Crl.)/929/2024 in Crl.A./318/2024	BISWAJIT DOLEY @ DEBARAM Versus THE STATE OF ASSAM AND ANR	MR. M K DAS MS. B CHETRY	PP, ASSAM
2	Crl.A./320/2024	MANJIL ISLAM Versus THE STATE OF ASSAM AND ANR	MR. N HOQUE MD. S HUDA MR. Md. ARIF MR. KHAIRUL ISLAM	PP, ASSAM
	WITH I.A.(Crl.)/932/2024 in Crl.A./320/2024	MANJIL ISLAM Versus THE STATE OF ASSAM AND ANR	MR. N HOQUE MD. S HUDA MR. Md. ARIF MR. KHAIRUL ISLAM	PP, ASSAM
ORDERS				
3	Crl.A./1/2023 1 Y 10 M 1 D :WITH OFFICE NOTE, LCR - 3 (THREE) FILES, P.B - 2	MD. MOHIRUDDIN Versus THE STATE OF ASSAM AND ANR.	MR. A M BORA MR. D GAGAI MR. V A CHOWDHURY MR. M S HUSSAIN	MS S S ZIA (legal aid counsel PP, ASSAM
4	CRL.A(J)/1/2023 1 Y 9 M 21 D :WITH LCR - 4 (FOUR) FILES, P.B. - 2	SUMESWAR KARMAKAR Versus THE STATE OF ASSAM	MS BIJITA SARMA (AMICUS CURIAE)	PP, ASSAM
5	I.A.(Crl.)/1144/2023 WITH OFFICE NOTE, LCR - 4 (FOUR) FILES, P.B. - 2 in CRL.A(J)/134/2023	RAM LOCHAN CHOUDHURY Versus THE STATE OF ASSAM AND ANR.	MR. P K MUNIR	PP, ASSAM
	WITH CRL.A(J)/134/2023	RAM LOCHAN CHOUDHURY Versus THE STATE OF ASSAM AND ANR.	MR. P K MUNIR MR. A. GAYAN	MR. K P PATHAK, LEGAL AID COUNSEL (R-2) PP, ASSAM
6	CRL.A(J)/32/2024 WITH OFFICE NOTE, LCR - 6 (SIX) FILES	BIKASH MURAH Versus THE STATE OF ASSAM	MR. T DEURI (AMICUS CURIAE)	PP, ASSAM

7	Crl.A./186/2024 WITH OFFICE NOTE WITH I.A.(Crl.)/549/2024 in Crl.A./186/2024	BORUN NAYAK Versus THE STATE OF ASSAM AND ANR	MS P BORAH MR. K GOGOI	PP, ASSAM
8	I.A.(Crl.)/659/2024 WITH OFFICE NOTE in Crl.A./4707/2024 WITH Crl.A./4707/2024 (Filing Number)	BORUN NAYAK Versus THE STATE OF ASSAM AND ANR PANKAJ DEKA Versus THE STATE OF ASSAM	MS P BORAH MR. K GOGOI MR D K BHATTACHARYYA A GAUTAM DILME R.M. MOMIN	PP, ASSAM PP, ASSAM
9	I.A.(Crl.)/930/2024 in CRL.A(J)/8694/2024 WITH CRL.A(J)/8694/2024 (Filing Number)	MAHESWAR KALINDI Versus THE STATE OF ASSAM AND ANR MAHESWAR KALINDI Versus THE STATE OF ASSAM AND ANR G	MS. L DEVI MS. L DEVI	PP, ASSAM
HEARING				
10	Crl.A./53/2024 WITH LCR - 2 (TWO) FILES, FIXED	N. PRIYO KUMAR SINGH @ KESHO MAITIE Versus THE NATIONAL INVESTIGATION AGENCY	MR. K SINGHA MR P J PATAR M DEVI	SC, NIA

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LEAVE NOTE OF ADVOCATES FOR 30/09/2024

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2)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 10

[CIVIL BENCH-II

THIS BENCH WILL RISE AT 1:00 P.M.]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
TOP OF THE LIST				
1	WP(C)/153/2023	DHRUBA KUMAR NATH AND ANR. Versus THE STATE OF ASSAM AND 2 ORS.	MR D KALITA MR. U K NAIR MR. M P SHARMA	SC, HIGHER EDU MR D MAHANTA FOR CAVEATOR
	WITH			
2	WP(C)/3029/2023	DHRUBA KUMAR NATH Versus THE STATE OF ASSAM AND 8 ORS.	MR D KALITA MR. U K NAIR	SC, HIGHER EDU MR. M AHMED (r-5 TO 9) MR D MAHANTA (R-3, 4)
MOTION				
3	WP(C)/435/2024	GUMA SUNAR Versus THE STATE OF ASSAM AND 6 ORS	M K BORAH MS. P. KASHYAP	GA, ASSAM SC, DIMA HASAO SC, KARBI ANGLONG
4	WP(C)/705/2024 FIXED	MD. ASHIKUR RAHMAN Versus THE STATE OF ASSAM AND 5 ORS	MR. R DE MR. P K SARMA MS. B BHUYAN	SC, ELEM. EDU
5	WP(C)/3093/2024 FIXED	ABDUL GOFUR Versus THE STATE OF ASSAM AND 5 ORS	MR. R ISLAM S HOQUE	GA, ASSAM SC, SEC. EDU.
6	WP(C)/3529/2024 FIXED	SONASWARI RAMCHIARY Versus THE STATE OF ASSAM AND 6 ORS	MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY	SC, ELEM. EDU SC, BTC SC, FINANCE
7	WP(C)/3864/2024 B/O	MANOJ KUMAR SINGHA Versus THE STATE OF ASSAM AND 6 ORS	MS. S SEAL MS. S KANUNGOE MS. J CHETTRY	SC, ELEM. EDU SC, FINANCE
	WITH			
8	WP(C)/3852/2024	CHAMPALAL SINGHA Versus THE STATE OF ASSAM AND 6 ORS	MS. S SEAL MS. S KANUNGOE MS. J CHETTRY	SC, ELEM. EDU SC, FINANCE DEPTT.
9	WP(C)/4793/2024 FIXED	DRISHTI BORA Versus THE STATE OF ASSAM AND 5 ORS.	MR. B D KONWAR SR. ADV. MRS J M KONWAR MS. B SOREN MR H AGARWAL MR J SINGH MS M ZOMUANPUII MR P DOLEY MS S JAIN	SC, HEALTH

10	WP(C)/4839/2024 FIXED	MIRA PROVA BORA Versus THE STATE OF ASSAM AND 5 ORS ORDER (IMPLEADMENT OF PARTY)	MR. A DEKA	SC, ELEM. EDU
11	I.A.(Civil)/2841/2024 in WP(C)/4239/2021	SIDHESWAR KALITA AND 11 ORS Versus THE BODOLAND TERRITORIAL COUNCIL AND 6 ORS WITH WP(C)/4239/2021	MRS. K DEVI MS S A KHALIFA	SC, BTC SC, FINANCE DEPTT.
		SIDHESWAR KALITA AND 11 ORS Versus THE BODOLAND TERRITORIALCOUNCIL AND 5 ORS ADMISSION	MRS. K DEVI MS S A KHALIFA	SC, BTC SC, FINANCE DEPTT.
12	WP(C)/5236/2021	DIDARUL KARIM BARBHUIYA AND 3 ORS Versus THE STATE OF ASSAM AND 5 ORS WITH	MR S BORTHAKUR MS. P BORAH	SC, RMSA SC, SEC. EDU. SC, SEBA
13	WP(C)/3694/2021	ALAKANANDA SAIKIA AND 22 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR K K MAHANTA (Sr. Advocate) (P1-23) MS. N SHYAMAL MR. U K NAIR MR. M P SARMA MS N BEGUM (P1-10,1- -23) MR A CHAKRABORTY MR S GAUTAM (P1-23) M R Sharma (P1-23)	SC, RMSA SC, SEC. EDU.
14	WP(C)/2952/2022 FIXED	GIRINDRA CHANDRA NATH AND 2 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. A DEKA	SC, ELEM. EDU
15	WP(C)/4615/2022 FIXED	UDDHAB RAJBONGSHI Versus THE STATE OF ASSAM AND 7 ORS	MR. S RAHMAN MR. S HUSSAIN MR A N IQBAL	SC, ELEM. EDU GA, ASSAM SC, BTC SC, SSA
16	WP(C)/539/2023 FIXED	DWIPENDRA NATH SARMA AND 12 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR R SINGHA MISS. M BORAH MS S PATOWARY	SC, ELEM. EDU SC, AG MR S M T CHISTIE SC, SEC. EDU.
17	WP(C)/667/2023 FIXED WITH I.A.(Civil)/1094/2023 in WP(C)/667/2023 WITH	BHARAT CH DEKA AND 39 ORS Versus THE STATE OF ASSAM AND 10 ORS BHARAT CH DEKA AND 39 ORS Versus THE STATE OF ASSAM AND 10 ORS	MRS. K DEVI MR. U K NAIR MS S A KHALIFA MRS. K DEVI MR. U K NAIR MS S A KHALIFA	SC, BTC SC, BTC
18	WP(C)/4551/2021 WITH I.A.(Civil)/1065/2023 in WP(C)/4551/2021 WITH	AHAMMED ALI AND 22 ORS Versus THE STATE OF ASSAM AND 6 ORS AHAMMED ALI AND 22 ORS Versus THE STATE OF ASSAM AND 6 ORS	MRS. K DEVI MS S A KHALIFA MRS. K DEVI MS S A KHALIFA	SC, SEC. EDU. SC, BTC SC, SEC. EDU. SC, BTC
19	WP(C)/673/2023 WITH I.A.(Civil)/1103/2023 in WP(C)/673/2023	BRAJEN NATH AND 16 ORS Versus THE STATE OF ASSAM AND 8 ORS BRAJEN NATH AND 16 ORS Versus THE STATE OF ASSAM AND 7 ORS	MRS. K DEVI MS S A KHALIFA MRS. K DEVI MS S A KHALIFA	SC, BTC SC, SEC. EDU. SC, BTC

20	WP(C)/1250/2023 FIXED	TAPAN KUMAR DAS Versus THE STATE OF ASSAM AND 2 ORS	MR. I CHOUDHURY R L CHUTIA MS N GUPTA MS K BORAH	SC, HIGHER EDU MR. A J SARMA (R-3) MR. P D NAIR (R-3) MR G ALAM (R-3) MR. R DHAR, SC, (WPT&BC) MR. H ROHMAN (R-3)
21	WP(C)/4028/2023 FIXED	MONTU BARUAH @ MONTOO BARUAH Versus THE STATE OF ASSAM AND 6 ORS	MR. B TALUKDAR MR G G GOGOI A TALUKDAR	SC, ELEM. EDU GA, ASSAM SC, FINANCE
22	WITH WP(C)/5470/2023	DEVID KR GOGOI @ DAVID GOGOI AND 11 ORS Versus THE STATE OF ASSAM AND 6 ORS	MRS. B TALUKDAR MR G G GOGOI A TALUKDAR	SC, ELEM. EDU GA, ASSAM SC, FINANCE
23	WP(C)/3787/2024 B/O	GIAS UDDIN AHMED Versus THE STATE OF ASSAM AND 5 ORS	MR. B PURKAYASTHA MR. S SUTRADHAR	SC, ELEM. EDU SC, FINANCE DEPTT.
24	WP(C)/3809/2024 B/O	ALOKANANDA DASGUPTA Versus THE STATE OF ASSAM AND 5 ORS	MR. B PURKAYASTHA MR. S SUTRADHAR J.P. BARUAH	SC, N C T E SC, SEC. EDU. SC, U G C SC, ASSAM UNIVERSITY
25	WP(C)/4666/2024 FIXED	SUBHRA ACHARJEE Versus THE ASSAM UNIVERSITY AND 3 ORS	MR D K DAS MR. M KHATANIAR MR H BETALA	SC, ASSAM UNIVERSITY
ORDERS				
26	Cont.Cas(C)/124/2018 WITH Review.Pet./89/2017 (D/O), Review.Pet./100/2016 (D/O),WP(C)/349/2009 (D/O), WP(C)/2567/2010 (D/O), WP(C)/3286/2014 (D/O), WP(C)/4054/2006 (D/O)	GOPAL CH. BARUAH AND 16 ORS. Versus 3) DR. BIJOYA CHOUDHURY, ACS	MR. U K NAIR MR R ISLAM MR. D BHUYAN	MR. D SAIKIA MR. A DEKA MR. N J KHATANIAR (r-4) MS. N PHUKAN MS K DAS (r-4) MR. S M T CHISTIE
27	Cont.Cas(C)/384/2023 B/O	ASOMI GOGOI Versus NARAYAN KONWAR AND ANR	MR. S HAZARIKA MS A M DCOSTA	MR. D SAIKIA (r-1) MR S NEOGI (r-1) MR. N J KHATANIAR (r-1)
28	Cont.Cas(C)/764/2023	BIPRO BHUSAN GOSWAMI AND 8 ORS. Versus NARAYAN KONWAR AND ANR.	MR B M DEKA MS D MAHANTA MR R.AHMED	MR. D SAIKIA (r-2) MR. U SARMA (r-2) MR B KAUSHIK (r-2)
29	WITH Cont.Cas(C)/699/2023	BINOD KARMAKAR AND 11 ORS Versus SURANJANA SENAPATI, ACS AND ANR	MR. K M MAHANTA MS N BEGUM MR S GAUTAM	MR. U SARMA (R-1) MR B KAUSHIK (R-1)
30	Cont.Cas(C)/145/2024 FIXED	BINOD BASUMATARY Versus HEMA CHANDRA SAIKIA AND ANR	MR H P GUWALA MR. A BORO H. DAIMARY	MR D KALITA(R-1) MR. D NATH(R-1) MS. S G BARUAH(R-2) MR. B BORGHAIN(R-2) MR B SAIKIA(R-2) O ASSUMI(R-1)
31	I.A.(Civil)/2851/2024 FIXED in WP(C)/4544/2024	KRISHNA KANTA HANDIQUI STATE OPEN UNIVERSITY AND 3 ORS Versus JAYANTA KUMAR SARMA AND ANR	MR. K N CHOUDHURY MR. P J PHUKAN	MR. M K CHOUDHURY MR. M SARMA SC, U G C
	WITH WP(C)/4544/2024	JAYANTA KUMAR SARMA Versus KRISHNA KANTA HANDIQUE STATE OPEN UNIVERSITY AND 5 ORS	MR. M K CHOUDHURY MR P BHARDWAJ MR. M SARMA	MR. K N CHOUDHURY (R-1,2,3,4) MR. P J PHUKAN(R-1,2,3,4) A RAHMAN (R-5) A DEY (R-5)
32	I.A.(Civil)/3008/2024 B/O in WP(C)/3606/2024	DEBOJIT CHAKROBARTY AND 11 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	SC, ELEM. EDU SC, FINANCE
	WITH WP(C)/3606/2024	DEBOJIT CHAKROBARTY AND 11 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	SC, ELEM. EDU SC, FINANCE

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LEAVE NOTE OF ADVOCATES FOR 30/09/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
3)	MS. B M CHETRI	11-09-2024	To	06-11-2024
4)	J SHARMA	17-09-2024	To	04-10-2024
5)	MR. B NATH	19-09-2024	To	02-10-2024
6)	MR A TEWARI	23-09-2024	To	03-10-2024
7)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
8)	MR. S C KEYAL	27-09-2024	To	30-09-2024
9)	MR. M K MAJUMDAR	25-09-2024	To	30-09-2024
10)	MR A GOENKA	26-09-2024	To	04-10-2024
11)	MR R GOENKA	26-09-2024	To	04-10-2024
12)	MS. S SARMA	03-10-2024	To	21-10-2024
13)	MS A.SARMA	30-09-2024	To	05-10-2024
14)	MRS A BUJARBARUAH	30-09-2024	To	05-10-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Monday,30th September 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 13

[THIS BENCH WILL RISE AT 1:00 P.M.]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR ORDERS -				
1	Review.Pet./39/2024 IN WP(C)/7022/2023 (D/O)	MUSSTT HASINA BEGUM Versus THE STATE OF ASSAM AND 5 ORS	MR. J KALITA DIKSHITA DEKA	GA, ASSAM MR P KATAKI (r-6) SC, AG MRS R BEGUM (r-6) MS. A LALA (r-6)
2	Review.Pet./51/2024 IN WP(C)/2097/2017 (D/O)	UNION OF INDIA AND ORS Versus RAJA PRASHAD	MR. G PEGU	MR. S SAHU MS A ROY
3	Review.Pet./95/2024 IN WP(C)/4379/2022 (D/O)	SUBHAS BHATTACHARJEE Versus THE STATE OF ASSAM AND 7 ORS	MR B M DEKA MS P THAPA MS D MAHANTA	GA, ASSAM SC, AG SC, SEC. EDU. SC, FINANCE
- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -				
4	WP(C)/4947/2022 PART-HEARD, FIXED	M/S ASIAN PAINTS LIMITED Versus THE STATE OF ASSAM AND 2 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI	SC, TAXATION
WITH				
5	WP(C)/4948/2022	M/S ASIAN PAINTS LIMITED Versus THE STATE OF ASSAM AND 2 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI	SC, TAXATION
WITH				
6	WP(C)/6093/2022	M/S ASIAN PAINT LTD. Versus THE STATE OF ASSAM AND ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI	SC, FINANCE AND TAXATION
7	WP(C)/3260/2024 PART-HEARD	NIRANJAN KAKATI Versus THE UNION OF INDIA	MR. A K GUPTA MS M NIROLA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
WITH				
8	WP(C)/1229/2024	SUBRATA BORAH Versus UNION OF INDIA	MR. A K GUPTA MS B SARMA	SC, GST DY.S.G.I.
WITH				
9	WP(C)/1763/2024	GANESH TAMULI ENGINEERING PRIVATE LIMITED Versus THE UNION OF INDIA AND 6 ORS.	MR. D SARAF MR. S S GUPTA MR. B PEGU	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.

10	WITH WP(C)/1764/2024	MAINA DEVI CHORARIA Versus THE UNION OF INDIA AND 6 ORS.	MR. D SARAF MR. S S GUPTA MR. B PEGU	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
11	WITH WP(C)/1766/2024	GANESH TAMULI ENGINEERING PRIVATE LIMITED Versus THE UNION OF INDIA AND 6 ORS.	MR. D SARAF MR. S S GUPTA MR. B PEGU	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
12	WITH WP(C)/1768/2024	MS. KIRON MEDHI Versus THE UNION OF INDIA AND 6 ORS.	MR. D SARAF MR. S S GUPTA MR. B PEGU	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
13	WITH WP(C)/1780/2024	PANIRAM KALITA Versus THE UNION OF INDIA AND 6 ORS	MR. D SARAF MR. S S GUPTA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
14	WITH WP(C)/1845/2024	ANJAYBEE GREEN AND ANR. Versus UNION OF INDIA AND 4 ORS	MR. A K GUPTA MR. R S MISHRA MS B SARMA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
15	WITH WP(C)/1936/2024	NIZAMUDDIN AHMED Versus UNION OF INDIA AND 4 ORS.	MR. A K GUPTA MR. R S MISHRA MS B SARMA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
16	WITH WP(C)/1937/2024	M/S Associated Iron And Steel Co Versus UNION OF INDIA	MR. A K GUPTA MS B SARMA	SC, GST SC, FINANCE AND TAXATION MR. D J DAS.(R-1) DY.S.G.I.
17	WITH WP(C)/2170/2024	SRI SUDARSHAN HAZARIKA Versus UNION OF INDIA AND 4 ORS	MR. A K GUPTA MR. R S MISHRA MS B SARMA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
18	WITH WP(C)/2171/2024	M/S ASSAM STEEL COMPANY Versus UNION OF INDIA	MR. A K GUPTA MS B SARMA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
19	WITH WP(C)/2173/2024	M/S ASSAM STEEL COMPANY Versus UNION OF INDIA	MR. A K GUPTA MS B SARMA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
20	WITH WP(C)/2245/2024	MANOJ PATNI Versus THE UNION OF INDIA AND 6 ORS	MR. S S GUPTA MS P SHARMA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
21	WITH WP(C)/2249/2024	PAWAN KUMAR AGARWAL Versus THE UNION OF INDIA	MR. S S GUPTA MR. P K SARAF	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
22	WITH WP(C)/2251/2024	AMIT JASRASARIA Versus THE UNION OF INDIA AND OTHRS	MR. S S GUPTA MR. P K SARAF	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.

23	WITH WP(C)/2257/2024	PURNA CHANDRA DEBNATH Versus THE UNION OF INDIA AND 5 ORS.	MR. D SARAF MR. S S GUPTA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
24	WITH WP(C)/2281/2024	NORTH EAST ENGINEERING AND CONSTRUCTION AND ANR Versus UNION OF INDIA AND 4 ORS	MR. A K GUPTA MR. R S MISHRA MS B SARMA	SC, GST DY.S.G.I.
25	WITH WP(C)/2295/2024	NORTH EAST ENGINEERING AND CONSTRUCTION AND ANR Versus UNION OF INDIA AND 4 ORS.	MR. A K GUPTA MR. R S MISHRA MS B SARMA	SC, GST DY.S.G.I.
26	WITH WP(C)/2534/2024	M/S. N K CONSTRUCTION AND ANR. Versus THE UNION OF INDIA AND 4 ORS.	MR. A K GUPTA MR. R S MISHRA MS B SARMA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
27	WITH WP(C)/2542/2024	JAHAR SARMA Versus UNION OF INDIA AND 4 ORS	MR. A K GUPTA MR. R S MISHRA MS B SARMA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
28	WITH WP(C)/2554/2024	MD. SHAMS UDDIN AHMED Versus UNION OF INDIA AND 4 ORS	MR. A K GUPTA MR. R S MISHRA MS B SARMA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
29	WITH WP(C)/2766/2024	M/S OVERDRIVE MOTORS AND ANR Versus UNION OF INDIA AND 4 ORS	MR. A K GUPTA MR. R S MISHRA MS B SARMA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
30	WITH WP(C)/2767/2024	M/S EIR CONSTRUCTION AND ANR Versus THE UNION OF INDIA AND 4 ORS	MR. A K GUPTA MR. R S MISHRA MS B SARMA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
31	WITH WP(C)/2768/2024	THUNU DEVI Versus UNION OF INDIA AND 4 ORS	MR. A K GUPTA MR. R S MISHRA MS B SARMA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
32	WITH WP(C)/2769/2024	M/S FREE RIDE MOTORS AND ANR Versus UNION OF INDIA AND 4 ORS	MR. A K GUPTA MR. R S MISHRA MS B SARMA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
33	WITH WP(C)/2770/2024	M/S NORTH EAST ENTERPRISE AND TRADING CO AND ANR Versus UNION OF INDIA AND 4 ORS	MR. A K GUPTA MR. R S MISHRA MS B SARMA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
34	WITH WP(C)/2843/2024	JPA SNACKS PRIVATE LIMITED Versus UNION OF INDIA AND 2 ORS	MR H BETALA MR C KUMAR	SC, GST SC, GST MR. D J DAS.(R-1) DY.S.G.I.
35	WITH WP(C)/2844/2024	MANAKSIA COATED METALS AND INDUSTRIES LIMITED Versus UNION OF INDIA AND 2 ORS	MR H BETALA MR C KUMAR	SC, STATE TAX SC, STATE TAX MR. D J DAS.(R-1) DY.S.G.I.

36	WITH WP(C)/2849/2024	DEBADIB DAS Versus THE UNION OF INDIA AND 8 ORS	MR. D SARAF MR. S S GUPTA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
37	WITH WP(C)/2881/2024	NIRANJAN KAKATI Versus UNION OF INDIA AND 4 ORS.	MR. A K GUPTA MR. R S MISHRA MS B SARMA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
38	WITH WP(C)/2885/2024	SRI TAPUBAN SAIKIA Versus UNION OF INDIA AND 4 ORS	MR. A K GUPTA MR. R S MISHRA MS B SARMA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
39	WITH WP(C)/2889/2024	SRI BISWAJIT BORAH Versus UNION OF INDIA AND 4 ORS	MR. A K GUPTA MR. R S MISHRA MS B SARMA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
40	WITH WP(C)/2902/2024	MD. MOINUL ALI Versus UNION OF INDIA AND 4 ORS	MR. A K GUPTA MR. R S MISHRA MS B SARMA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
41	WITH WP(C)/2908/2024	SRI LALIT AGARWALLA Versus THE UNION OF INDIA AND 5 ORS	MR. D SARAF MR. S S GUPTA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
42	WITH WP(C)/2919/2024	MAHESH KUMAR AGARWALLA Versus THE UNION OF INDIA AND 5 ORS	MR. D SARAF MR. S S GUPTA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
43	WITH WP(C)/3031/2024	SANJIB SINGH Versus THE UNION OF INDIA AND 4 ORS.	MR. A K GUPTA MR. R S MISHRA MS N BURAGOHAIN	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
44	WITH WP(C)/3255/2024	SANJIB KAKATY Versus THE UNION OF INDIA	MR. A K GUPTA MS M NIROLA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
45	WITH WP(C)/3285/2024	SAURAV JYOTI BARUAH Versus THE UNION OF INDIA AND 4 ORS.	MR. A K GUPTA MR. R S MISHRA MS N BURAGOHAIN	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
46	WITH WP(C)/3286/2024	MS B M PHARMA (INST) Versus THE UNION OF INDIA AND 3 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI	SC, STATE TAX SC, FINANCE AND TAXATION DY.S.G.I.
47	WITH WP(C)/3287/2024	M/S JYOTIRMOYEE DRUGS AND ANR. Versus THE UNION OF INDIA AND 3 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MR S K SAHA	SC, GST DY.S.G.I.
48	WITH WP(C)/3291/2024	MS CHAMPA DRUGS AND SURGICALS AND ANR Versus THE UNION OF INDIA AND 3 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI	SC, GST

49	WITH WP(C)/3331/2024	M/S NEZONE SNACKS AND ANR. Versus THE UNION OF INDIA AND 3 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
50	WITH WP(C)/3341/2024	MS KD CONSTRUCTION AND ANR Versus UNION OF INDIA AND OTHERS	MS. M L GOPE MS. N HAWELIA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
51	WITH WP(C)/3358/2024	M/S NSPIRA MANAGEMENT SERVICES PRIVATE LIMITED Versus THE UNION OF INDIA AND 4 ORS.	MR A NATH	SC, GST GA, ASSAM DY.S.G.I. SC, TAXES
52	WITH WP(C)/3453/2024	TONMOY GOHAIN Versus UNION OF INDIA AND 4 ORS.	MR. A K GUPTA MR. R S MISHRA MR K J SAIKIA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
53	WITH WP(C)/3502/2024	NIRANJAN SAHA Versus UNION OF INDIA AND 5 ORS	MR H BETALA	MR H BARUAH (R-2 & 5) MS M DEKA (SC, CGST) DY.S.G.I. SC, TAXES
- ADMISSION WITH NOTICE SERVED - REPLY FILED -				
54	WP(C)/2755/2024	JAHIRUL ISLAM Versus THE STATE OF ASSAM AND 2 ORS	MR. A CHAMUAH	GA, ASSAM SC, GHC
	WITH I.A.(Civil)/1769/2024 in WP(C)/2755/2024	JAHIRUL ISLAM Versus THE STATE OF ASSAM AND 2 ORS	MR. A CHAMUAH	GA, ASSAM SC, GHC
	WITH I.A.(Civil)/2291/2024 in WP(C)/2755/2024	BIDYUT BIKASH GOSWAMI AND 14 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. R MAZUMDAR MR P RAI MS T WAPANGLA MR. R DEKA	GA, ASSAM
<u>BAIL HEARING (BA)</u>				
55	Bail Appln./2442/2024	AMIR HUSSAIN Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
<u>BAIL HEARING</u>				
56	AB/1897/2024 WITH CASE RECORD(SCANNED COPY)	RAJU SHEIKH @ RAJU SK. Versus THE STATE OF ASSAM AND ANR.	MR. M R KHANDAKAR	PP, ASSAM
<u>HEARING</u>				
57	WP(C)/5347/2022 PART-HEARD	X SS BEVERAGE CO. Versus THE STATE OF ASSAM AND 2 ORS.	DR. A SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA	SC, FINANCE AND TAXATION
58	WITH WP(C)/5340/2022	XSS BEVERAGE CO. Versus THE STATE OF ASSAM AND 2 ORS.	DR. A SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA	SC, FINANCE AND TAXATION

59	WITH WP(C)/5341/2022	X SS BEVERAGE CO. Versus THE STATE OF ASSAM AND 2 ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA	SC, FINANCE AND TAXATION
60	WITH WP(C)/5342/2022	X SS BEVERAGE CO. Versus THE STATE OF ASSAM AND 2 ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA	SC, FINANCE AND TAXATION
61	WITH WP(C)/5346/2022	X SS BEVERAGE CO. Versus THE STATE OF ASSAM AND 2 ORS.	DR. A SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA	SC, FINANCE AND TAXATION
62	WP(C)/5247/2022	MD. MUSLIM ALI Versus THE STATE OF ASSAM AND 2 ORS.	MR. B CHAKRABORTY MRS P HAZARIKA MR. R J DAS	SC, PWD

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LEAVE NOTE OF ADVOCATES FOR 30/09/2024

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
3)	MS. B M CHETRI	11-09-2024	To	06-11-2024
4)	J SHARMA	17-09-2024	To	04-10-2024
5)	MR. B NATH	19-09-2024	To	02-10-2024
6)	MR A TEWARI	23-09-2024	To	03-10-2024
7)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
8)	MR. S C KEYAL	27-09-2024	To	30-09-2024
9)	MR. M K MAJUMDAR	25-09-2024	To	30-09-2024
10)	MR A GOENKA	26-09-2024	To	04-10-2024
11)	MR R GOENKA	26-09-2024	To	04-10-2024
12)	MS. S SARMA	03-10-2024	To	21-10-2024
13)	MS A.SARMA	30-09-2024	To	05-10-2024
14)	MRS A BUJARBARUAH	30-09-2024	To	05-10-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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10:30 AM to 1:00 PM

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[For Monday,30th September 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 14

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
1	Crl.Pet./451/2020	BIPLAB PHUKAN AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. L MOHAN MR. P GOGOI	MR. S BORTHAKUR (r-2) PP, ASSAM
2	CRL.A(J)/87/2023 <u>1 Y 6 M 7 D :</u>	KARTIK MANDAL Versus THE STATE OF ASSAM AND 2 ORS	MR. S BISWAS MS D DEVI	PP, ASSAM
MOTION (BA)				
3	Bail Appln./2988/2024	RAJKISHOR SAH Versus THE NF RAILWAY	MR. N DUBEY MS. M DAIMARY MS M AHMED	DY.S.G.I.
4	Bail Appln./3000/2024	MD AMAN ALI Versus THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
MOTION				
5	Crl.Rev.P./390/2024	SAMSUL TALUKDAR Versus RAMICHA BEGUM	MR. S ISLAM MR. P RAHMAN	
6	Crl.Rev.P./392/2024	TARUN BORAH Versus THE STATE OF ASSAM AND ANR	MR P KATAKI MRS R BEGUM MS. A LALA	PP, ASSAM
7	Crl.Rev.P./393/2024	RAHIM ALI @ ROHIM ALI Versus THE STATE OF ASSAM AND ANR	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM	PP, ASSAM
8	Crl.Rev.P./395/2024	BASANTI DEVI CHOUDHURY ALIAS BASANTI CHOUDHURY Versus THE STATE OF ASSAM AND ANR	MR. P D NAIR MR. A CHETRY MR G ALAM MR. H ROHMAN	PP, ASSAM
9	Crl.Pet./1180/2024 FIXED	MANOJ KUMAR DAS AND ANR Versus THE STATE OF ASSAM AND ANR	MS. D GHOSH MR. M AHMED MS N DEKA MS H BETALA MS A HUSSAIN MR I CHAKMA MR. S. K. CHAKMA MR A.K. HAJONG MR. D K AGARWALA	PP, ASSAM

10	Crl.Pet./1206/2024	BALINDRA DAS @ BALENDRA DAS Versus THE STATE OF ASSAM AND ANR	MR. A BHATTACHARYA MS. K MALAKAR MR. A BHATTACHARJEE MS ANKITA SAHARIA MR S PAUL	PP, ASSAM
11	Crl.Pet./1207/2024	ARUPJYOTI CHARINGIA PHUKAN @ ARUPJYOTI CHAYENGIA PHUKAN AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MR. K R PATGIRI MR. B GOGOI MS K BARMAN MS. D. DEVI	PP, ASSAM
12	Crl.Pet./1208/2024	MD. NAZRUL HOQUE Versus THE STATE OF ASSAM AND ANR	MR B M DEKA MR. M ALAM MR F H LASKAR (2) MR. Z H BORA	PP, ASSAM
13	Crl.Pet./1209/2024	ANKUR BHUYAN Versus THE STATE OF ASSAM AND ANR	MR. S P SHARMA K AHMED MR. A KASHYAP	PP, ASSAM
14	Crl.Pet./1210/2024	SAIFUDDIN AHMED @ MD. SAIFUDDIN AHMED Versus THE STATE OF ASSAM	MR. S MUNIR MR. S RANA	PP, ASSAM
15	Crl.Pet./1211/2024	DURLOV KHANIKAR Versus THE STATE OF ASSAM	MR. B K DAS H P NEOG	PP, ASSAM
16	Crl.Pet./1212/2024	TIPU KHARAI @ SAT KHARAI @ SATSING KHARAI @ SATRA SING KHORAI Versus STATE OF ASSAM AND ANR	MR S BORTHAKUR MR K M BORA MR P H KONWAR	PP, ASSAM
17	Crl.Pet./1213/2024	SHAUKAT LATIF Versus THE STATE OF ASSAM AND ANR	MR. I A HAZARIKA M ALAMGEER MR. I U CHOWDHURY	PP, ASSAM
18	Crl.Pet./1214/2024	NAYAN BORO AND 6 ORS Versus THE STATE OF ASSAM	MS. R CHOUDHURY MS. B. HAZARIKA	PP, ASSAM
19	Crl.Pet./1215/2024	TRIDIV CHOWDHURY Versus THE STATE OF ASSAM AND ANR	MR. D DAS SR. ADV MR. SAILENDRA DEKA MR T CHAKRABORTY MR J DAS MR. R K SARMA	PP, ASSAM
20	Crl.Pet./1216/2024	DHIRAJ DEY Versus THE STATE OF ASSAM AND 18 ORS	MR H BARUAH MR P BORAH MR P P PHUKAN	PP, ASSAM
21	AB/2439/2024 FIXED	TULBAR ALI @ TULABAR ALI AND 4 ORS. Versus THE STATE OF ASSAM	MR. M I HUSSAIN MS. P AHMED N. UDDIN	PP, ASSAM
	WITH			
22	Bail Appln./2770/2024	TULLDDI ALI @ TULLADI ALI @ KULLADI Versus THE STATE OF ASSAM	MR. M I HUSSAIN MS. P AHMED N. UDDIN MR. N ISLAM	PP, ASSAM
23	AB/2574/2024 FIXED	SURESH MORANG Versus THE STATE OF ASSAM		PP, ASSAM
24	AB/2618/2024	NOWSHAD ALI AND 6 ORS. Versus THE STATE OF ASSAM	MR A K AZAD MR. I HUSSAIN	PP, ASSAM
25	AB/2620/2024	HALIM PARAMANIK AND 6 ORS Versus THE STATE OF ASSAM	MR. D K AGARWALA	PP, ASSAM
		ADMISSION		
26	Crl.A./317/2024	CHANDRA KANTA DAS AND 5 ORS Versus THE STATE OF ASSAM	MR D K DAS MS. P BHUYAN S DAS	PP, ASSAM
	WITH I.A.(Crl.)/928/2024 in Crl.A./317/2024	CHANDRA KANTA DAS AND 5 ORS Versus THE STATE OF ASSAM	MR D K DAS MS. P BHUYAN S DAS	PP, ASSAM

BAIL HEARING (BA)

27	Bail Appln./2570/2024 FIXED	MD. MUZIM HUSSAIN Versus STATE OF ASSAM	MR. K K DEKA MS D RABHA	PP, ASSAM
28	Bail Appln./2696/2024 FIXED	MOFIZUUDIN ALI AND ANR Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR. S HAQUE MD IMRAN	PP, ASSAM
29	Bail Appln./2753/2024 FIXED	ALTAF HUSSAIN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY MS R DEKA	PP, ASSAM
30	WITH AB/1747/2024	ANOWAR HUSSAIN @ BULUN AND 2 ORS Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	MR H DAS D BARUAH PP, ASSAM
31	WITH AB/1749/2024	AHMED ALI AND ANR Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	MR H DAS PP, ASSAM
32	Bail Appln./2776/2024 WITH OFFICE NOTE, FIXED	JABRUL HOQUE Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI K MAINUDDIN	PP, ASSAM
33	Bail Appln./2869/2024 FIXED	GULENUR HUSSAIN Versus THE STATE OF ASSAM	MR M BARMAN	PP, ASSAM
34	Bail Appln./2878/2024 FIXED	RUHUL AMIN Versus THE STATE OF ASSAM	Mr M U Ahmed	PP, ASSAM
35	WITH Bail Appln./2879/2024	FAIJUR ALI Versus THE STATE OF ASSAM	Mr M U Ahmed	PP, ASSAM
36	Bail Appln./2906/2024 FIXED	PATHIK SIL @ PRATIK SHILL Versus THE STATE OF ASSAM	MR. S NEOG MR. B BORGHAIN MR B SAIKIA	PP, ASSAM
BAIL HEARING				
37	AB/871/2024 FIXED	SAHIDUR RAHMAN @ SAIDUR RAHMAN Versus THE STATE OF ASSAM	MR. P DEKA MR. A CHETIA MR R HOQUE MR A DAS	PP, ASSAM
38	AB/1225/2024 FIXED	MANOWAR HUSSAIN @ MANOWAR TALUKDAR Versus THE STATE OF ASSAM	MR. M BISWAS MR. H AHMED MS. A K CHOPHI J SINGPHO A GHOSAL	PP, ASSAM
39	AB/1417/2024 FIXED	WAHIDA KHATUN @ AAHIDA KHATUN AND ANR Versus THE STATE OF ASSAM	MR M H AHMED I AMIN MS. N SULTANA	PP, ASSAM
40	AB/1508/2024 FIXED	RAJDEEP DAS Versus THE STATE OF ASSAM	MR. R CHETRI MR N BARMAN MR N MILI	PP, ASSAM
41	AB/1637/2024 FIXED	SUMAN AHMED @ SUMAN ALI Versus THE STATE OF ASSAM	MR. A PARAMANIK P. KALITA	PP, ASSAM
42	AB/1873/2024 FIXED	ANIL UJIR Versus THE STATE OF ASSAM	MR. S MUNIR MR. S RANA	PP, ASSAM
43	AB/1923/2024 WITH OFFICE NOTE, FIXED	SHAHIDUL KHAN Versus THE STATE OF ASSAM	MR. A SAIKIA MR. N K DAS MR. A S ALI	MR. A RAHMAN PP, ASSAM
44	AB/2039/2024 FIXED	MONOWARA BEGUM Versus THE STATE OF ASSAM	MS. S K NARGIS MS S BEGUM MS N SULTANA	PP, ASSAM

45	AB/2042/2024 FIXED	SAMSUL MUNSHI AND 7 ORS Versus THE STATE OF ASSAM	MR H P GUWALA MR. A BORO	PP, ASSAM
46	AB/2068/2024 FIXED	MD. FURKAN ALI Versus THE STATE OF ASSAM AND ANR	MS. S K NARGIS MS S BEGUM MS N SULTANA	PP, ASSAM
47	AB/2275/2024 WITH CASE RECORD(SCANNED COPY), FIXED	MOSIRON BIBI Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
48	AB/2278/2024 FIXED	ALAL UDDIN AND ANR Versus THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM H M I HOQUE MD IMRAN	PP, ASSAM
	WITH			
49	AB/2277/2024	ALAL UDDIN AND ANR Versus THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM H M I HOQUE MD IMRAN	PP, ASSAM
50	AB/2320/2024 FIXED	NAZRUL HOQUE AND 2 ORS. Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I U CHOWDHURY	PP, ASSAM
51	AB/2381/2024 FIXED	GITAMONI KALITA Versus THE STATE OF ASSAM	MR S BORTHAKUR MR. D CHUTIA MR SAURADEEP DEY	PP, ASSAM
52	AB/2507/2024 FIXED	NAJIM ALI @ NAZIM ALI Versus THE STATE OF ASSAM	MR. A K AZAD MS S DEVI	PP, ASSAM

ORDERS

53	Review.Pet./123/2023 MAC.APP. 767/2022(D/O), LCR 2 FILES, B/O	xxx Versus NISHA KUMARI AND 2 ORS	MS. RUKMINI BARUA MS. PADMINI BARUA	MS. R D MOZUMDAR (r-3) MS. C MOZUMDAR (r-3) MR. S P SHARMA (r-3)
54	Crl.A./91/2024 WITH OFFICE NOTE, LCR 4 FILES	LAKHI DEV SAIKIA AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR J PAYENG MR. A BURAGOHAIN MR. G BORA	PP, ASSAM
	WITH			
	I.A.(Crl.)/306/2024 in Crl.A./91/2024	LAKHI DEV SAIKIA AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR J PAYENG MR. A BURAGOHAIN MR. G BORA	PP, ASSAM
55	Crl.Rev.P./267/2024 FIXED	SOMER ALI Versus THE STATE OF ASSAM AND ANR	MS. R CHOUDHURY MS F N ZAMAN MS. B. HAZARIKA	PP, ASSAM
56	Crl.Pet./886/2024 WITH LCR 1 FILE(SCANNED COPY)	RAVI PRASAD Versus THE STATE OF ASSAM AND ANR	MR. R SARMA MR. S K ROY MR A DEY	PP, ASSAM
57	I.A.(Crl.)/921/2024 in Tr.P.(Crl.)/10/2023	MONIKA RAI Versus BINOD PRASAD KURMI,	MR A ALI MS. M KHATUN	MR S AHMED
	WITH			
	Tr.P.(Crl.)/10/2023	BINOD PRASAD KURMI Versus MONIKA RAI	MS A HUSSAIN MR M RAHMAN S AHMED	MR. A ALI MS. M KHATUN MS. K TAYE
58	Crl.Pet./1101/2024 FIXED	GIRISH KUMAR PANYANG @ GIRISH PANYANG Versus THE STATE OF ASSAM AND ANR	MR S BORTHAKUR MR. K GOGOI MS. P BORAH	PP, ASSAM

HEARING

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LEAVE NOTE OF ADVOCATES FOR 30/09/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
3)	MS. B M CHETRI	11-09-2024	To	06-11-2024
4)	J SHARMA	17-09-2024	To	04-10-2024
5)	MR. B NATH	19-09-2024	To	02-10-2024
6)	MR A TEWARI	23-09-2024	To	03-10-2024
7)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
8)	MR. S C KEYAL	27-09-2024	To	30-09-2024
9)	MR. M K MAJUMDAR	25-09-2024	To	30-09-2024
10)	MR A GOENKA	26-09-2024	To	04-10-2024
11)	MR R GOENKA	26-09-2024	To	04-10-2024
12)	MS. S SARMA	03-10-2024	To	21-10-2024
13)	MS A.SARMA	30-09-2024	To	05-10-2024
14)	MRS A BUJARBARUAH	30-09-2024	To	05-10-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Monday,30th September 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 15

[CIVIL BENCH-I AND CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Tr.P.(C)/89/2024	DEBOSREE KAR @ MONTI KAR Versus RAJIV CHOUDHURY	MR. P K DAS MR. K D SARMA MR. S. K. CHAKMA	
2	Tr.P.(C)/90/2024	MADHURIMA GOGOI Versus UJJAL BORUAH	MR. R BORAH MR. R PHUKAN MR. P TALUKDAR	
3	Tr.P.(C)/91/2024	MD. RAFIKUL ISLAM Versus AJMIRA BEGUM	MRS S RAHANA MR. A M AHMED B DAS P. GHOSH	
4	CRP(IO)/338/2024 FIXED	SONA DAS SAIKIA AND ANR Versus PARTHA PROTIM SAIKIA AND ANR	MR. T BARUAH MR. P BOIRAGI MR. S J SARMAH MR G G GOGOI MS A DAS	
5	CRP(IO)/386/2024	RAJA THAPA AND ANR Versus ABINASH THAPA AND 2 ORS	MR. R K TALUKDAR MS TINLUNG	
6	CRP(IO)/387/2024	MAMPI GOGOI Versus RAHUL DEY	MR. S P SHARMA	
7	CRP(IO)/388/2024	KARIMGANJ CHAR BAZAR JAME MASJID Versus THE STATE OF ASSAM AND 2 ORS	MR H R CHOUDHURY A S PRODHANI K MAINUDDIN	GA, ASSAM
8	CRP(IO)/389/2024	PAWAN CHANDRA DAS Versus MONI MANIK SINGHA AND 5 ORS	MR. A DHANUKA	
9	CRP(IO)/390/2024	MAMPI GOGOI Versus MANOJ SEN DEKA	MR. S P SHARMA	
10	CRP(IO)/391/2024	MAMPI GOGOI Versus PRANJOL JYOTI SARMAH	MR. S P SHARMA	
11	CRP(IO)/392/2024	BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LIMITED Versus SUSHILA RABHA AND 2 ORS.	MR T KALITA MR. A KAKATI	
12	CRP(IO)/393/2024	SUBROTO GHOSH Versus M/S SURESH ENTERPRISES	MR. A H ALAMGIR	

ADMISSION

13	WP(C)/5175/2021 FIXED	MALAY KRISHNA DUTTA AND 11 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. J AHMED MR. P A AHMED MR S U AHMED MS. INDRANEE SARMA	SC, ELEM. EDU SC, SSA
14	WP(C)/6337/2022 B/O	GAURI SANKAR BORA Versus RAJIV GANDHI INSTITUTE OF PETROLEUM TECHNOLOGY AND 10 ORS	MR R SENSUA MR S DAS MR D BORAH M. A. OASIS	MR. K N CHOUDHURY (R-- -7) MR. S C KEYAL (r-8,9) MR G RAHUL MR. R M DEKA (R-1-7) MR. D M NATH (R- 10 & 11)
15	WP(C)/5327/2023	TARUN GOGOI Versus THE STATE OF ASSAM AND 5 ORS	MS R R CHOUDHURY MR. S U AHMED MR A HAWARI	SC, ELEM. EDU GA, ASSAM SC, AG SC, FINANCE
16	RFA/58/2024 CAVT. NO.09812/024, WITH I.A.(Civil)/3066/2024 in RFA/58/2024	CHITRALEKHA BORGHAIN AND 2 ORS Versus RUBI BISWAS	MR. A GANGULY MR. A DHANUKA	MR. A R SHOME MR B PUSHILAL FOR CAVEATOR
		CHITRALEKHA BORGHAIN AND 2 ORS Versus RUBI BISWAS	MR. A GANGULY MR. A DHANUKA	MR. A R SHOME MR B PUSHILAL FOR CAVEATOR
17	FAO/68/2024 FIXED	RAJIB HUSSAIN AND ANR Versus IQBAL HUSSAIN	MR. A CHOUDHURY MR S ISLAM MS. N DEVI	
18	WP(C)/904/2024 B/O	RASHIDUL ISLAM MANDAL Versus THE STATE OF ASSAM AND 5 ORS	MR. S K DAS MR R KARIM MR D BARMAN	SC, SSUHS SC, N M C SC, HEALTH
19	WP(C)/955/2024 B/O	TARIQ HUSSAIN Versus THE STATE OF ASSAM AND 5 ORS	MR. S K DAS MR R KARIM MR D BARMAN	SC, SSUHS SC, N M C SC, HEALTH
20	WP(C)/1002/2024	BHANU GOGOI Versus THE STATE OF ASSAM AND 4 ORS	MR. P K ROYCHOUDHURY MR. S U AHMED MR A HAWARI	SC, ELEM. EDU SC, AG SC, FINANCE
21	WP(C)/2486/2024 FIXED	ABHIJIT BORA Versus THE STATE OF ASSAM AND 2 ORS (H)	MR. B PURKAYASTHA DIKSHITA DEKA	SC, SEC. EDU.
22	WITH WP(C)/2653/2024	TANKESWAR NATH Versus THE STATE OF ASSAM AND 2 ORS	MR. B PURKAYASTHA DIKSHITA DEKA	SC, SEC. EDU.

BAIL HEARING

23	AB/2492/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	AMIR HUSSAIN Versus THE STATE OF ASSAM AND ANR.	MR. R MAJUMDAR MR. JUNM LASKAR MS. J GHOSH	PP, ASSAM
24	AB/2508/2024 FIXED	SADDAM HUSSAIN Versus THE STATE OF ASSAM	MD B ISLAM MR. A A MONDAL MR A ALAM MR S HUSSAIN	PP, ASSAM

FOR HEARING U/O XLI RULE II C.P.C.

25	RSA/169/2024 CAVT. NO.07252/024, FIXED WITH I.A.(Civil)/2760/2024 in RSA/169/2024	DR JAYANTA KUMAR HAZARIKA Versus DOLLY KAUR DAS AND 3 ORS	MR Z MUKIT MR. A SATTAR	MR. S SHARMA FOR CAVEATOR
		DR JAYANTA KUMAR HAZARIKA Versus DOLLY KAUR DAS AND 3 ORS	MR Z MUKIT MR. A SATTAR	MR. S SHARMA MR. S SHARMA FOR CAVEATOR
26	RSA/171/2024 B/O	MIJAJUR RAHMAN LASKAR AND ANR Versus MASTAKIN ALI BARBHUIYAN	MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI	

ORDERS

27	RSA/356/2017 FIXED	JUWAD ALI and 2 ORS. Versus KHALIL MIA and 4 ORS.	MR.A R SIKDAR MR.H ALI MR.M H TALUKDAR	MR. N ALAM, R MR. S U AHMED, R MR A K SHARMA MR K JAIN
28	MC/53/2024 in Test.Cas./3/2005 (D/O), WITH LCR in I.A.(Civil)/351/2019	MD. ABDUL MATLIB SAIKIA Versus MD. IFTIQUER HUSSAIN AND ORS	PETITIONER IN PERSON	MR Z MUKIT G IMTIAZ
29	Tr.P.(C)/58/2024 FIXED	SUMI BORAH SAIKIA Versus NIPEN SAIKIA	MR P NEOG	MS D KALITA MR P BHARDWAJ
30	CRP/85/2024 FIXED	MD. RAHIMUDDIN AND 11 ORS. Versus MUSSTT. SURIYA BEGUM AND 2 ORS.	MR. S P CHOUDHURY MR. K M HASSAN	
31	I.A.(CrI.)/887/2024 WITH OFFICE NOTE, FIXED in CrI.Rev.P./73/2024 WITH CrI.Rev.P./73/2024	RAJEN NEOG Versus THE STATE OF ASSAM AND ANR.	MR. S R GOGOI MR. C SARMAH	K U AHMED PP, ASSAM
32	I.A.(Civil)/1824/2024 B/O in MFA/8/2023 WITH MFA/8/2023	NABA KUMAR BARUAH Versus THE STATE OF ASSAM AND ANR.	K U AHMED	MR. S R GOGOI (R-2) MS. B DUTTA (R-2) MR. C SARMAH (R-2)
32	I.A.(Civil)/1824/2024 B/O in MFA/8/2023 WITH MFA/8/2023	BABUL DAS AND ANR. Versus UNITED INDIA INSURANCE CO. LTD..	MR. S DAS	MR. A K PURKAYASTHA MR. R C PAUL
	WITH I.A.(Civil)/240/2023 in MFA/8/2023	UNITED INDIA INSURANCE CO. LTD. Versus BABUL DAS AND ANR.	MR. A K PURKAYASTHA MR. R C PAUL	MR. S DAS (R-1) MRS. R T DAS (R-1) MR K DAS (R-1) MR H GOGOI (R-1)
33	I.A.(Civil)/2643/2024 in RSA/38/2023 WITH RSA/38/2023	ABBAS ALI AND ORS. Versus ON THE DEATH OF KASHEM ALI	MR. A C SARMA MR G BHARADWAJ MR. K MOHAMMED MR N BRAHMA	MR. A K AZAD MR. A K AZAD MR. S R BARBHUIYA (R1- R9, R11) MR M HUSSAIN (R1-R9, R11)
	WITH RSA/38/2023	ABBAS ALI AND ORS. Versus ANSER ALI AND 10 ORS .	MR. A C SARMA MR G BHARADWAJ MR. K MOHAMMED MR N BRAHMA	MR. N HAQUE (R1-R9, R11) MR. A K AZAD (R1-R9, R11) MR. S R BARBHUIYA (R1- R9, R11) MR M HUSSAIN (R1-R9, R11)
34	I.A.(Civil)/3071/2024 in CRP/8080/2024 WITH CRP/8080/2024 (Filing Number) WITH I.A.(Civil)/8081/2024 (Filing Number)	ARUP ROY Versus SUMAN DEY	DR. R SARMAH MS P SAHA	
	WITH CRP/8080/2024 (Filing Number)	ARUP ROY Versus SUMAN DEY (F)	DR. R SARMAH	
	WITH I.A.(Civil)/8081/2024 (Filing Number)	ARUP ROY Versus SUMAN DEY (F)	DR. R SARMAH	
HEARING				
35	RSA/112/2015 WITH LCR, B/O	MD KARIM UDDIN CHOUDHURY Versus MUSSTT. SABEYA AHMED and 3 ORS	MR S CHOUDHURY MR. N DAS MR.P K DEBROY MR.S DEY MS R MEDHI MR.P SEN	MR.B BANERJEE(R-1 - 4) MS. P CHAKRABORTY (R-1 TO 4) MR.J LASKAR(R-1 - 4) MR.M HUSSAINR-1 - 4 MR.N H BARBHUIYA(R-1 - 4)

WITH
[I.A.\(Civil\)/1899/2022](#)
in RSA/112/2015

MUSSTT. SABEYA AHMED AND 2 ORS
Versus
MD KARIM UDDIN CHOUDHURY

MR. N H BARBHUIYA
MS N J BEGUM

MR. S D PURKAYASTHA
MR P K DEBROY
MR. P SEN

36 **WITH**
[RSA/229/2015](#)

MD KARIMUDDIN CHOUDHURY
Versus
MUSSTT. SABEYA AHMED and 3 ORS

MR S CHOUDHURY
MR. N DAS
MR.P K DEBROY
MR.S DEY
MS R MEDHI
MR.P SEN

MR.B BANERJEER-1 - 4
MS. P CHAKRABORTY (R-1
TO 4)
MR.J LASKAR(R-1 - 4)
MR.M HUSSAIN(R-1 - 4)
MR.N H BARBHUIYA(R-1 -
4)

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LEAVE NOTE OF ADVOCATES FOR 30/09/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
3)	MS. B M CHETRI	11-09-2024	To	06-11-2024
4)	J SHARMA	17-09-2024	To	04-10-2024
5)	MR. B NATH	19-09-2024	To	02-10-2024
6)	MR A TEWARI	23-09-2024	To	03-10-2024
7)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
8)	MR. S C KEYAL	27-09-2024	To	30-09-2024
9)	MR. M K MAJUMDAR	25-09-2024	To	30-09-2024
10)	MR A GOENKA	26-09-2024	To	04-10-2024
11)	MR R GOENKA	26-09-2024	To	04-10-2024
12)	MS. S SARMA	03-10-2024	To	21-10-2024
13)	MS A.SARMA	30-09-2024	To	05-10-2024
14)	MRS A BUJARBARUAH	30-09-2024	To	05-10-2024



THE GAUHATI HIGH COURT AT GUWAHATI

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2:00 PM to 4:45 PM

[For Monday,30th September 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 17

[CIVIL BENCH-V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
TOP OF THE LIST				
1	WP(C)/6729/2018	THE ASSAM TEA PLANTATIONS PROVIDENT FUND AND PENSION FUND PENSIONERS ASSOCIATION Versus THE STATE OF ASSAM AND 3 ORS.	MR. K PAUL MR D K DEY MR J P CHAUHAN MS. R VERMA MS. A SARMA	MR. N C DAS (R-2,3,4) GA, ASSAM
2	WP(C)/3158/2024 FIXED	MD. AFTAB ANSARI Versus THE UNION OF INDIA AND 3 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MR S K SAHA	SC, GST DY.S.G.I.
MOTION				
3	Cont.Cas(C)/477/2024 FIXED	BINA ROY Versus GYANENDRA DEV TRIPATHI	MR. R Deka S I AKAND	MS G HAZARIKA SC, REVENUE AND DISASTER MANAGEMENT DEPT
4	Cont.Cas(C)/478/2024 FIXED	SAKLA M.E. MADRASSA Versus BARNALI DEKA	MR. A ALI MR. Y ALI	MR. S BARUAH JR. GA, ASSAM
5	Cont.Cas(C)/510/2024 FIXED	ANWARUL HAQUE LASKAR Versus LEYAQAT ALI AAFAQUI	MR F Z MAZUMDER	
6	Cont.Cas(C)/512/2024 FIXED	JASIM ALI Versus GYANENDRA DEV TRIPATHI AND ANR	MR. W RAHMAN	
7	WP(C)/4700/2024 FIXED	ASHRAFUL ALAM Versus THE COMMISSIONER AND SECRETARY AND 2 ORS	MR. S SINHA MS. M SHARMA M. KALITA	GA, ASSAM SC, GMC
8	WP(C)/4743/2024 FIXED	BINA BAISHYA AND ANR Versus THE STATE OF ASSAM AND 2 ORS	MR B SINHA MR. S SAIKIA	GA, ASSAM SC, REVENUE
	WITH I.A.(Civil)/3070/2024 in WP(C)/4743/2024	SMTI. BINA BAISHYA AND ANR Versus THE REGISTRAR, COTTON UNIVERSITY	MR. S SAIKIA	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT
9	WP(C)/4987/2024	BIPLAB GOHAIN Versus STATE BANK OF INDIA AND 2 ORS	MR MINTU SAIKIA MR J FIRDAUS MS R DUTTA	SC, HEALTH

10	WP(C)/5061/2024 CAVT. NO.06252/024,	MINU DUTTA Versus THE UNION OF INDIA AND 11 ORS	MR. S J SARMAH	GA, ASSAM MR H K BAISHYA MR. B D GOSWAMI SC, NHAI DY.S.G.I. FOR CAVEATOR
11	WP(C)/5090/2024	PATANI BIBI AND ORS Versus THE STATE OF ASSAM AND 7 ORS	MR K K MAHANTA (Sr. Advocate) MR. M U MAHMUD MR. M ALI MR J. ISLAM	GA, ASSAM SC, REVENUE SC, FOREST
ADMISSION				
12	WP(C)/875/2021 PART-HEARD, FIXED	PARESH CHANDRA DEKA Versus THE STATE OF ASSAM AND 10 ORS	MR. R MAJUMDAR MR. Y S MANNAN MR. C K NATH MR R DHAR	MR. D DAS SR. ADV (R-10, 11) GA, ASSAM MR. JYOTIRMOY ROY(R-10, 11) MR. S Ali MR. P HAZARIKA(R-5) MR K DAS MR. S SARMA(R-10, 11) MR. H S BORAH(R-5) MR. C K S BARUAH MR K TALUKDAR (R-10, 11) MR. C CHAKRAVARTY (R- 10, 11) MR. I DAS (R-10, 11) MS E NATH(R-10, 11) MR. INDRAJIT BHUYAN (R- 10, 11)
	WITH I.A.(Civil)/1517/2024 in WP(C)/875/2021	THE BHARATI AIRTEL AND ANR Versus THE STATE OF ASSAM AND 10 ORS	MR. D DAS SR. ADV MR K TALUKDAR MR. I DAS	GA, ASSAM MR. C K S BARUAH MR. Y S MENON
13	WP(C)/5209/2015	MINTU RAVI Versus THE STATE OF ASSAM AND 5 ORS	MR.A K PURKAYASTHA MS.R SARKAR	GA, ASSAM MR G PEGU MR. R. DHAR, SC, WPT AND BC
14	WP(C)/8027/2015 WITH LCR	DINAFULI DEKA and 9 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR.S U AHMED MR.J K BHUYAN MR.C GOSWAMI	GA, ASSAM MS.A K CHOUDHURY(R- 4- 7) MS. R B BORA,SC, BTC MR. R BORPUJARI, SC, REVENUE DEPARTMENT MR.M CHOUDHURYR- 4-7 MR.D CHOUDHURY(R- 4-7) MR.T ALI(R- 4-7) MR.S N KRISHNATRAYA(R- 4-7)
15	WP(C)/4140/2016	SMTI. NANDITA BHATTACHARJEE Versus THE STATE OF ASSAM AND 9 ORS	MR.B GOGOI MS.P BARUAH MR.K SINGHA MR.D GOGOI	MS.N MODI(R- 3,4&5) GA, ASSAM MR.D MOZUMDER(R- 7-9) MR.N KALITA(R- 3,4&5) MR.S DUTTA(Sr.Adv.)(R- 3,4&5) MS.P BORAH(R- 7-9) MR.S DUTTAR- 3,4and5 MR.C SHARMA(R- 3,4&5) MS.J KAKOTI(R- 7-9) MR.A K SINHA(R-6)
16	WP(C)/4394/2016	M/S SIMPLEX-SOMDATT BUILDERS JV Versus THE STATE OF ASSAM AND ANR	MR.G N SAHEWALLA MR.P DEKA MS.D SWAMI MD.ASLAM	MRS.V L SINGH SC, NHAI MR.I CHOWDHURY(R-1&2 (SR.SC.) PWD (NH&B))
17	WP(C)/5290/2016 WITH LCR	DEBOJIT PHUKAN Versus THE STATE OF ASSAM and 2 ORS.	MS.A BHATTACHARJEE MR.M NATH MR.D P BORAH MR.D J KAPIL	GA, ASSAM SC, GHC

18	WP(C)/5357/2016	NAGARIK SURAKSHA MANCHA, ASSAM Versus THE STATE OF ASSAM AND 5 ORS	MR.M GOSWAMI MR. A CHAMUAH MR.P P BORTHAKUR MR.C P SHARMA	MR.K N CHOUDHURY(R-4) GA, ASSAM MR.M MAHANTA(R-4) MS.R DEKAR-4 MR.J PATOWARY(R-4) MS.R KALITA(R-4)
19	WP(C)/2759/2017	MANIK SHIL Versus KARBI ANGLONG AUTONOMOUS COUNCIL and 3 ORS.	MR.P C DEY MR.I HAQUE MS.S PAUL	GA, ASSAM MR. B BARUAH (R-4) SC, K A A C
20	WP(C)/4786/2017 FIXED	JORHAT ZILA CHUTIA JATI SANMILAN Versus THE STATE OF ASSAM and 5 ORS.	MR.A D CHOUDHURY MR.T CHAKRABORTY MR.D CHOUDHURY MR. P DUTTA	GA, ASSAM MR R DHAR, SC, WPT &BC MR.P HAZARIKA(R-6) MR.M CHOUDHURY(Sr.Adv.)(R-6) MR.P K MUNIRR-6
21	WP(C)/2631/2019 FIXED	MAMONI KAKOTY Versus THE AXIS BANK LTD AND 3 ORS.	MR. B K BHATTACHARJEE DR. R SARMAH MS. P SAHA	Mukesh Sharma (R1-R3)
22	WP(C)/3758/2020	DHANIRAM BORO AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR. S. DEY MR P DEKA MR. B BORAH MR. N GOSWAMI	GA, ASSAM SC, REVENUE
23	WP(C)/5131/2020	GONESH TERON Versus THE STATE OF ASSAM AND 4 ORS	DR. R SARMAH MS. M PAUL	SC, FOREST SC, K A A C
24	WP(C)/1195/2022	WESTERN CARRIERS (INDIA) LTD. Versus UNION OF INDIA AND 4 ORS.	MR. A GOYAL MR. A CHOUDHURY	SC, RAILWAY
25	WP(C)/5627/2022	SMT. KAMALA DEVI Versus THE STATE OF ASSAM AND 5 ORS.	MR. A F N U MOLLAH K ZAMAN	GA, ASSAM SC, REVENUE SC, FINANCE
26	WP(C)/5646/2022	ISLAM UDDIN LASKAR Versus THE STATE OF ASSAM AND 5 ORS.	MR. I H BARBHUIYA MS R RAJKHOWA	GA, ASSAM MR M J QUADIR (R-5,6) MR. K MIRA (R-5,6) MR S S ISLAM (R-5,6)
27	WP(C)/5895/2022 FIXED	M/S COXTON PRINTERS INDIA Versus THE STATE OF ASSAM AND 4 ORS.	MR. A C SARMA MR. B HALDAR MR G BHARADWAJ MR B DEORI	MR. S CHAMARIA (r-3,4) MS. S BORA (R-1 & 2) MR. M MAHANTA (R-3 TO 5) MR A N SARMAH (r-3,4) MR M M ZAMAN (r-3,4) SC, INDUSTRIES AND COMMERCE
28	WP(C)/6220/2022	FAYZ AHMED AND 21 ORS. Versus THE STATE OF ASSAM AND 3 ORS	MR S BORTHAKUR MR D BORAH M. A. OASIS	GA, ASSAM SC, REVENUE
29	WP(C)/6383/2022	IDRISH ALI AND 89 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. M A SHEIKH MD. S Z B AKLAS	GA, ASSAM SC, REVENUE
30	WP(C)/1562/2023 FIXED	DEBEN DEKA Versus THE STATE OF ASSAM AND 4 ORS	MR. M HUSSAIN MD A WADUD	GA, ASSAM SC, NHAI MR. K GOGOI (R-5) MR. D NATH (R-6) SC, REVENUE
31	WP(C)/5116/2023 FIXED	SMTI. (DR) JUTITARA DAS Versus THE PRINCIPAL JUDGE AND ANR	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR J SINGH MR P DOLEY MS S JAIN	MR H K DAS MR. A BHATTACHARYA (r- 2) MR. A BHATTACHARJEE (r- 2) MS ANKITA SAHARIA (r-2) MR S PAUL SC, GHC
32	WP(C)/1380/2024 FIXED	AYNAL HOQUE Versus THE STATE OF ASSAM AND 9 ORS	MR. M U MONDAL MR A T M HUSSAIN MRS M ALOM MR. A W MONDAL	GA, ASSAM MR. M A SHEIKH (r-6,7,8) MS F INTAZ (r-6,7,8) MR. W A SHEIKH (r-6,7,8) SC, REVENUE

33	WP(C)/3393/2024 FIXED	TNS EXPRESS PVT LTD AND ANR Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. N BARUAH	SC, FINANCE AND TAXATION
34	WP(C)/4608/2024 FIXED	M/S JATKAPON COOPERTIVE SOCIETY LIMITED Versus THE STATE OF ASSAM AND 6 ORS	MR. J M A CHOUDHURY MR. A B T HAQUE MS. R. R. SAIKIA	SC, CO OP GA, ASSAM
35	WP(C)/4631/2024 FIXED	SHAHNUR ALAM AND ANR Versus THE UNION OF INDIA AND 6 ORS	MD S HOQUE MR. M DEKA MS B A AHMED MS A BEGUM	GA, ASSAM MR. K GOGOI (CGC) SC, REVENUE SC, RAILWAY
36	WP(C)/4659/2024 FIXED	BIPUL HAZARIKA Versus THE STATE OF ASSAM AND 3 ORS	MR. D P BORAH MR B PAUL P JHA	GA, ASSAM SC, REVENUE
37	WP(C)/4664/2024 FIXED	ARIF AHMED Versus THE STATE OF ASSAM AND 6 ORS	MR N BARMAN MS J BARMAN	GA, ASSAM SC, GMC
ORDERS				
38	WP(C)/6106/2017	THE STATE OF ASSAM Versus MICRO AND SMALL ENTERPRISES FACILITATION COUNCIL AND ANR	MR.P N GOSWAMI MR.B DEKA MR.M K DAS MR.I KALITA	MR.P K ROY(R-2) MR.S K CHAKRABORTY(R- 2) MS.M DUTTA(R-2) MS.A CHAKRABORTYR-2
	WITH I.A.(Civil)/514/2018 in WP(C)/6106/2017	M/S NIDHI PIPES LTD. Versus THE STATE OF ASSAM	MR. P K ROY MR. S K CHAKRABORTY MRS. A CHAKRABORTY MS. M DUTTA	MR. P N GOSWAMI SC, P H E
39	Cont.Cas(C)/692/2023 FIXED	SMTI. PANIJAN DAS Versus GYANENDRA DEV TRIPATHI, IAS	MR. R Deka S I AKAND	MR. D SAIKIA (r-1) MS. N BORDOLOI (r-1)
40	WP(C)/5538/2023	RAVI DEY AND 4 ORS. Versus THE STATE OF ASSAM AND 7 ORS	MR. S CHAKRABORTY MR A KAKOTI MS S BORA	SC, CO OP
41	Cont.Cas(C)/429/2024	BABUL AHMED SODIOL AND 64 ORS. Versus NISARG HIVAREA AND ANR	MR. R PHUKAN MS D DUTTA	MR. D NATH(R-1)
42	Cont.Cas(C)/456/2024 FIXED	KAMAL DAS Versus KALLOL DEKA	MR. A PAUL MS. P BORAH	MR. N GOSWAMI
43	I.A.(Civil)/1874/2024 in WP(C)/4034/2020	ON THE DEATH OF PABINDRA DUTTA CHOWDHURY @ OPU DUTTA CHOWDHURY HIS LEGAL HEIRS CHUAUHANG SANGKUNGI Versus THE STATE OF ASSAM AND 5 ORS.	MS. B CHOWDHURY MS. B CHOWDHURY	GA, ASSAM
	WITH WP(C)/4034/2020	PABINDRA DUTTA CHOWDHURY @ OPU DUTTA CHOWDHURY Versus THE STATE OF ASSAM AND 5 ORS.	MR. A CHOWDHURY MS. B CHOWDHURY	GA, ASSAM SC, GMC SC, G M D A
	WITH I.A.(Civil)/1956/2024 in WP(C)/4034/2020	ON THE DEATH OF PABINDRA DUTTA CHOWDHURY @ OPU DUTTA HIS LEGAL HEIRS CHUAUHANG SANGKUNGI Versus THE STATE OF ASSAM AND 5 ORS.	MS. B CHOWDHURY	GA, ASSAM
44	WP(C)/4147/2024 FIXED	KHUSIMAN NESSA @ CHAMPA KHATUN Versus THE STATE OF ASSAM AND 9 ORS	MR. A ALI MR. Y ALI	GA, ASSAM
	WITH WP(C)/4160/2024	HASEN ALI @ HACHEN ALI Versus THE STATE OF ASSAM AND 9 ORS	MR. A ALI MR. Y ALI	GA, ASSAM
46	WP(C)/4230/2024 FIXED	BISHWAJIT RAY AND 2 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR J ABEDIN MR. K I MAZUMDER MR M Z RAHMAN	GA, ASSAM SC, REVENUE

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LEAVE NOTE OF ADVOCATES FOR 30/09/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
3)	MS. B M CHETRI	11-09-2024	To	06-11-2024
4)	J SHARMA	17-09-2024	To	04-10-2024
5)	MR. B NATH	19-09-2024	To	02-10-2024
6)	MR A TEWARI	23-09-2024	To	03-10-2024
7)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
8)	MR. S C KEYAL	27-09-2024	To	30-09-2024
9)	MR. M K MAJUMDAR	25-09-2024	To	30-09-2024
10)	MR A GOENKA	26-09-2024	To	04-10-2024
11)	MR R GOENKA	26-09-2024	To	04-10-2024
12)	MS. S SARMA	03-10-2024	To	21-10-2024
13)	MS A.SARMA	30-09-2024	To	05-10-2024
14)	MRS A BUJARBARUAH	30-09-2024	To	05-10-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Monday,30th September 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 18

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
DELIVERY OF ORDER				
1	Crl.Pet./616/2024	SARFARAJ AHMED Versus THE STATE OF ASSAM AND ANR	MR A B DEY MR. S SUTRADHAR	PP, ASSAM
MOTION (BA)				
2	Bail Appln./2986/2024	HABIBUR ALI @ DHAN AND ANR Versus STATE OF ASSAM	MR K THAKUR MR D MEDHI MS. P. NAIDING MR. S SARKAR	PP, ASSAM
3	Bail Appln./2989/2024	ANIRAM BASUMATARY AND ANR Versus THE STATE OF ASSAM	MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY J DAS	PP, ASSAM
4	Bail Appln./2990/2024	NUR ALAM AZAD Versus THE STATE OF ASSAM AND ANR	TUN RAJKHOWA	PP, ASSAM
5	Bail Appln./2992/2024	SHAHADOT ALI Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
6	Bail Appln./2996/2024	ZAKIR HUSSAIN Versus THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	PP, ASSAM
7	Bail Appln./3002/2024	JAMIR ALI @ JOMIR Versus THE STATE OF ASSAM AND ANR	MD. R ALI MR. A M KHAN MR T T MONI	PP, ASSAM
8	Bail Appln./3004/2024	ABU BAKKAR SIDDIQUE ALIAS ABU BAKKAR SIDDIK JOADDAR Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ SAMIM RAHMAN A S CHOUDHURY	PP, ASSAM
9	Bail Appln./3005/2024	JIYARUL ISLAM Versus THE STATE OF ASSAM	MR B M DEKA MS LR KHANAM MR R.AHMED	PP, ASSAM

MOTION

10	W.P.(CrI.)/31/2024	AZHAR UDDIN ANSARI @ AZHAR UDDIN ANSARI Versus POONAWALLA FINCORP LIMITED AND 2 ORS	MR. K A MAZUMDER MR A HAI S A ISLAM	GA, ASSAM
11	AB/2619/2024	SHAHINUR AHMED Versus THE STATE OF ASSAM	MR. M AHMED MS S AHMED	PP, ASSAM
12	AB/2624/2024	TAHEJ ALI SHIKDAR Versus THE STATE OF ASSAM	MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ SAMIM RAHMAN	PP, ASSAM
13	AB/2625/2024	SAILEN RABHA Versus THE STATE OF ASSAM	MR. K K HANDIQUE MS M BORA MR H NATH	PP, ASSAM
14	AB/2626/2024	HIMANGSHU TALUKDAR Versus THE STATE OF ASSAM	MR. B K DAS MR H P GUWALA H P NEOG MD A ISLAM	PP, ASSAM
15	AB/2629/2024	MUKTAJAL ALI Versus THE STATE OF ASSAM	MR B M DEKA MR. M ALAM MR F H LASKAR (2) MR. Z H BORA	PP, ASSAM
16	AB/2631/2024	SRI REVANAPPA DHARMAPPA HUGAR Versus THE STATE OF ASSAM	MR. S MITRA MR A K BORO MR. R. RAMEEZ MR S.MITRA	PP, ASSAM
ADMISSION				
17	CrI.Pet./1200/2023 FIXED	ANWAR UDDIN BARBHUIYA AND ANR. Versus THE STATE OF ASSAM AND 2 ORS.	MS. R CHOUDHURY MR. A H M R CHOUDHURY MS. B. HAZARIKA	MR. B CHAKRAVARTY (R-2,3) MS. A LALA (R-2,3) PP, ASSAM
	WITH I.A.(CrI.)/1094/2023 in CrI.Pet./1200/2023	ANWAR UDDIN BARBHUIYA AND ANR. Versus THE STATE OF ASSAM AND 2 ORS.	MS. R CHOUDHURY MS B HAZARIKA	PP, ASSAM
BAIL HEARING (BA)				
18	Bail Appln./945/2024 WITH CASE RECORD(SCANNED COPY)	KARIM UDDIN @ ASHAM Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
19	Bail Appln./1697/2024	ALI SAHEB Versus THE STATE OF ASSAM	MR S RAHMAN MS. S PHUKAN	PP, ASSAM
20	Bail Appln./1943/2024 B/O	NASIR UDDIN AND ANR. Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM S N ULLAH MR S K CHHETRY MS. A AKHTAR	PP, ASSAM
21	WITH Bail Appln./2030/2024	SALIM UDDIN Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY MS. A AKHTAR	PP, ASSAM
22	Bail Appln./2071/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	SHAMS UDDIN @ SAMS UDDIN Versus THE STATE OF ASSAM	MR. S MUNIR MR F A LASKAR MR. NURUL HASSAN BARBHUIYA	PP, ASSAM
23	Bail Appln./2148/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	MOFIDUL ISLAM @ MOFIDUL ALI Versus THE STATE OF ASSAM	MR. D GOGOI MR. J ABBAS	PP, ASSAM
24	Bail Appln./2153/2024 FIXED	ARJINA KHATUN Versus THE STATE OF ASSAM	MR. M HUSSAIN MR. A Z AHMED	PP, ASSAM

25	Bail Appln./2154/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	SUBOL CH. DAS @ SUBOL CHANDRA DAS Versus THE STATE OF ASSAM AND ANR	MR. B CHOWDHURY MR. A C AZAD	PP, ASSAM
26	Bail Appln./2279/2024 FIXED	LAKENDRA BASUMATARY @ LUKEND Versus THE STATE OF ASSAM	MR. SURAJIT DAS A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
27	Bail Appln./2413/2024 FIXED	SUMAN TALUKDAR AND 2 ORS Versus THE STATE OF ASSAM	J U AHMED MR. R K MUSHAHARY MR S A REEYAZ	PP, ASSAM
28	Bail Appln./2427/2024 FIXED	HARICHARAN BISWAS Versus UNION OF INDIA	MR. M BISWAS A GHOSAL S K DAS	SC, NCB
29	Bail Appln./2478/2024 WITH CASE RECORD(SCANNED COPY), FIXED	RANG BENJAMIN Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
30	Bail Appln./2564/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	MONOHAR ALI Versus THE STATE OF ASSAM	MR. M HOSSAIN MD A WADUD MR J HUSSAIN	MR S M ABDULLAH P (INFORMANT) MS F HUSSAIN (INFORMANT) MR. S RAHMAN (INFORMANT) MD R ISLAM (INFORMANT) MD IMRAN (INFORMANT) PP, ASSAM
31	Bail Appln./2643/2024 FIXED	ABDUL SALAM @ LENGRA Versus THE STATE OF ASSAM	MR. M KHAN MR A K DAS MS J AKTAR	PP, ASSAM
32	Bail Appln./2705/2024 FIXED	HABIJUR MIYA @ HABIJUL MIYA Versus THE STATE OF ASSAM	MR. S MUNIR MR. D ZAKARIA	PP, ASSAM
33	Bail Appln./2711/2024 FIXED	MD ABU HANIFA @ HANIFA Versus THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
34	Bail Appln./2731/2024 FIXED	SMTI. RIBIKA DAIMARY Versus THE STATE OF ASSAM	MR. A BHATTACHARYA MR. A BHATTACHARJEE MS ANKITA SAHARIA MR S PAUL	PP, ASSAM
35	Bail Appln./2740/2024 FIXED	MOFIJUL HOQUE Versus THE STATE OF ASSAM AND ANR	MR M CHOUDHURY MR. M MONDAL	PP, ASSAM
36	Bail Appln./2742/2024 FIXED	TOPUBAN SAIKIA Versus THE STATE OF ASSAM	MR. D GOGOI	PP, ASSAM
37	Bail Appln./2899/2024 FIXED	KULDEEP SUTRADHAR Versus THE STATE OF ASSAM AND ANR.	MR P DEKA MR. B BORAH	PP, ASSAM
BAIL HEARING				
38	AB/538/2024 BA 630/2024(D/O), FIXED	SOFIQL ALOM CHOUDHURY Versus THE STATE OF ASSAM	MR. T CHUTIA MS S NASRAT MR H BORAH	PP, ASSAM
39	AB/979/2024	MD. HARUN RASID Versus STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
40	AB/1214/2024 FIXED	MD. FIZNUR ALI AND ANR. Versus THE STATE OF ASSAM	MR. A K AZAD MS S DEVI	PP, ASSAM
41	AB/1296/2024 FIXED	JAYNAL ALI Versus THE STATE OF ASSAM	MR. T CHUTIA MS S NASRAT	PP, ASSAM

42	AB/1661/2024 FIXED	NOOR MOHAMMAD @ NOOR MOHAMMAD ALI Versus THE STATE OF ASSAM AND ANR.	MR. S U AHMED MR A HAWARI	PP, ASSAM
43	AB/1768/2024 FIXED	DIGANTA BAISHYA Versus THE STATE OF ASSAM	MR. R GOSWAMI MS N DEVI MS S DAS MS. U BHATTACHARYYA	PP, ASSAM
44	AB/2004/2024 FIXED	ABHAY MARKAND SAKHARE Versus THE CENTRAL BUREAU OF INVESTIGATION (CBI)	MR P KATAKI MRS R BEGUM MS. M DEVI MS. A LALA	SC, CBI
45	AB/2225/2024 FIXED	JATIN KALITA Versus THE CENTRAL BUREAU OF INVESTIGATION (CBI)	MR. B D KONWAR SR. ADV. SPL. PP, C.B.I. MRS J M KONWAR MR J SINGH MR P DOLEY MS S JAIN	
46	AB/2316/2024 FIXED	AMINUL ISLAM, Versus THE STATE OF ASSAM	MR A K AHMED MS F PARBIN MS P KAKATI	PP, ASSAM
47	AB/2413/2024	KASHYAP PHUKAN Versus THE STATE OF ASSAM	MR. D SARMAH S. J. SAHARIAH B. D. KAKATI	PP, ASSAM
	WITH I.A.(CrI.)/878/2024 in AB/2413/2024	KASHYAP PHUKAN Versus THE STATE OF ASSAM	MR. D SARMAH S. J. SAHARIAH B. D. KAKATI	PP, ASSAM
48	AB/2414/2024	ANIRBAN DEWARI @ ANIRBAN DEORI Versus THE STATE OF ASSAM	MR. D SARMAH S. J. SAHARIAH B. D. KAKATI	PP, ASSAM
	WITH I.A.(CrI.)/879/2024 in AB/2414/2024	ANIRBAN DEWRI @ ANIRBAN DEORI Versus THE STATE OF ASSAM	MR. D SARMAH S. J. SAHARIAH B. D. KAKATI	PP, ASSAM
49	AB/2518/2024 FIXED	ABED ALI Versus THE STATE OF ASSAM	MD A ISLAM MR. M S ALAM	PP, ASSAM
ORDERS				
50	I.A.(CrI.)/925/2024 BA 1270/2024(D/O) in Bail Appln./1270/2024	REETAM SINGH Versus THE STATE OF ASSAM	REETAM SINGH	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 30/09/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
3)	MS. B M CHETRI	11-09-2024	To	06-11-2024
4)	J SHARMA	17-09-2024	To	04-10-2024
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7)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
8)	MR. S C KEYAL	27-09-2024	To	30-09-2024
9)	MR. M K MAJUMDAR	25-09-2024	To	30-09-2024
10)	MR A GOENKA	26-09-2024	To	04-10-2024
11)	MR R GOENKA	26-09-2024	To	04-10-2024
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13)	MS A.SARMA	30-09-2024	To	05-10-2024
14)	MRS A BUJARBARUAH	30-09-2024	To	05-10-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Monday,30th September 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 2:00 PM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 20

[CIVIL BENCH-IV AND V

THIS BENCH WILL SIT AT 2:00 P.M.

**THIS BENCH WILL TAKE UP BAIL MATTERS IMMEDIATELY
AFTER MOTION MATTERS FOLLOWED BY ORDERS,
ADMISSION AND HEARING MATTERS]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION			
1 WP(C)/809/2017	MRS. PAMPI DAS Versus THE STATE OF ASSAM and 4 ORS,	MS.D GHOSH MR.M ISLAM	GA, ASSAM C.G.C. MR. D C BORAH- 4and5
2 WP(C)/3065/2017	CHARU PROJECTS AND SERVICES LTD. Versus THE STATE OF ASSAM and 4 ORS.	MS.J RAJKUMARI MR.S BORA	GA, ASSAM SC, PCB
3 WP(C)/852/2020	TRIDIP KUMAR RAJKHOWA @ TRIDIV RAJKHOWA Versus THE STATE OF ASSAM AND 3 ANR.	MR D K BHATTACHARYYA MR. N DEKA MR. M GOGOI	SC, PWD MR. K. GOGOI, ADDL. SR. GA, ASSAM
4 WP(C)/2557/2021 FIXED	REJINA KHATUN AND 4 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. M TALUKDAR MR Z HUSSAIN	GA, ASSAM SC, APDCL
5 WP(C)/7078/2022 FIXED	DAIKHANGSRI BASUMATARY Versus THE STATE OF ASSAM AND 5 ORS.	MR A HUSSAIN MR G U AHMED	SC, APDCL MS, M BARMAN, GA, ASSAM
6 WP(C)/7651/2022 FIXED	HALADHAR DEKA Versus THE STATE OF ASSAM AND 5 ORS	MR A HUSSAIN MR G U AHMED	GA, ASSAM SC, APDCL
7 WP(C)/1692/2023 FIXED	UTTAM KUMAR DUTTA AND 3 ORS. Versus ASSAM PHARMACY COUNCIL AND 6 ORS	MR R SINGHA MS S PATOWARY	MRS. A GAYAN SC, HEALTH
8 WP(C)/3264/2023	M/S BK SONS INFRASTRUCTURE PVT. LTD. Versus THE UNION OF INDIA AND 7 ORS.	MR. K GOSWAMI A NEOG MS M KAKOTY MR. A SANDILYA MR R DAS	DY.S.G.I. SC, NHIDC SC, K A A C
9 WP(C)/3340/2023	DULAL CHANDRA DEY AND 14 ORS. Versus THE ASSAM PHARMACY COUNCIL AND 5 ORS	MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY MR T MEELEE MR D DAS MS E NATH	SC, HEALTH

10	WP(C)/3802/2023	NIHARENDU BHATTACHARJEE Versus THE STATE OF ASSAM AND 4 ORS	MR. B CHAKRABORTY MR. S P BHATTACHARJEE MR N SARMA MS K BASUMATARY MR R K SAHA	DY.S.G.I. SC, P W D
11	WP(C)/3910/2023	ABDUL SUBHAN AND 143 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. A SARMA MR. A D CHOUDHURY MR. LENTSO	GA, ASSAM SC, REVENUE SC, FOREST
12	WP(C)/3952/2023	PURNIMA SINGH @ SHEFALI SINGH @ PURNIMA SINGHA RAJKUMARI Versus THE STATE OF ASSAM AND 5 ORS.	MR. S P BHATTACHARJEE G UDDIN MR. Y SIKDAR P ADHIKARI MR R K SAHA	GA, ASSAM SC, REVENUE SC, FOREST
13	WP(C)/1792/2024 FIXED	PROBIN BORA Versus UNION OF INDIA AND 7 ORS	MR. D DAS SR. ADV MR. K MOHAMMED MR. INDRAJIT BHUYAN	MR C BARUAH (SC, NHAI) C. M. MAHANTA(R-8) GA, ASSAM MR. P MAHANTA(R-8) SC, NHAI MR. P MAHANTA (R-8) MS M DAS (SC, PWD) MS S BARUAH (GA, ASSAM) MR. D J DAS MR B GOGOI(SC, PWD) SC, REVENUE AND DISASTER MANAGEMENT DEPT SC, PWD (BULDING) DY.S.G.I. SC, NHIDC
	WITH I.A.(Civil)/2276/2024 in WP(C)/1792/2024	NATIONAL HIGHWAY AUTHORITY OF INDIA Versus PROBIN BORA AND 7 ORS	MR. C BORUAH	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT SC, PWD (BULDING) SC, NHIDC MR. K MOHAMMAD
14	WP(C)/1953/2024 FIXED	BISWAJIT CHOUDHURY Versus THE STATE OF ASSAM AND 5 ORS	MR. S BORTHAKUR MS. S KAKATI	GA, ASSAM MR. N ALAM (R-6) SC, REVENUE
15	WP(C)/3060/2024 FIXED	RUNUMEE DAS Versus THE STATE OF ASSAM AND 4 ORS.	MRS A SAIKIA MS. A DAS MS. U SAUD	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, GHC SC, HEALTH
16	WP(C)/3755/2024 FIXED	NARUTTAM CHANGMAI Versus THE UNION OF INDIA AND 3 ORS	MR G RAHUL MR. D M NATH MR. D J KAPIL	SC, GST MR. S C KEYAL (R-2 TO 4) DY.S.G.I.
		ORDERS		
17	Cont.Cas(C)/524/2016 FIXED	GAJEN BARMAN Versus RAJEN DAS and ANR.	MR.M DEKA MR.S HOQUE	MR. R N DAS SC, WATER RESOURCE
18	Cont.Cas(C)/549/2016 FIXED	RUPAK KALITA Versus M.C. BORO and 3 ORS	MR.J M A CHOUDHURY MR.A B T HAQUE	
19	WP(C)/6422/2019 FIXED	CHANDRA KUMARI SURKI AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR R DHAR MR H K GOGOI MR. S P UPADHYAYA	GA, ASSAM MR. A PHUKAN,SC,GAD
20	WP(C)/214/2021 FIXED	NIRANJAN SARKAR AND 3 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. N BORAH MR H MAZUMDER MR P K BORA	MR. P BORA (r-7) GA, ASSAM MS K BHATTACHARYYA (r- 7) MS K SARMA (r-7)
21	I.A.(Civil)/1390/2022 IN WP(C)/7053/2019 (D/O) in WP(C)/7053/2019	HASEN ALI AND 5 ORS. Versus SAHIDUL ISLAM AND ANR.	MR S K SARKAR MRS V L BHATTACHARJEE MS C BURAGOHAIN A. N. H PHOM	

22	WP(C)/5666/2022	TASIRON KHATUN BEWA Versus THE STATE OF ASSAM AND 5 ORS	MR. M A I HUSSAIN MR. S H ZAMAN	SC, CO OP GA, ASSAM
23	WP(C)/6107/2022 FIXED	THE STATE OF ASSAM AND 2 ORS. Versus THE UNION OF INDIA AND 7 ORS.	MR. D SAIKIA MR P NAYAK MS RUKMINI BARUA MS PADMINI BARUA MR DEBANUJ DUTTA	MR. K N CHOUDHURY (R-8) MR. P K TIWARI(R-2,3,4,5,6) MR D J DAS (R-8) MR H GUPTA MS. N MAHANTA (R-8) MR. A R GOGOI(R-2,3,4,5,6) MR. U PATHAK(R-2,3,4,5,6) MR. N GAUTAM (R-8) ASSTT.S.G.I.
24	Cont.Cas(C)/344/2023 FIXED	BISHURAM CHAUHAN Versus CHANDAN SHARMA AND 2 ORS	MR. S CHAUHAN MR. P MAZUMDER MR N ALAM M. BORUAH	MR K GOGOI MR B GOGOI SC, PWD
25	I.A.(Civil)/2848/2024 in WP(C)/7690/2022	NO. 36/38 TEPORI SONAI MORISUTI MEEN SAAMBAL SAMITTEE LIMITED Versus THE STATE OF ASSAM AND 11 ORS	MR. K N CHOUDHURY MISS. R R KAKATI	GA, ASSAM
	WITH WP(C)/7690/2022	NO. 36/38 TEPORI SONAI MORISUTI MEEN SAAMABAI SAMITTEE LIMITED Versus THE STATE OF ASSAM AND 11 ORS	MR. K N CHOUDHURY MR. R M DEKA MISS. R R KAKATI MR. D J DAS MS N MAHANTA N GAUTAM	GA, ASSAM MRS. K BARPUZARI (r 6) MR. A CHAMUAH (r 6) MR. P K BHUYAN (r-10,11) MR. S D ROY (R-8,12) MR. C DAS (r 6) SC, FISHERY DEPTT.

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LEAVE NOTE OF ADVOCATES FOR 30/09/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
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[For Monday,30th September 2024]

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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 21

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./2985/2024 B/O	MD RAMJAN ALI Versus THE STATE OF ASSAM	MS. T SOM MS. U HAZARIKA	PP, ASSAM
2	Bail Appln./2991/2024	REKIBUL HUSSAIN @ RAHUL HUSSAIN Versus THE STATE OF ASSAM AND ANR	MR. A ALI MR. Y ALI	PP, ASSAM
3	Bail Appln./2993/2024	HAFIZUR RAHMAN MANDAL @ HAFIZUR RAHMAN Versus THE STATE OF ASSAM	MR. M KHAN MR A K DAS MS J AKTAR	PP, ASSAM
4	Bail Appln./2994/2024	HAFIZUR RAHMAN MANDAL @ HAFIJUR RAHMAN Versus THE STATE OF ASSAM	MR. M KHAN MR A K DAS MS J AKTAR	PP, ASSAM
5	Bail Appln./2995/2024	MD AMIR ALI Versus THE STATE OF ASSAM	MD. A HUSSAIN MR. K ALOM MR. T ISLAM J RAHMAN	PP, ASSAM
6	Bail Appln./2997/2024	TAJ UDDIN LASKAR Versus THE STATE OF ASSAM	MR. A H M R CHOUDHURY	PP, ASSAM
7	Bail Appln./2998/2024	MD HAFIS ALI Versus THE STATE OF ASSAM AND ANR	MR M HOQUE MS J BEGUM	PP, ASSAM
8	Bail Appln./2999/2024	BINES NAJIAR Versus THE STATE OF ASSAM	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	PP, ASSAM
9	Bail Appln./3001/2024	DILIP SARMAH Versus THE STATE OF ASSAM AND ANR	MS.TWINKLE SARMA MR S PARASHAR	PP, ASSAM
10	Bail Appln./3003/2024	ANKUR PROTIM BORAH Versus STATE OF ASSAM AND ANR	MR. R CHETRI MR N MILI MR. M S BAISHYA	PP, ASSAM
MOTION				
11	Crl.Rev.P./391/2024	BELUN @ BALEN ROY Versus THE STATE OF ASSAM	MR P K DAS	

12	Crl.Pet./1068/2024 FIXED	MOTIBUR RAHMAN Versus THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	PP, ASSAM
13	AB/2485/2024 WITH OFFICE NOTE, FIXED	RASENDRASINH B THAKUR Versus THE STATE OF ASSAM	MS. S BHUYAN MR. B D KONWAR SR. ADV. MR J SINGH MS M ZOMUANPUII MS S JAIN	MR G K DEKA(FOR INFORMANT) MR C GOGOI(FOR INFORMANT) MR. A M BARUAH (FOR INFORMANT) S RABHA(FOR INFORMANT) PP, ASSAM
14	AB/2487/2024 WITH OFFICE NOTE, FIXED	RAJESHKUMAR R BANSAL Versus THE STATE OF ASSAM	MS. S BHUYAN MR. B D KONWAR SR. ADV. MR J SINGH MS M ZOMUANPUII MR P DOLEY MS S JAIN	MR G K DEKA(FOR INFORMANT) MR C GOGOI(FOR INFORMANT) MR. A M BARUAH (FOR INFORMANT) S RABHA(FOR INFORMANT) PP, ASSAM
15	AB/2506/2024 FIXED	ANKURJYOTI NATH Versus THE STATE OF ASSAM	MR. N ISLAM MR K THAKUR	PP, ASSAM
16	AB/2621/2024	SAHIDUL ISLAM ALIAS SHAHIDUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MRS. B GOGOI MR. A SARMAH MS M BORAH	PP, ASSAM
17	AB/2623/2024	BISWAJIT DOLEY AND ANR Versus THE STATE OF ASSAM	MR K THAKUR MR D MEDHI MS. P. NAIDING MR. S. PEGU	PP, ASSAM
18	AB/2627/2024	MONSUR ALI @ MANSUR ALI Versus THE UNION OF INDIA	MR. M P CHOUDHURY MR. S BATHARI	SC, RAILWAY
19	AB/2628/2024	RUPJYOTI GOGOI Versus THE STATE OF ASSAM	A L RAHMAN MUSTAFIJUR RAHMAN	PP, ASSAM
20	AB/2630/2024	BILLAL HUSSAIN Versus THE STATE OF ASSAM	MR. T K BHUYAN MR A ALI MS. M KHATUN MS K TAYE	PP, ASSAM
BAIL HEARING (BA)				
21	Bail Appln./3941/2023 WITH CASE RECORD(SCANNED COPY), FIXED	CHECHHAM HEFAJUDDIN Versus THE STATE OF ASSAM	MS. S K NARGIS MS S BEGUM MS N SULTANA	PP, ASSAM
22	Bail Appln./375/2024 WITH CASE RECORD(SCANNED COPY), FIXED	FAROOQ SHEIKH Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN	PP, ASSAM
23	WITH Bail Appln./4485/2023	RAFIQUL SIKDAR @ ROFIQUL ISLAM Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
24	Bail Appln./603/2024 WITH CASE RECORD(SCANNED COPY), FIXED	ABDUL HAMID Versus THE STATE OF ASSAM	MR S DUTTA MS S MOCHAHARI MR. S DUTTA	PP, ASSAM
25	Bail Appln./1818/2024 WITH CASE RECORD(SCANNED COPY), FIXED	AVDESH KUMAR ROY Versus THE STATE OF ASSAM	MS. S K NARGIS MS S BEGUM MS N SULTANA	
26	Bail Appln./1884/2024 WITH CASE RECORD(SCANNED COPY), FIXED	BINESH KUMAR ROY Versus UNION OF INDIA	MS. S K NARGIS MS S BEGUM MS N SULTANA	SC, NCB
27	Bail Appln./2191/2024 FIXED	SHAHJAHAN ALI Versus THE STATE OF ASSAM	MR A A DEWAN MRS. R RONGMEI MS. K L R YANTHAN MR H A RASHID	PP, ASSAM

28	Bail Appln./2280/2024 WITH CASE RECORD(SCANNED COPY), FIXED	DEBANJAN SAHA Versus UNION OF INDIA	MS B GOGOI MR J K Bhuyan MS. P GHOSH	SC, NCB
29	Bail Appln./2613/2024 FIXED	REHENA KHATUN Versus THE STATE OF ASSAM AND ANR	MD B ISLAM MR. A A MONDAL MR A ALAM MS. J AHMED F KHATUN MR. A PAUL	PP, ASSAM
30	Bail Appln./2642/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	BABUL HUSSAIN Versus THE STATE OF ASSAM		PP, ASSAM
31	Bail Appln./2829/2024 WITH OFFICE NOTE, FIXED	SADIQUE HUSSAIN Versus THE STATE OF ASSAM AND ANR.	MS. G BORAH	PP, ASSAM
32	Bail Appln./2832/2024 WITH OFFICE NOTE, FIXED	JYOTIRMOY PATHAK Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
33	Bail Appln./2884/2024 FIXED	MURSHIDA BEGOM MAZUMDAR Versus THE STATE OF ASSAM	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	PP, ASSAM
BAIL HEARING				
34	AB/1253/2024 FIXED	GAUTAM BARUAH Versus THE STATE OF ASSAM	MR. S A HUSSAIN MR D J HALOI G BORO R BARMAN MS R.R.MECH	PP, ASSAM
35	AB/1381/2024 FIXED	INSAN ALI @ INSAN MIYA AND 4 ORS. Versus THE STATE OF ASSAM	MR A A DEWAN MS S. MEHJABIN MR H A RASHID	PP, ASSAM
36	AB/1859/2024 FIXED	VALLEPU SRINIVASULU Versus THE STATE OF ASSAM	MS. S BHUYAN MR. B D KONWAR SR. ADV. MR H AGARWAL MR J SINGH	MR G K DEKA MR C GOGOI MR P R SARMA MR. A M BARUAH S RABHA PP, ASSAM
37	AB/1938/2024 FIXED	DHARANIDHAR DAS Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR H AGARWAL MR J SINGH	PP, ASSAM
38	AB/1971/2024 FIXED	YAR ALAM Versus THE STATE OF ASSAM	MRS. B GOGOI MS M BORAH	PP, ASSAM
39	AB/1982/2024 FIXED	TAIZUDDIN AHMED Versus THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
40	AB/2026/2024 FIXED	SADDAM HUSSAIN Versus THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MD R ISLAM MD IMRAN	PP, ASSAM
41	AB/2145/2024 FIXED	MANOJ BAISHYA Versus THE STATE OF ASSAM	MR. A M BORA MR. D K BAIDYA MR S J DEKA	PP, ASSAM
42	AB/2196/2024 FIXED	NANDA DAS Versus THE STATE OF ASSAM AND ANR.	MS. A HUSSAIN MR R ISLAM S PAUL MR. A H MOLLAH	PP, ASSAM
43	AB/2197/2024 FIXED	LAXMAN SONARI Versus THE STATE OF ASSAM	MR. S C KEYAL K JAIN	PP, ASSAM
44	AB/2201/2024 FIXED	MOON CHOUDHURY Versus THE STATE OF ASSAM	MR. U K BARMAN MR H ALI MR D PEGU MR. R KONWAR	PP, ASSAM

45	AB/2210/2024 FIXED	NAKIBUR ISLAM @ NEKIBUR ISLAM AND 3 ORS Versus THE STATE OF ASSAM	MS. S B CHOUDHURY MR. S K DAS	PP, ASSAM
46	AB/2296/2024 FIXED	MD RUBUL ALI Versus THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
47	AB/2321/2024 FIXED	SAIDUL ISLAM SHEIKH Versus THE STATE OF ASSAM	MS A BEGUM MS A KHATUN	PP, ASSAM
48	AB/2361/2024 FIXED	HOBIBUR RAHMAN Versus THE STATE OF ASSAM	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	PP, ASSAM
49	AB/2364/2024 FIXED	BABLU AHMED BARBHUIYA AND 4 ORS Versus THE STATE OF ASSAM	MR. A M KHAN MR A HAQUE MR T T MONI	PP, ASSAM
50	AB/2471/2024 WITH CASE RECORD AND CASE DIARY(SCANNED COPY), OFFICE NOTE, FIXED	GIASUDDIN ALIAS GIYASH UDDIN Versus THE STATE OF ASSAM AND ANR.	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM MS. D BORA	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 30/09/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
3)	MS. B M CHETRI	11-09-2024	To	06-11-2024
4)	J SHARMA	17-09-2024	To	04-10-2024
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14)	MRS A BUJARBARUAH	30-09-2024	To	05-10-2024



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Monday,30th September 2024]

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 24

[CIVIL BENCH-I]

**THIS BENCH WILL TAKE UP BAIL MATTERS IMMEDIATELY
AFTER MOTION MATTERS FOLLOWED BY ORDERS,
ADMISSION AND HEARING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
DELIVERY OF ORDER				
1	RSA/159/2024	NOOR ISLAM Versus ISUB ALI AND ANR.	MR. P MAHANTA MS. P SAHARIA C SARMA V KHAKHALARY	MR. P SUNDI
	WITH I.A.(Civil)/2587/2024 in RSA/159/2024	NOOR ISLAM Versus ISUB ALI AND ANR.	MR. P MAHANTA MS. P SAHARIA C SARMA V KHAKHALARY	
MOTION (BA)				
2	Bail Appln./2987/2024	BIVESH KUMAR Versus THE STATE OF ASSAM	MR. A BHATTACHARJEE	PP, ASSAM
ADMISSION				
3	MACApp./411/2018	BHARAT CHANDRA SARKAR Versus THE ORIENTAL INSURANCE COMPANY LIMITED AND 2 ORS	MR. A SAYED MR. S K TALUKDAR MD. A KUDDUS MR. H A KHAN	MS S MOCHAHARI (R1) MS. N MODI (R1) MR SISHIR DUTTA (R1) MS. M CHOUDHURY (R1) MR. C SHARMA (R1) MS M GAZLOO (R1)
4	MACApp./192/2019 WITH LCR	MD. MAZIBUR RAHMAN Versus DIVISIONAL MANAGER, NEW INDIA ASSURANCE CO. LTD. and ANR.	MS. R B BORA LEGAL AID COUNSEL	MD. A AHMED MS. M CHOUDHURY MR. S DUTTA, SR.ADV. MR. C SHARMA
5	CRP(IO)/41/2020 FIXED	ABDUL MAZID AND 16 ORS. Versus MAHARUDDIN	MR. C GOSWAMI MR. N CHAKRAVORTY	MS F AHMED (R-1) MS N BEGOM (R-1)
6	MACApp./298/2024	M/S UNITED INDIA INSURANCE COMPANY LTD. Versus JATINDRA PAUL @ JATIN PAUL AND ANR. B	MR. M DUTTA MS S DEV MS N RAI	MR D MONDAL

	WITH I.A.(Civil)/2564/2024 in MACApp./298/2024	M/S UNITED INDIA INSURANCE COMPANY LTD. Versus JATINDRA PAUL @ JATIN PAUL AND ANR. H	MR. M DUTTA	
7	MACApp./426/2024	SAFIJUL HOQUE Versus THE RELIANCE GENERAL INSURANCE CO LTD AND 2 ORS	MR. A MANNAF MD A S ALI	
8	MACApp./521/2024	SRIKANTA CHOUDHURY Versus UNITED INDIA INSURANCE CO LTD AND 2 ORS	MR. A R AGARWALA MR ADITYA AGARWALA	
9	MACApp./525/2024	SHRIRAM GENERAL INSURANCE COMPANY LTD Versus SANJITA BASUMATARY AND 3 ORS	MR. A J SAIKIA M CHETIA MR. S. PEGU	
	WITH I.A.(Civil)/3083/2024 in MACApp./525/2024	SHRIRAM GENERAL INSURANCE COMPANY LTD Versus SANJITA BASUMATARY AND 3 ORS	MR. A J SAIKIA M CHETIA MR. S. PEGU	
		FOR HEARING U/O XLI RULE II C.P.C.		
10	RSA/52/2024	ON THE DEATH OF AMAR KAR AND 3 ORS Versus PRABHAT SINGHA	MR. S CHAUHAN MR. P MAZUMDER MR N ALAM M. BORUAH R DEB	
11	RSA/104/2024	TAIMUS UDDIN CHOUDHURY AND ORS Versus BADRUL HUSSAIN LASKAR AND ORS	MR. P S DEKA MR. K A MAZUMDER MR A HAI	
	WITH I.A.(Civil)/1793/2024 in RSA/104/2024	TAIMUS UDDIN CHOUDHURY AND ORS Versus BADRUL HUSSAIN LASKAR AND ORS	MR. P S DEKA MR. K A MAZUMDER MR A HAI	
		ORDERS		
12	RSA/37/2018 WITH LCR	BILAYET HUSSAIN KHAN and 3 ORS Versus MUSTT HASENA BEGUM and 4 ORS	DR. B AHMED MR N HAQUK MR S R BARBHUIYA MR M HUSSAIN	MR. N DHAR MD. B HUSSAIN MD. B HUSSAIN MR. T U LASKAR MR. T U LASKAR
13	RSA/1/2020	SIRAJUL ISLAM MAZARBHUIYAN Versus LUTFUR RAHMAN MAZARBHUIYAN AND 16 ORS	MR. N H MAZARBHUIYAN MR. D K DEKA MR. N ISLAM MS. L WAJEEDA R ALI	MR. K A MAZUMDER MR. A MALIK
	WITH I.A.(Civil)/9/2020 in RSA/1/2020	SIRAJUL ISLAM MAZARBHUIYAN Versus LUTFUR RAHMAN MAZARBHUIYAN AND 16 ORS	MR. N H MAZARBHUIYAN MR. D K DEKA MR. N ISLAM MS. L WAJEEDA R ALI	
14	MACApp./6/2021 WITH LCR	BARNALI DAIMARY AND ANR Versus M/S UNITED INDIA INSURANCE CO. LTD. AND 3 ORS.	MS. I DAS MR. N DEBNATH	MR. B CHAKRAVARTY (r-4) MR. N BORO (r-4) MR. B J MUKHERJEE MR. H BURAGOHAIN MR. S S SARMA
15	MFA/153/2021 WITH LCR	M/S JAIN AND JAIN CO. Versus THE UNION OF INDIA AND ANR.	MR. K P MAHESWARI MS. M SHARMA	MR. K GOGOI(R-2) SC, NF RLY
16	MFA/177/2021 WITH LCR	P.M. ENTERPRISES Versus THE UNION OF INDIA AND ANR.	MR. K P MAHESWARI MS. M SHARMA	MR. B SHARMA SC, NF RLY
17	FAO/56/2022	AKSHAY TERON Versus JAGADISH TERON AND 3 ORS.	MR. A K RAY MR. I GOGOI MISS T DAS	

	WITH I.A.(Civil)/3528/2022 in FAO/56/2022	AKSHAY TERON Versus JAGADISH TERON AND 3 ORS.	MR. A K RAY MR. I GOGOI MISS T DAS	
18	I.A.(Civil)/2234/2022 in RSA/8336/2022	SUBHAN ALI Versus MD. MAFIDUL ALI @ MOIDUL ALI AND 4 ORS.	MR M CHETIA MR G CHAMUAH	
	WITH RSA/8336/2022 (Filing Number)	SUBHAN ALI Versus MD. MAFIDUL ALI @ MOIDUL ALI AND 4 ORS. B	MR M CHETIA	
19	Test.App./9/2023 WITH LCR	PHALGUNI SAKHA DAS Versus RATISH KUMAR DEY AND ANR	MR. O P BHATI MR. U C DAS MR T C DAS MR. P SARMA S. K. GUPTA MR. R BHAGAWATI	MR. S P CHOUDHURY (r-1,2) MR K BISWAKARMA (r-1,2) MS. M BORA(r-1,2) MR. S. J. SARKAR (r-1,2)
20	FAO/19/2023	VIJAY KUMAR SHARMA AND 2 ORS. Versus ASHOK KUMAR SHARMA AND 3 ORS. H	MR SISHIR DUTTA MS S MOCHAHARI MR. SIDHANT DUTTA	
	WITH I.A.(Civil)/1211/2023 in FAO/19/2023	VIJAY KUMAR SHARMA AND 2 ORS. Versus ASHOK KUMAR SHARMA AND 3 ORS.	MR SISHIR DUTTA MS S MOCHAHARI MR. SIDHANT DUTTA	
21	RFA/51/2023 WITH LCR	DR. IVA DEVI GOSWAMI @ DR. IVA GOSWAMI AND 2 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. P S DEKA MS B LAHKAR MR B S DEKA	GA, ASSAM SC, G M D A SC, REVENUE
	WITH I.A.(Civil)/3556/2023 in RFA/51/2023	DR. IVA DEVI GOSWAMI @ DR. IVA GOSWAMI AND 2 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. P S DEKA MS B LAHKAR MR B S DEKA	GA, ASSAM SC, REVENUE SC, G M D A
22	MFA/81/2023 WITH LCR	NEW INDIA ASSURANCE COMPANY LTD. Versus SUMAN DEVI AND 3 ORS.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR. A K GUPTA (r-1) MR. R S MISHRA (r-1) MS B SARMA (r-1)
23	MFA/90/2023 WITH LCR	JAHURA KHATUNI Versus THE UNION OF INDIA	MR B C DAS MS J KALITA	DY.S.G.I.
24	I.A.(Civil)/402/2023 in FAO/609/2023	UMESH CHANDRA DAS Versus SUNIL BISWAS AND ORS.	J TALUKDAR MR. R ALI MR M BORO	MR. B HALDAR (R-1 TO 6)
	WITH FAO/609/2023 (Filing Number)	UMESH CHANDRA DAS Versus SUNIL BISWAS AND ORS. E	MR. R ALI	
25	I.A.(Civil)/1450/2023 in CRP/5770/2023	EJAJ AHMED Versus ANJU ARA BEGUM	MD. H BHUYAN MR. M R Z CHOUDHURY A TALUKDAR MS A SIDDIKA MR A MOHAMMAD	
	WITH CRP/5770/2023 (Filing Number)	EJAJ AHMED Versus ANJU ARA BEGUM B	A TALUKDAR	
26	I.A.(Civil)/2219/2023 in MFA/8347/2023	M/S SHRIRAM GENERAL INSURANCE COMPANY LIMITED Versus SMTI MRINALINI DAS AND 3 ORS.	MR. P HAZARIKA P. BORAH MR. H S BORAH	MS. SUDAKSHINA K. (r-3,4) MS. P BARUAH (r-3,4)
	WITH MFA/8347/2023 (Filing Number)	M/S SHRIRAM GENERAL INSURANCE COMPANY LIMITED Versus SMTI MRINALINI DAS AND 3 ORS. E	MR. P HAZARIKA	

	WITH I.A.(Civil)/8348/2023 (Filing Number)	M/S SHRIRAM GENERAL INSURANCE COMPANY LIMITED Versus SMTI MRINALINI DAS AND 3 ORS. E	MR. P HAZARIKA	
27	I.A.(Civil)/2850/2023 in RSA/10474/2023	PRABHULAL SHARMA AND ORS. Versus ON THE DEATH OF RAJMANGAL DUBEY HIS LEGAL HEIRS 1.1 SARASWATI DEVI AND ORS.	JYOTISH DAS MS P DEY MS. P AGARWALA	MR N BARUAH (R- 1 to 3) MS. P JINDAL (r-5,6,7,8,9)
	WITH RSA/10474/2023 (Filing Number)	PRABHULAL SHARMA AND ORS. Versus ON THE DEATH OF RAJMANGAL DUBEY HIS LEGAL HEIRS SARASWATI DEVI AND ORS. A	JYOTISH DAS	
28	I.A.(Civil)/3370/2023 WITH LCR in RSA/273/2014	SATTAR SINGH BASUMATARY @ SANTAR SINGH BASUMATARY Versus ON THE DEATH OF AMAR CHAND PINCHA,	MR. A C SARMA MR G BHARADWAJ MR B DEORI MR N BRAHMA	MR. B J MUKHERJEE
	WITH RSA/273/2014	SATTAR SINGH BASUMATARY @ SANTAR SINGH BASUMATARY Versus AMAR CHAND PINCHA and 3 ORS.	S DEY P SEN	L SHARMA(R-1) A SHARANR-1 S S SHARMA(R-1) B J MUKHERJEE(R-1)
	WITH I.A.(Civil)/3371/2023 in RSA/273/2014	SATTAR SINGH BASUMATARY @ SANTAR SINGH BASUMATARY Versus ON THE DEATH OF AMAR CHAND PINCHA,	MR. A C SARMA MR G BHARADWAJ MR B DEORI MR N BRAHMA	MR. B J MUKHERJEE
	WITH I.A.(Civil)/3372/2023 in RSA/273/2014	SATTAR SINGH BASUMATARY @ SANTAR SINGH BASUMATARY Versus ON THE DEATH OF AMAR CHAND PINCHA,	MR. A C SARMA MR G BHARADWAJ MR B DEORI MR N BRAHMA	MR. B J MUKHERJEE
29	Intest.Cas./1/2024 WITH LCR	NIRAN PRIYA DAS AND 2 ORS. Versus BHARATI DAS	MD. B HUSSAIN MS NEELAM MR A H TOUFIQ	
30	Intest.Cas./4/2024 WITH LCR	JYOTI KALITA Versus GUNESWARI BORAH AND 2 ORS	MR. A BISWAS MR D K SARMAH MS. J DEKA MS. A TALUKDAR	MR S BORTHAKUR (R- 1,2,3) MR. A NAYAK (R-1,2,3)
31	RSA/5/2024	AKHIL BHATTACHARYA Versus SHIVA PRASAD BHATTACHARYA AND ORS	MR D GOSWAMI MR K BARMAN MR S AFRIDI	MR K BHATTA MR. N BHARALI (R- 1,9,10,11,12,14) MS G Gayan (R- 1,9,10,11,12,14) MR A BHUYAN (R- 1,9,10,11,12,14)
32	Test.App./7/2024 WITH LCR	ON THE DEATH OF NARAYAN SARMA HIS LEGAL HEIRS DARSHANA SARMA AND ORS Versus DIGANTA SARMA AND 2 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS MS K BARMAN	
33	Test.App./8/2024 WITH LCR	MIRA KALITA AND 3 ORS. Versus SUBARNA KALITA	MR. S SHARMA	
34	Tr.P.(C)/28/2024	MAYURI CHOUDHURY Versus DIPANKAR GOGOI	MS. M DEV MR. A GANGULY MR T CHHETRI	MR S N KRISHNATRAYA MR. R RAHMAN MAYUR DAS
35	MFA/39/2024 WITH LCR	MUNNI KHATUN @ MUNNI BEGUM AND ANR. Versus THE UNION OF INDIA	G UDDIN MR. A UDDIN P ADHIKARI	DY.S.G.I.

36	RFA/50/2024 WITH OFFICE NOTE, LCR FILE	TAPAN ROY AND 3 ORS Versus DIPEN RAHANG	P. KALITA MD. K ALI	MR G N SAHEWALLA MR M SAHEWALLA MS. S. TODI MS K BHATTACHARYYA MS K SARMA
37	FAO/55/2024 FIXED	SHRI GHANSHYAM DAS DHIMAN Versus UNION OF INDIA	PETITIONER IN PERSON	MRS. A GAYAN ASSTT.S.G.I.
38	I.A.(Civil)/612/2024 in RSA/8377/2019	ON THE DEATH OF YUNUS ALI @ INNAS ALI HIS LEGAL HEIRS HASINA BEGUM AND ORS Versus MD. HAMED ALI AND ORS.	MRS R BEGUM MR. J AHMED MR G BHARADWAJ MS A HUSSAIN MS G PARMAWI	MR. S K GHOSH MR G ALAM
	WITH RSA/8377/2019 (Filing Number)	ON THE DEATH OF IBRAHIM HIS HEIRS AND REPRESENTATIVES MUSST. RABIA KHATUN AND 25 ORS Versus MD. HAMED ALI AND 29 ORS		
	WITH I.A.(Civil)/3568/2019	ON THE DEATH OF IBRAHIM, HIS HEIRS AND REPRESENTATIVES MUSST. RABIA KHATUN AND 25 ORS. Versus MD. HAMED ALI AND 27 ORS.	MRS R BEGUM MR. J AHMED MR G BHARADWAJ MS A HUSSAIN MS G PARMAWI	MR. A J SARMA MR. S K GHOSH MR G ALAM
	WITH I.A.(Civil)/4227/2019	ON THE DEATH OF IBRAHIM HIS HEIRS AND REPRESENTATIVES MUSST. RABIA KHATUN AND 25 ORS Versus MD. HAMED ALI AND 28 ORS	MRS R BEGUM MR. J AHMED MR G BHARADWAJ MS A HUSSAIN MS G PARMAWI	
	WITH I.A.(Civil)/8378/2019 (Filing Number)	ON THE DEATH OF IBRAHIM HIS HEIRS AND REPRESENTATIVES MUSST. RABIA KHATUN AND 25 ORS Versus MD. HAMED ALI AND 29 ORS		
	WITH I.A.(Civil)/3437/2022	ON THE DEATH OF MUSST MARIAM NESSA AND HER LEGAL HEIRS Versus MD. HAMED ALI AND 28 ORS.	MR. J AHMED MS A HUSSAIN MS. N HASINA MR. Z RAHMAN	MR. A J SARMA MR. S K GHOSH MR G ALAM
39	I.A.(Civil)/1185/2024 WITH LCR in RSA/260/2016	ON THE DEATH OF SUREN GOGOI Versus SHRI HIRANYA BORAH and 12 ORS	MR. S NEOG MR. B BORGHAIN	MR B K JAIN
	WITH RSA/260/2016	SHRI SUREN GOGOI Versus SHRI HIRANYA BORAH and 12 ORS	MR.B D DAS MR. D NATH MS.S G BARUAH	MR.B K JAINR-1 MR.S ISLAM(R-13) MS.M DASGUPTA(R-1) MS.M KONCH(R-13)
	WITH I.A.(Civil)/1186/2024 in RSA/260/2016	ON THE DEATH OF SUREN GOGOI Versus SHRI HIRANYA BORAH and 12 ORS	MR. S NEOG MR. B BORGHAIN	MR. B K JAIN
	WITH I.A.(Civil)/1187/2024 in RSA/260/2016	ON THE DEATH OF SHRI SUREN GOGOI HIS LEGAL HEIRS MOMI GOGOI AND 6 ORS Versus SHRI HIRANYA BORAH and 12 ORS	MR. S NEOG MR. B BORGHAIN	MR. B K JAIN
	WITH I.A.(Civil)/2996/2024 in RSA/260/2016	ON THE DEATH OF SUREN GOGOI, HIS LEGAL HEIRS Versus ON THE DEATH OF DEBIRAM HAJONG, HIS LEGAL HEIRS	MS. S G BARUAH	

	<p>WITH I.A.(Civil)/2997/2024 in RSA/260/2016</p>	<p>ON THE DEATH OF SUREN GOGOI, HIS LEGAL HEIRS Versus ON THE DEATH OF DEBIRAM HAJONG, HIS LEGAL HEIRS</p>	<p>MS. S G BARUAH</p>	
	<p>WITH I.A.(Civil)/2998/2024 in RSA/260/2016</p>	<p>ON THE DEATH OF SUREN GOGOI, HIS LEGAL HEIRS Versus ON THE DEATH OF SUBAL HAJONG, HIS LEGAL HEIRS</p>	<p>MS. S G BARUAH</p>	
	<p>WITH I.A.(Civil)/2999/2024 in RSA/260/2016</p>	<p>ON THE DEATH OF SUREN GOGOI, HIS LEGAL HEIRS Versus ON THE DEATH OF SUBAL HAJONG, HIS LEGAL HEIRS</p>	<p>MS. S G BARUAH</p>	
	<p>WITH I.A.(Civil)/3000/2024 in RSA/260/2016</p>	<p>ON THE DEATH OF SUREN GOGOI, HIS LEGAL HEIRS Versus ON THE DEATH OF DEBIRAM HAJONG, HIS LEGAL HEIRS AND ANR</p>	<p>MS. S G BARUAH</p>	
40	<p>I.A.(Civil)/1464/2024 in RSA/23/2009</p>	<p>MD. MURAD IMAN and ORS Versus MD. SULEMAN SHEIKH and ORS</p>	<p>MS. M BHATTACHARJEE MR. R L YADAV MR. R L YADAV</p>	<p>MR. P P BARUAH MR. M K DUTTA</p>
	<p>WITH RSA/23/2009</p>	<p>MD. MURAD IMAN and ORS Versus MD. SULEMAN SHEIKH and ORS</p>	<p>MS.K YADAV MS.T GOSWAMI MR.A KABRA MR.B K GOSWAMI MR.R L YADAV</p>	<p>MR.P P BARUAH MR.R SARMA MR.M K DUTTA</p>
	<p>WITH MC/3414/2010 in RSA/23/2009</p>	<p>MD. MURAD IMAN and 5 ORS Versus MD. SULEMAN SHEIKH and 8 ORS</p>	<p>MS.K YADAV MS.T GOSWAMI MR.A KABRA MR.B K GOSWAMI MR.R L YADAV</p>	
	<p>WITH MC/3415/2010 in RSA/23/2009</p>	<p>MD. MURAD IMAN and 5 ORS Versus MD. SULEMAN SHEIKH and 8 ORS</p>	<p>MS.K YADAV MS.T GOSWAMI MR.A KABRA MR.B K GOSWAMI MR.R L YADAV</p>	
	<p>WITH MC/3416/2010 in RSA/23/2009</p>	<p>MD. MURAD IMAN and 5 ORS Versus MD. SULEMAN SHEIKH and 8 ORS</p>	<p>MS.K YADAV MS.T GOSWAMI MR.A KABRA MR.B K GOSWAMI MR.R L YADAV</p>	
	<p>WITH MC/2175/2012 in RSA/23/2009</p>	<p>MD. MURAD IMAN and ORS Versus MD. SULEMAN SHEIKH and ORS</p>	<p>MS.K YADAV MS.T GOSWAMI MR.A KABRA MR.B K GOSWAMI MR.R L YADAV</p>	<p>MR.P P BARUAH MR.R SARMA MR.M K DUTTA</p>
	<p>WITH MC/2176/2012 in RSA/23/2009</p>	<p>MD. MURAD IMAN and ORS Versus MD. SULEMAN SHEIKH and ORS</p>	<p>MS.K YADAV MS.T GOSWAMI MR.A KABRA MR.B K GOSWAMI MR.R L YADAV</p>	<p>MR.P P BARUAH MR.R SARMA MR.M K DUTTA</p>
	<p>WITH I.A.(Civil)/1764/2020 in RSA/23/2009</p>	<p>ON THE DEATH OF MURAD IMAN HIS LEGAL HEIRS AND 5 ORS. Versus SULEMAN SHEIKH AND 8 ORS.</p>	<p>MS.K YADAV MR.A KABRA MR. R L YADAV</p>	

	<p>WITH I.A.(Civil)/1765/2020 in RSA/23/2009</p>	<p>ON THE DEATH OF MURAD IMAM HIS LEGAL HEIRS AND 5 ORS. Versus SULEMAN SHEIKH AND 8 ORS.</p>	<p>MS.K YADAV MR.A KABRA MR. R L YADAV</p>	<p>MR. P P BARUAH</p>
	<p>WITH I.A.(Civil)/1697/2022 in RSA/23/2009</p>	<p>MD. MURAD IMAN AND 5 ORS Versus MD. SULEMAN SHEIKH AND ORS</p>	<p>MS. K YADAV MS. M BHATTACHARJEE MR. R L YADAV</p>	<p>MR. P P BARUAH MR. M K DUTTA</p>
	<p>WITH I.A.(Civil)/1698/2022 in RSA/23/2009</p>	<p>MD. MURAD IMAN AND 5 ORS Versus MD. SULEMAN SHEIKH AND ORS</p>	<p>MS. M BHATTACHARJEE MR. R L YADAV MR. R L YADAV</p>	<p>MR. P P BARUAH MR. M K DUTTA</p>
	<p>WITH I.A.(Civil)/1465/2024 in RSA/23/2009</p>	<p>MD. MURAD IMAN and ORS Versus MD. SULEMAN SHEIKH and ORS</p>	<p>MS. M BHATTACHARJEE MR. R L YADAV MR. R L YADAV</p>	<p>MR. P P BARUAH MR. M K DUTTA</p>
	<p>WITH I.A.(Civil)/1466/2024 in RSA/23/2009</p>	<p>MD. MURAD IMAN and ORS Versus MD. SULEMAN SHEIKH and ORS</p>	<p>MS. M BHATTACHARJEE MR. R L YADAV MR. R L YADAV</p>	<p>MR. P P BARUAH MR. M K DUTTA</p>
41	<p>I.A.(Civil)/2698/2024 WITH LCR in CRP/16/2023</p>	<p>ON THE DEATH OF MD AZIR UDDIN LASKAR Versus ON THE DEATH OF PEAR UDDIN MAZUMDER</p>	<p>MS. R CHOUDHURY</p>	
	<p>WITH CRP/16/2023</p>	<p>ON THE DEATH OF MD AZIR UDDIN LASKAR HIS LEGAL HEIRS NAMELY Versus MD PEAR UDDIN MAZUMDER</p>	<p>MS. R CHOUDHURY MR N RAHMAN</p>	
42	<p>I.A.(Civil)/2916/2024 WITH LCR in RSA/34/2009</p>	<p>ON THE DEATH OF LATE MOTLEB HUSSAIN SARKAR, HIS LEGAL HEIRS Versus SMTI. CHARU BALA SARKAR AND 7 ORS.</p>	<p>MR. T J MAHANTA MS. P BHATTACHARYA</p>	<p>MR. R DE</p>
	<p>WITH RSA/34/2009</p>	<p>ON THE DEATH OF MOTLEB HUSSAIN SARKAR HIS LEGAL HEIRS MOMENA BAWYA AND ORS Versus CHARU BALA SARKAR and ORS</p>	<p>MR.D C MAHANTA MR.T J MAHANTA MR.N I CHOWDHURY</p>	<p>MR.R ISLAM MR.R DE MR.A K PAUL MR.K ANAM</p>
43	<p>I.A.(Civil)/2983/2024 in RSA/207/2014</p>	<p>ON THE DEATH OF ABDUR RAHMAN, HIS LEGAL HEIRS AND ORS Versus MD. ABDUL JALIL MIA</p>	<p>MS B DEVI MS. S BORA</p>	<p>MR. S K GHOSH</p>
	<p>WITH RSA/207/2014</p>	<p>ABDUR RAHMAN and 2 ORS. Versus ABDUL JALIL MIA</p>	<p>MSB DEVI MS.R R BORAH</p>	<p>MR.S C KEYAL MR.S K GHOSH MS.P BARUAH MS.G SARMAH</p>
	<p>WITH I.A.(Civil)/2984/2024 in RSA/207/2014</p>	<p>ON THE DEATH OF ABDUR RAHMAN, HIS LEGAL HEIRS AND ORS Versus ABDUL JALIL MIA</p>	<p>MS B DEVI MS. S BORA</p>	<p>MR. S K GHOSH</p>
	<p>WITH I.A.(Civil)/2985/2024 in RSA/207/2014</p>	<p>ON THE DEATH OF ABDUR RAHMAN, HIS LEGAL HEIRS AND ORS Versus ABDUL JALIL MIA</p>	<p>MS B DEVI MS. S BORA</p>	<p>MR. S K GHOSH</p>
44	<p>I.A.(Civil)/2993/2024 WITH LCR in RSA/53/2018</p>	<p>JAYSHREE TEA AND INDUSTRIES LIMITED Versus ON THE DEATH OF JANAK MAJHI, HIS LEGAL HEIRS AND ANR</p>	<p>MR G N SAHEWALLA MD ASLAM</p>	<p>MR. S K GHOSH MS F AHMED</p>

	WITH RSA/53/2018	JAYASHREE TEA and INDUSTRIES LIMITED Versus SRI JANAK MAJHI and ANR	MR G N SAHEWALLA MR.G UDDIN MRM J QUADIR MS. D SWAMI MD.ASLAM MS. B SARMA MRS.S HASNAIN	MR. S K GHOSH (R1, R2) MS F AHMED (R1, R2)
	WITH I.A.(Civil)/2994/2024 in RSA/53/2018	JAYSHREE TEA AND INDUSTRIES LIMITED Versus ON THE DEATH OF JANAK MAJHI, HIS LEGAL HEIRS AND ANR	MR G N SAHEWALLA MD ASLAM	MR. S K GHOSH MS F AHMED
	WITH I.A.(Civil)/2995/2024 in RSA/53/2018	JAYSHREE TEA AND INDUSTRIES LIMITED Versus ON THE DEATH OF JANAK MAJHI, HIS LEGAL HEIRS AND ANR	MR G N SAHEWALLA MD ASLAM	MR. S K GHOSH MS F AHMED
45	I.A.(Civil)/3036/2024 WITH LCR in RSA/134/2008	ON THE DEATH OF BHUBAN MOHAN DAS, HIS LEGAL HEIRS AND REPRESENTATIVES Versus ON THE DEATH OF SAMARESH BANERJEE, HIS LEGAL HEIRS	MR D CHOUDHURY MR S DIFUSA	
	WITH RSA/134/2008	ON THE DEATH OF BHUBAN MOHAN DAS, HIS LEGAL HEIRS SMT. LAKSHMI PRABHA DAS AND ORS Versus SAMARESH BANERJEE and ORS	MR.A NATH MR.M CHOUDHURY MR.D CHOUDHURY MR.T ALI MR.C K S BARUAH MR.B K NATH MS.J RAJKHOWA MR.S N KRISHNATRAYA	MR.R J BORDOLOI MR.T BARUAH
	WITH I.A.(Civil)/3037/2024 in RSA/134/2008	ON THE DEATH OF BHUBAN MOHAN DAS, HIS LEGAL HEIRS AND REPRESENTATIVES Versus ON THE DEATH OF SAMARESH BANERJEE, HIS LEGAL HEIRS	MR D CHOUDHURY MR S DIFUSA	
	WITH I.A.(Civil)/3038/2024 in RSA/134/2008	ON THE DEATH OF BHUBAN MOHAN DAS, HIS LEGAL HEIRS AND REPRESENTATIVES Versus ON THE DEATH OF SAMARESH BANERJEE, HIS LEGAL HEIRS	MR D CHOUDHURY MR S DIFUSA	
46	I.A.(Civil)/3052/2024 IN RSA 89/2015(D/O), WITH LCR in RSA/89/2015	GAJIBAR RAHMAN and ANR. Versus SHOMSHER ALI AND 5 ORS	MR. A C SARMA MR G BHARADWAJ MR B DEORI MR N BRAHMA	
	WITH MC/70/2024	GAJIBAR RAHMAN and ANR. Versus SHOMSHER ALI AND 5 ORS	MR. A C SARMA MR G BHARADWAJ MR B DEORI MR N BRAHMA	
47	I.A.(Civil)/3078/2024 in MACApp./11113/2024	JOSHODA ALIAS YASHODA @ JAKHUDA DAS Versus THE NEW INDIA ASSURANCE COM LTD AND 2 ORS	B R DAS MS M BHARATI	
	WITH MACApp./11113/2024 (Filing Number)	JOSHODA ALIAS YASHODA @ JAKHUDA DAS Versus THE NEW INDIA ASSURANCE COM LTD AND 2 ORS E	B R DAS	
48	I.A.(Civil)/3080/2024 in MACApp./8845/2024	RABIYA BIBI Versus CHAKMAN ALI AND 4 ORS	MR. M TALUKDAR	

WITH
[MACApp./8845/2024](#)
(Filing Number)

49 [I.A.\(Civil\)/3081/2024](#)
in MACApp./11151/2024

RABIYA BIBI
Versus
CHAKMAN ALI AND 4 ORS H
THE NATIONAL INSURANCE COMPANY
LTD
Versus
MADHUMITA ACHARJEE AND 3 ORS

MR. M TALUKDAR
MR. P J BARMAN
MS R TADO

WITH
[MACApp./11151/2024](#)
(Filing Number)

THE NATIONAL INSURANCE COMPANY
LTD
Versus
MADHUMITA ACHARJEE AND 3 ORS H

MR. P J BARMAN

HEARING

50 [MFA/96/2017](#)
WITH LCR, B/O

UNION OF INDIA
Versus
M/S KALU RAM BHAGWAN DAS

MS B DEVI
MR.B SARMAH(Rly.Adv.)
MRS. UMA CHAKRABORTY
MS. M CHATTERJEE
MS. K KALITA
MRS.C DAS

MR. K P MAHESWARI
MS. M SHARMA
M. KALITA
MR. DIVYANSH RATHI

51 [MFA/61/2019](#)
WITH LCR, B/O

RAM PALAT
Versus
UNION OF INDIA

MR. K P MAHESWARI
MS. M SHARMA
MS. L DAS

MR. B SARMAH
MR G GOSWAMI
SC, NF RLY

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LEAVE NOTE OF ADVOCATES FOR 30/09/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
3)	MS. B M CHETRI	11-09-2024	To	06-11-2024
4)	J SHARMA	17-09-2024	To	04-10-2024
5)	MR. B NATH	19-09-2024	To	02-10-2024
6)	MR A TEWARI	23-09-2024	To	03-10-2024
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8)	MR. S C KEYAL	27-09-2024	To	30-09-2024
9)	MR. M K MAJUMDAR	25-09-2024	To	30-09-2024
10)	MR A GOENKA	26-09-2024	To	04-10-2024
11)	MR R GOENKA	26-09-2024	To	04-10-2024
12)	MS. S SARMA	03-10-2024	To	21-10-2024
13)	MS A.SARMA	30-09-2024	To	05-10-2024
14)	MRS A BUJARBARUAH	30-09-2024	To	05-10-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Monday,30th September 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 26

[CIVIL BENCH-III

THIS BENCH WILL RISE AT 1:00 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
DELIVERY OF ORDER				
1	WP(C)/644/2022 BY SLIP	MD. ABU SHAHID Versus THE STATE OF ASSAM AND 4 ORS	MR. I H SAIKIA MR. K KALITA MS L HMAR R K HAJONG	SC, P AND R.D. GA, ASSAM
ADMISSION				
2	WP(C)/1139/2017	AMARIT CH. KALITA Versus THE ASSAM APEX WEAVER and ARTISANS CO-OP. FEDERATION LTD.ARTFED and ANR.	MRJ PAYENG MR.T DOLEY	MR.S N SARMA(R- 1&2) MR.K KALITAR- 1and2 MS.P KHOUND(R- 1&2) MR.A JAHID(R- 1&2) MR.S CHOWDHURY(R- 1&2)
3	WP(C)/1474/2017	NIRANJAN BARMAN and ANR. Versus THE STATE OF ASSAM and 2 ORS.	MS.S BHUYAN MR.R KALITA MR.R SALOI	GA, ASSAM
4	WP(C)/7608/2017	PRANITA SAIKIA Versus THE KARBI ANGLONG AUTONOMOUS COUNCIL and 2 ORS.	MR.M SARANIA MR.S U AHMED MR.C HANSE MS.I KEITZAR	SC, K A A C
5	WP(C)/8186/2017	RANJU MILI and 13 ORS. Versus THE STATE OF ASSAM and 6 ORS.	MR.N G KUNDU MRG DEKA MS.P UPAMANYU MR.P K R CHOUDHURY	GA, ASSAM
WITH				
6	WP(C)/2251/2020	MANAB JYOTI KAMAN Versus THE STATE OF ASSAM AND 6 ORS	MR. P K ROYCHOUHDURY MR. N G KUNDU MR G DEKA	GA, ASSAM
7	WP(C)/7198/2018	PRANAB KUMAR SARKAR Versus THE NATIONAL LAW UNIVERSITY AND JUDICIAL ACADEMY AND 3 ORS	MR. S BHARALI MR. M DAS MR. N K NEOG MS. N SULTANA	MR. K N CHOUDHURY (R1- R4) MS. N BAROOAH (R1-R4) MR. M MAHANTA (R1-R4) MR. D J DAS (R1-R4) MR. B K KASHYAP (R1-R4)
8	WP(C)/8602/2018	CHITRALEKHA DEVI Versus THE STATE OF ASSAM AND 3 ORS.	MR. P J SAIKIA MS. R GOGOI MS D DUTTA	DR. B AHMED (R-4) SC, CO OP MR. N HAQUE (R-4) MR. A K AZAD (R-4) MR D J HALOI (R-4)

	WITH I.A.(Civil)/1823/2021 in WP(C)/8602/2018	CHITRALEKHA DEVI Versus THE STATE OF ASSAM AND 3 ORS.	MR. P J SAIKIA MS D DUTTA	SC, CO OP
9	WP(C)/13/2019	MALATI BALA ROY @ MALATI RAY Versus THE STATE OF ASSAM AND 5 ORS.	MR. A DAS	GA, ASSAM MR. R BORPUJARI (SC, REVENUE DEPTT) SC, FINANCE DEPTT.
10	WP(C)/239/2019	GOPAL CH. NATH AND 8 ORS. Versus THE STATE OF ASSAM AND 8 ORS.	MR. B D KONWAR SR. ADV. MR. R ALI MR. R KALITA MR. M SHAH MR. R SALOI MR H AGARWAL	GA, ASSAM MR. P K ROY (R5) SC, AG MR. S K CHAKRABORTY (R5) MS U DAS (R6) MR. S K TALUKDAR (r-6) MR D DAS (R8) MR R CHAKRAVORTY (R8) MR G BORDOLOI (r-6) MR R SHARMA (R8) MR J SINGH SC, FINANCE DEPTT.
11	WP(C)/569/2019	PRADIP DAS Versus THE STATE OF ASSAM AND 5 ORS.	MR S P DAS	GA, ASSAM MRS P RAI MR H BEZBARUA MR. U SARMA MS. P K DEVI
12	WP(C)/680/2019	SUBHADRA SARMA Versus THE STATE OF ASSAM AND 5 ORS.	MR. P SARMAH MR. S UPADHAY MR. B KUMAR	GA, ASSAM SC, HEALTH SC, FINANCE DEPTT.
13	WP(C)/706/2019	KHARGALATA DEVI Versus THE UNITED BANK OF INDIA AND 3 ORS.	MR. MD S HOQUE MR. M DEKA	MR SISHIR DUTTA MR. C SHARMA MR. S DUTTA
14	WP(C)/760/2019	CT/KAHAR PINTU RANJAN DEB Versus THE UNION OF INDIA AND 3 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. U SARMA	MR H GUPTA (C.G.C., R1- R3) ASSTT.S.G.I.
15	WP(C)/990/2019	BHUPEN DEKA AND 116 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. M BHAGABATI MS G BORA MS. B TALUKDAR	GA, ASSAM SC, APDCL
	WITH I.A.(Civil)/559/2020 in WP(C)/990/2019	BHUPEN DEKA AND 116 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MS G BORA MS. B TALUKDAR MR. M BHAGAWATI	GA, ASSAM SC, APDCL
16	WITH WP(C)/1358/2019	GANESH SONAR AND 37 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. M BHAGABATI MS G BORA MS. B TALUKDAR	GA, ASSAM SC, APDCL
	WITH I.A.(Civil)/560/2020 in WP(C)/1358/2019	GANESH SONAR AND 37 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. M BHAGABATI MS G BORA MS. B TALUKDAR	GA, ASSAM SC, APDCL
17	WP(C)/1901/2019	TOFIKUR RAHMAN Versus THE STATE OF ASSAM AND 4 ORS.	MD. M H CHOUDHURY MRS. L N CHOUDHURY MS. M DEORI MS. S KHAN MR H J YEPHTO MR. V ACHUMI MR. M K CHOUDHURY	GA, ASSAM
18	WP(C)/1907/2019	MINARUL ISLAM Versus THE STATE OF ASSAM AND 4 ORS	MR. A M KHAN MR. R ALI MR. S MOLLAH	SC, (P AND RD) GA, ASSAM
19	WP(C)/1925/2019	MITRA CHAKRABORTY Versus THE STATE OF ASSAM AND 3 ORS.	MR. B CHAKRABORTY MR S HUSSAIN	GA, ASSAM
20	WP(C)/1937/2019	PABITRA KUMAR RAY Versus THE UNION OF INDIA AND 5 ORS.	MR. S N TAMULI	MR. K K PARASAR (C.G.C.) (R1-R6) ASSTT.S.G.I.

21	WP(C)/1982/2019 WITH WP(C) 7999/2015(D/O)	CHAND MIA @ CHAN MIA Versus THE STATE OF ASSAM AND 4 ORS.	MR. S U AHMED	GA, ASSAM MR. M H TALUKDAR (r-5) MR A HAWARI (r-5) SC, REVENUE
22	WP(C)/6007/2019	MONORANJAN CHANDA Versus UNION OF INDIA AND 9 ORS.	MR. N DHAR MR. I H LASKAR MR. P K DEKA MR . B MALAKAR MR J H LASKAR MS. S DASGUPTA	MR. S S ROY ASSTT.S.G.I.
23	WP(C)/6067/2019	RUPESWAR SAIKIA AND 55 ORS. Versus THE STATE OF ASSAM AND 20 ORS.	MR. H RAHMAN MR I HASIEB	SC, PNRD GA, ASSAM MR. R BARUAH MR R DHAR MR. N M DUTTA MR P NAYAK, SC,UDD MR. S C KHOUND SC, FINANCE
24	WP(C)/861/2020	M/370715M HAV/NA N. BRAJAKUMAR SINGH AND 60 ORS. Versus THE UNION OF INDIA AND 3 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. U SARMA MS. P K DEVI	MRS. R DEVI ASSTT.S.G.I.
25	WP(C)/2247/2020	MUNNA BASFOR Versus THE STATE OF ASSAM AND 3 ORS	MS. D GHOSH MS N DEKA MR SAURADEEP DEY	GA, ASSAM MR G BAISHYA (R-4) MR. R K TALUKDAR (R-4)
26	WP(C)/2961/2020	JUGA NANDA DAS Versus THE STATE OF ASSAM AND 3 ORS	MRS S GOSWAMI	GA, ASSAM
27	WP(C)/3340/2020	RAJANI SAIKIA AND 36 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. J SARMAH	MR. R BORPUJARI, SC, FINANCE SC, FOREST SC, FINANCE

ORDERS

28	Review.Pet./123/2024 IN WP(C)/4597/2023 (D/O), FIXED	DIPALI BOSUMATARI AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MR S BORTHAKUR MR SAURADEEP DEY	SC, SEC. EDU.
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LEAVE NOTE OF ADVOCATES FOR 30/09/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
3)	MS. B M CHETRI	11-09-2024	To	06-11-2024
4)	J SHARMA	17-09-2024	To	04-10-2024
5)	MR. B NATH	19-09-2024	To	02-10-2024
6)	MR A TEWARI	23-09-2024	To	03-10-2024
7)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
8)	MR. S C KEYAL	27-09-2024	To	30-09-2024
9)	MR. M K MAJUMDAR	25-09-2024	To	30-09-2024
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[For Monday,30th September 2024]

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI

COURT NO: 27

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDER (STAY VACATING)				
1	I.A.(Civil)/2295/2024 FIXED in WP(C)/4156/2023 WITH WP(C)/4156/2023	THE UNION OF INDIA AND 3 ORS. Versus MANTU BARMAN MANTU BARMAN Versus THE UNION OF INDIA AND 3 ORS.	MR S BORTHAKUR MR S BORTHAKUR MR. D GOGOI	MR. S BORTHAKUR MR. A K DUTTA DY.S.G.I.
2	I.A.(Civil)/3061/2024 in WP(C)/5959/2022 WITH WP(C)/5959/2022	INDIAN INSTITUTE OF TECHNOLOGY AND SC, IIT ANR Versus ALOKE KUMAR GHOSHAL ALOKE KUMAR GHOSHAL Versus INDIAN INSTITUTE OF TECHNOLOGY AND 4 ORS.	MR. D SAIKIA MR. B GOGOI MR A CHALIHA MS RUKMINI BARUA MS PADMINI BARUA MR DEBANUJ DUTTA	MR B GOGOI MR. R P KAKOTI SR. ADV. MR. A K DUTTA (r-1 to 5) MR A B DEY MR. S SUTRADHAR SC, IIT

ADMISSION

3	WP(C)/1391/2014	MD. ALTAB HUSSAIN and 3 ORS. Versus THE STATE OF ASSAM AND 31 ORS	MR. M H LASKAR MS. B DAS	MR. G N SAHEWALLA MR. G N SAHEWALLA MR. P J PHUKAN GA, ASSAM MR. M SARMA MR. M SARMA MS. I GOHAIN (R16, R20) MR. MD ASLAM MR. MD ASLAM MR. B K DAS (R13,R18) MR. N DAS MR. P DEKA MR. P DEKA MR. K R BOROOAH MR. A CHETIA MR. A CHETIA MR H P GUWALA (R13,R18) MS J A AHMED (R16, R20) MS. S. TODI MR. L M KSHETRY SC, P C B A SC, INDUSTRIES DEPTT.
4	WP(C)/6004/2017	INDRAJEET KUMAR MAHATO Versus THE GOVT OF ASSAM AND 2 ORS	MR. D GOGOI MS. N DAS MS. M BARUAH MRS. M D CHOUDHURY	GA, ASSAM MR. H K DAS SC, GHC (R-2&3)
5	WP(C)/6134/2017	ACHYUT TALUKDAR and 22 ORS. Versus THE STATE OF ASSAM and 3 ORS.	MR. S K SINGHA MR. B KUMAR	SC, P AND R.D. GA, ASSAM
6	WP(C)/429/2018	AKHIL KR. SINHA Versus THE STATE OF ASSAM	MS. D SINHA MD. J U AHMED MS. M BORA	GA, ASSAM SC, IRRIGATION
7	WP(C)/2763/2018	PRABAL DASGUPTA AND 170 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR A M MAZUMDAR MR. A Y CHOUDHURY MR. N H LASKAR MR. T A CHOUDHURY	DR. B AHMED SC, IRRIGATION
8	WP(C)/6129/2018 FIXED	SRI LANKESWAR BARMAN Versus THE STATE OF ASSAM AND 4 ORS.	MR. S C BISWAS MR. P S BISWAS MS A BORAH MS S SENGUPTA	GA, ASSAM SC, PWD
9	WP(C)/7123/2018	DHARMENDRA TALUKDAR AND 85 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MS. N SHYAMAL MR. U K NAIR MR. M P SARMA MS. H BEGUM MR. R SINGHA	SC, HEALTH SC, FINANCE DEPTT. SC, NRHM
10	WP(C)/815/2019	HAMID ALI Versus THE STATE OF ASSAM AND 5 ORS.	MR. M I HUSSAIN MR. M ALI	GA, ASSAM SC, REVENUE
11	WP(C)/870/2019	KANGKANA GOGOI Versus THE STATE OF ASSAM AND 2 ORS.	MR. S BORTHAKUR MR. R SENSUA MR. A MAHANTA	GA, ASSAM
12	WP(C)/1273/2019	MUKUL BORA Versus THE STATE OF ASSAM AND 6 ORS.	MR. S ROY	MR. P N GOSWAMI SC, P H E
13	WP(C)/2822/2020	SITESWAR BORO Versus ASSAM STATE TRANSPORT CORPORATION AND 3 ORS.	MR SISHIR DUTTA MR. S DUTTA	SC, A S T C
14	WP(C)/3410/2020	MUSTT. ZULIA BEGUM AND 14 ORS Versus THE STATE OF ASSAM AND 4 ORS	MRS. K DEVI MS R P BARUAH MR S PRODHANI	GA, ASSAM SC, HEALTH SC, NRHM
15	WP(C)/3467/2020	MRIGANAKA BHARALI Versus THE OIL AND NATURAL GAS CORPORATION AND 2 ORS.	MR A C BORBORA MR. B P BORAH MR P J DUTTA MR. N B GOHAIN	MR G N SAHEWALLA, SC (RESPONDENTS) MR. A SINGH, SC (RESPONDENTS)

16	WP(C)/3483/2020	MUNINDRA NATH GOSWAMI Versus THE STATE OF ASSAM AND 7 ORS.	MR. P P DAS	GA, ASSAM SC, AG SC, IRRIGATION SC, FINANCE
17	WP(C)/3639/2020	MD. SAIDUL ISLAM Versus THE STATE OF ASSAM AND 2 ORS.	MR R DHAR MR N N UPADHYAYA MR. B B KAKATI	GA, ASSAM SC, REVENUE
18	WP(C)/5362/2020 FIXED	SUSMITA BORAH AND 6 ORS Versus THE STATE OF ASSAM AND 4 ORS	MS. S KANUNGOE MS. J CHETTRY	GA, ASSAM
19	WP(C)/213/2021	CHAYA RANI DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. N SARKAR MR P K BASU MR N M DEKA	MR. C S HAZARIKA SC, AG MR B GOGOI (SC, FINANCE) SC, PWD SC, N C HILLS
20	WP(C)/3420/2021 FIXED	RAMANANDA DEORI Versus THE STATE OF ASSAM AND 2 ORS	MR. N DEKA MR. M GOGOI	GA, ASSAM MR R DHAR (R-1- 3) MR A SARMA, SC, PLAINS TRIBES DEVELOPMENT CORPORATION LTD.
21	WP(C)/3864/2021	MERINA BORAH Versus THE STATE OF ASSAM AND 7 ORS.	MR. B PATHAK MR. R THADANI MR V KUMAR	SC, APDCL
22	WP(C)/4491/2021	MANJULA RAY ADHIKARY Versus THE STATE OF ASSAM AND 8 ORS	MR. T K BHUYAN MR H K DAS	SC, AG SC, BTC SC, FINANCE SC, WATER RESOURCE
23	WP(C)/5452/2021	SMTI. REETA DEKA Versus THE STATE OF ASSAM AND 4 ORS	MR. P J SAIKIA MS D DUTTA	GA, ASSAM SC, AG SC, REVENUE SC, FINANCE
24	WP(C)/5559/2021	MONALISA ANDREW Versus THE UNION OF INDIA AND 4 ORS	MR B D DAS MR. S C BISWAS MS A DAS MS. J GHOSH A CHAKMA	MR. B DEKA (r-5) MR. R K TALUKDAR (R-4) ASSTT.S.G.I.
	WITH I.A.(Civil)/2436/2021 in WP(C)/5559/2021	NORTH EASTERN COUNCIL Versus MONALISA ANDREW AND 4 ORS B	MR. B DEKA	MR. S C BISWAS
	WITH I.A.(Civil)/1342/2023 in WP(C)/5559/2021	THE COMPTROLLER AND AUDITOR GENERAL (CAG) OF INDIA Versus MONALISA ANDREW AND 4 ORS.	MR. R K TALUKDAR	MR. S C BISWAS MR. A K DUTTA
25	WP(C)/5863/2021	BIBI DEKA Versus THE STATE OF ASSAM AND 4 ORS	MR. P J SAIKIA MS D DUTTA	GA, ASSAM SC, AG SC, REVENUE SC, FINANCE
26	WP(C)/5901/2021	JAYANTI MEDHI Versus THE STATE OF ASSAM AND 4 ORS	MR K BHUYAN MR N ISLAM	GA, ASSAM MR. J K GOSWAMI (R-5) SC, PWD
27	WP(C)/6211/2021	RATNESWAR BANIA Versus THE STATE OF ASSAM AND 4 ORS	MR. U K NAIR MR. M P SARMA MS S SARMA HAZARIKA MR. A BORO MS N NEWME	SC, AG SC, AGRI. DEPARTMENT
28	WP(C)/6363/2021	JOJNESWAR BORAH Versus THE UNION OF INDIA AND 4 ORS	MR. N C DAS MS. M DEVI MR. A DAS	MR. A K DUTTA (C.G.C., R1, R2) ASSTT.S.G.I. SC. EPFO
29	WP(C)/1053/2023	LITON MITRA Versus THE STATE OF ASSAM AND 5 ORS	MR. J KALITA MR. N J GOGOI M.A. BEGUM	GA, ASSAM SC, WPT AND BC
30	WP(C)/1545/2023	SUBHASH DEBNATH AND 118 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. P K TIWARI MR. A R GOGOI	SC, NHM SC, HEALTH

31	WP(C)/3508/2023 FIXED	SANI RAM BARO Versus THE STATE OF ASSAM AND 3 ORS	J U AHMED MR. R K MUSHAHARY MR. N K MURRY	MR A SHARMA (R-4) MR. R DHAR (R-1 & R-3) SC, WPT AND BC SC, APTDC SC, FINANCE
	WITH			
32	WP(C)/3511/2023	MADAN CH BEZBARUAH Versus THE STATE OF ASSAM AND 3 ORS	J U AHMED MR. R K MUSHAHARY MR. N K MURRY	MR. R DHAR (R-1 & R-3) MR A SHARMA (R-4) SC, WPT AND BC SC, APTDC SC, FINANCE
	WITH			
33	WP(C)/3512/2023	KALI CHARAN BORO Versus THE STATE OF ASSAM AND 3 ORS	J U AHMED MR. R K MUSHAHARY MR. N K MURRY	MR. R DHAR (R-1 & R-3) MR A SHARMA (R-4) SC, WPT AND BC SC, FINANCE
	WITH			
34	WP(C)/3524/2023	NAREN CH. BARO Versus THE STATE OF ASSAM AND 3 ORS	J U AHMED MR. R K MUSHAHARY MR. N K MURRY	MR A SHARMA (R-4) SC, WPT AND BC SC, APTDC SC, FINANCE
	WITH			
35	WP(C)/3526/2023	UDHAB CHANDRA BARO Versus THE STATE OF ASSAM AND 3 ORS	J U AHMED MR. R K MUSHAHARY MR. N K MURRY	MR A SHARMA (R-4) SC, WPT AND BC SC, APTDC SC, FINANCE
	WITH			
36	WP(C)/6062/2023	SONALI DEURI Versus THE STATE OF ASSAM AND 3 ORS	MR H K DAS MR. U PATHAK MR N K SARMA	SC, WPT AND BC SC, FINANCE
	WITH			
37	WP(C)/6097/2023	RAJESWARI PAYENG Versus THE STATE OF ASSAM AND 3 ORS	MR H K DAS MR N K SARMA	SC, WPT AND BC SC, APTDC SC, FINANCE
	WITH			
38	WP(C)/6124/2023	CHAINAIBA DEURI Versus THE STATE OF ASSAM AND 3 ORS	MR H K DAS MR N K SARMA	MR R DHAR (R-2 & R-5) SC, APTDC SC, FINANCE
	WITH			
39	WP(C)/7502/2023	CHOU GAMESENG SINGPHO Versus THE ASSAM GAS COMPANY LIMITED AND 2 ORS	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH	MR K KHANNA (R-3) MS M DAS (R-3)
	WITH			
40	WP(C)/778/2024	NO.G/5017114W RIFLEMAN/GD ROHIT KUMAR Versus UNION OF INDIA AND 4 ORS	MR B PATHAK MR V KUMAR MS M TIWARI MR. T NATH	MS. B SARMA MR. C SARMAH (R5) MS. H BORAH (R5) MS. S NATH (R5) MR. C AGARWAL (R5) DY.S.G.I.
	WITH			
41	WP(C)/1261/2024 FIXED	PRATIVA DEKA Versus THE STATE OF ASSAM AND 5 ORS	MR B D DAS MR D KALITA	SC, PWD ROAD SC, FINANCE
	WITH			
42	WP(C)/1388/2024	TAPA DEB TARAFDAR Versus THE STATE OF ASSAM AND 4 ORS	MR. A K DUTTA MR. B PURKAYASTHA	GA, ASSAM SC, PWD
	WITH			
43	WP(C)/4000/2024 FIXED	MADAN CHANDRA KAIBARTA Versus THE STATE OF ASSAM AND 3 ORS	MR. B PURKAYASTHA J.P. BARUAH	SC, AG SC, SOCIAL JUSTICE AND EMPOWERMENT
		ORDERS		
	WITH			
44	Cont.Cas(C)/603/2017 FIXED	SIRAJ UDDIN and 3 ORS. Versus V.K.PIPERSENIA and 6 ORS.	MR. M DUTTA MS.M BARMAN MS.D GHOSH MR.M ISLAM	MR. J HANDIQUE MR. J HANDIQUE MR. R BORPUJARI MR. R BORPUJARI MR D SAIKIA
	WITH			
45	WP(C)/6292/2018	PRANESWAR DEKA Versus THE STATE OF ASSAM AND 5 ORS.	MS. B BHUYAN MR. P MAHANTA MR. A KHOUND MR. R B GOHAIN MRS. S KALITA	GA, ASSAM MR. M NATH (SC,PNRD)

46	I.A.(Civil)/2019/2020 in WP(C)/5839/2016	AMIT KR. DAS AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MS B DEVI	SC, A S A M B
	WITH WP(C)/5839/2016	AMIT KR. DAS and ANR Versus ASSAM STATE AGRICULTURAL MARKETING BOARD and 2 ORS	MSB DEVI MS.N MEDHI MR.S DEY MS.R R BORAH	MR.K BHATTACHARJEE(R - 2) MR. N J GOGOI MR. N.J. GOGOI, SC, A S A M B
47	Cont.Cas(C)/405/2021	DILIP KUMAR BORA Versus RAMENDRA NATH SARMA	MR. T CHAKRABORTY MR. D CHOUDHURY MR J DAS	MR. I CHOUDHURY G BAROOAH R L CHUTIA
48	Cont.Cas(C)/504/2021	R C AGANSIMANI (RAMNATH CHINTAMAN A) Versus DR AJAY KUMAR, IAS AND 2 ORS	MR. A BHATTACHARYA MR. R MAZUMDAR MS K TALUKDAR MS. K MALAKAR MR. D DEKA MS. N UPADHYAY MR. A BHATTACHARJEE	MR. S S ROY (r-3)
49	Cont.Cas(C)/150/2022	PITAMBAR MISHRA Versus SMTI. ANAMIKA TAMULI	MR. A BHATTACHARYYA MR P S RAJA	MRS. R S DEURI MR. B GOGOI MR P NAYAK MS T WAPANGLA MS. M DAS
50	Cont.Cas(C)/159/2023	DHANESWAR DEKA AND ANR Versus MEGHA NIDHI DAHAL	MR K PUJARI MS. K A PUJARI	MR. D SAIKIA (r-1) MR. S BORA (r-1)
51	Cont.Cas(C)/520/2023	SUSHILA DEKA Versus JAY SHIVANI AND ANR	MR. K R PATGIRI MS CHITRALEKHA DAS MS. U HAZARIKA MS. D. DEVI	MRS. D DAS BARMAN MR. K KONWAR (R-1) MR S DUTTA (R-1)
52	Cont.Cas(C)/595/2023	KHAGEN KALITA Versus MANISH THAKUR AND 2 ORS	MRS. K DEVI MS S A KHALIFA	MRS. D DAS BARMAN (R-3) M KATAKY (r-2) MS. P CHUTIA (r-3)
53	Cont.Cas(C)/610/2023	MRIDUL TALUKDAR AND ANR Versus AVINASH JOSHI AND 2 ORS.	MR R SINGHA MS S PATOWARY	
54	WP(C)/4514/2023	SMT. JUNU RANI BAISHYA Versus THE STATE OF ASSAM AND 5 OTHERS	MR H GUPTA MR Y. BARBHUIYA	SC, HIGHER EDU GA, ASSAM MR. B CHETRI (r-6) SC, AG MR. P HAZARIKA (r-5) P. BORAH (r-5) MR. H S BORAH (r-5)
55	WP(C)/5750/2023	MIRZA FAROOQUE AHMED Versus THE STATE OF ASSAM AND 8 ORS	MR. A R BHUYAN MR N Z CHOUDHURY MS. Y AKHTAR MS S.KHATUN	SC, ELEM. EDU GA, ASSAM MR. B CHOWDHURY (R 5) SC, HEALTH
56	WP(C)/5891/2023	DR. ARUN KUMAR MAHANTA Versus THE STATE OF ASSAM AND 11 ORS.	MR P KATAKI MR S P DAS MR A ALAM MS C BORA	GA, ASSAM SC, APSC SC, APSC SC, HEALTH
57	Review.Pet./38/2024 IN WP(C)/7406/2015 (D/O)	THANESWAR BORAH Versus THE STATE OF ASSAM AND 4 ORS.	MR P KATAKI MRS R BEGUM MS N KASHYAP	SC, P AND R.D. SC, AG
58	Cont.Cas(C)/122/2024	SUDIPTA SUMAN AND 65 ORS. Versus DR. H. PATHAK AND 3 ORS.	MS. L DAS MR H K DAS MR. M P SARMA MR A CHAKRABORTY MS D MAHANTA MR A CHETIA	DR P C MAZUMDAR (R-1,2) MR. P N GOSWAMI (r-4) MR. I KALITA (r-4) MR T MAZUMDAR (R-1,2)
59	I.A.(Civil)/3020/2024 IN WP(C)/6126/2023 (D/O) in WP(C)/6126/2023	JYOTISH CHANDRA DAS Versus THE STATE OF ASSAM AND 7 ORS.	MR. R K TALUKDAR	GA, ASSAM SC, REVENUE

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LEAVE NOTE OF ADVOCATES FOR 30/09/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
3)	MS. B M CHETRI	11-09-2024	To	06-11-2024
4)	J SHARMA	17-09-2024	To	04-10-2024
5)	MR. B NATH	19-09-2024	To	02-10-2024
6)	MR A TEWARI	23-09-2024	To	03-10-2024
7)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
8)	MR. S C KEYAL	27-09-2024	To	30-09-2024
9)	MR. M K MAJUMDAR	25-09-2024	To	30-09-2024
10)	MR A GOENKA	26-09-2024	To	04-10-2024
11)	MR R GOENKA	26-09-2024	To	04-10-2024
12)	MS. S SARMA	03-10-2024	To	21-10-2024
13)	MS A.SARMA	30-09-2024	To	05-10-2024
14)	MRS A BUJARBARUAH	30-09-2024	To	05-10-2024